50/100

6

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI-05

(DESTRUCTION OF RECORD RULES,1990)

INDEX

O.A/T.A No. 291/2003
~~R.A/C.P No.~~
~~E.P~~/M.A No. 137/03

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SECTION OFFICER (Judl.)

Kalita
22.11.17

FROM No. 4
(SEE RULE 42)

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH:

ORDER SHEET

Original Application No:- 291/03 /

Mise Petition No: X /

Contempt Petition No: X /

Review Application No: X /

Name of the Applecant(S): Tapas Kr. Paul & Ors.

Name of the Respondant(S): ~~Union of~~ -vs- India & Ors.

Advocate for the Applecant:- Mrs. B.R.A. Sultana

Advocate for the Respondat:- CGSC

Notes of the Registry	date	Order of the Tribunal
application is in ...m but not in time ...ndonation Petition is ...ied / not filed C.F. ...Rs. ... deposited vide IPO/BD 387324 Dated ... 1/Reg.	9.1.2004	List the matter for a... ion on 29.1.2004. Memb
	mb	
	17.2.2004	Let the case b... 19.3.04.
Steps taken. Pl. comply order dated 19/3/04. 22/3/04	nkm	
	19.3.2004	Heard Ms. B.R.A... ned counsel for the ... also Mr. A. Deb Roy ... C.G.S.C. for the re... The applicatio... call for the reco... to the parties, ... weeks. List on 30...

(2)

O.A. 291/2003

30.4.2004 Four weeks time is allowed to the respondents to file written statement on the plea of counsel for the respondents.

List on 31.5.2004 for orders.

Member (A)

mb

No. written statement has been filed.

28.5.04

31.5.2004 List on 10.6.2004 for orders since Mr. A. Deb Roy, learned Sr. C.G.S.C. for the respondents is on leave.

Member (A)

mb

No. W/S has been filed.

9.6.04

10.6.04 Written statement has not been filed. List the case on 22.7.04 for filing of written statement and further orders.

Member(A)

lm

21-7-2004
written statement not filed

22.7.2004 present: The Hon'ble Shri K.V.Sachidanandan, Member (J).

The Hon'ble Shri K.V.Prahladan Member (A).

When the matter came up for hearing Mr. A.Deb Roy, learned Sr.C.G.S.C. submitted that he would like to have four weeks more time to file reply statement. Let it be done. Post before the next Division Bench.

Member (A) Member (J)

bb

O.A.291 of 2003

26.8.04. Present: Hon'ble Mr.D.C.Verma, Vice-Chairman.
Hon'ble Mr.K.V.Prahladan, Administrative Member.

At the request of Mr.A.Deb Roy, Sr.C.G.S.C case is adjourned to next available Division Bench.

Member Vice-Chairman

lm

27.9.04
W/s filed by the Respondents.

29.11.2004 None was present for theapplicant. Mr.A.Deb Roy, learned Sr.C.G.S.C. for the respondents was present.

List the matter before the Division Bench on 21.1.2005 for hearing.

No rejoinder has been filed by the applicant.

Member

bb

10-2-05
Rejoinder has been filed by the applicant.
10-2-05

11.2.05. The matter was already fixed for hearing on 21.1.05 before Division Bench as per order dt 29.11.04. List the matter before Division Bench on 15.2.05. ~~instead of 21.1.2005.~~

Member(J)

lm

16.2.2005 None appears for the respondents. Adjourned to 18.2.05.

Member (A) Member (J)

Case is ready for hearing.

nkm

18.2.2005 List before the next Division Bench.

Member (A)

17-5-05
An affidavit filed by the Respondents.

mb

O.A.No.291/2003

9.3.2005 Present: Hon'ble Justice Shri G. Sivarajan, Vice-Chairman
Hon'ble Shri K.V. Prahladan, Administrative Member.

At the request of the learned Standing Counsel the case is adjourned to 15.3.2005.

Case is ready for hearing.

Member

Vice-Chairman

nkm

15.3.05 Heard Miss B.R.A.Sultana, learned counsel for the applicant and Miss U.Das, learned Addl.C.G.S.C for the respondents. On the prayer of the counsel for the parties the case is adjourned to 24.3.05.

Member

Vice-Chairman

pg

25.4.05. Post the matter on 11.5.05.

Vice-Chairman

lm

11.05.2005 Heard Ms. B.R.A. Sultana, learned counsel for the applicant and also Ms. U. Das, learned Addl. C.G.S.C. for the respondents.

Post on 16.05.2005.

Member (A)

Vice-Chairman

mb

16.5.05. Heard learned counsel for the parties. Post the matter on 30.5.05.

Member

Vice-Chairman

lm

O.A. 291 of 2003

Office Notes	Date	Order of the Tribunal
	30.5.05.	Ms.B.R.A.Sultana learned counsel for the applicant is absent without prior intimation. Post the matter on 2.6.05.
		Member / Vice-Chairman
	lm	
	02.06.2005	Heard Ms.B.R.A.Sultana, learned counsel for the applicant and also Ms. U.Das, Addl.C.G.S.C. for the respondents. Order is reserved.
		Member / Vice-Chairman
	bb	
	20.6.2005	Judgment delivered in open Court, kept in separate sheets. The application is dismissed in terms of the order. No order as to costs.
		Member / Vice-Chairman
	mb	

Received Usha Das Addl CGSC 4/7/05

Received Copy Advocate B.R.A Sultana 8/7/05 Advocate for the Applicants

CENTRAL ADMINISTRATIVE TRIBUNAL :::GUWAHATI BENCH.

O.A. No 291 of 2003.

DATE OF DECISION: 20.6.2005.

Shri Tapas Kr. Paul & Ors. APPLICANT(S)

Miss B.R.A. sultana ADVOCATE FOR THE APPLICANT(S)

- VERSUS -

U. O. I. & Ors. RESPONDENT(S)

Miss Usha Das, Addl.C.G.S.C ADVOCATE FOR THE RESPONDENT(S)

THE HON'BLE MR JUSTICE G. SIVARAJAN, VICE CHAIRMAN.

THE HON'BLE MR. K.V.PRAHLADAN, ADMINISTRATIVE MEMBER.

1. Whether Reporters of local papers may be allowed to see the judgment?
2. To be referred to the Reporter or not?
3. Whether their Lordships wish to see the fair copy of the judgment?
4. Whether the judgment is to be circulated to the other Benches?

No

Judgment delivered by Hon'ble Administrative Member.

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CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH.

Original Application No. 291 of 2003.

Date of Order: This the 20th day of June, 2005.

HON'BLE MR.JUSTICE G.SIVARAJAN, VICE-CHAIRMAN.

HON'BLE MR.K.V.PRAHLADAN, ADMINISTRATIVE MEMBER.

1.Sri Tapas Kr. Paul
son of Sashanka Mohan Paul,
resident of Station Road,
P.O. Dullavcherra, Dist. Karimganj,

2.Sri Uttam Das Baishnab,
son of Sri Umesh Das Baishnab,
resident of Lawairpoa,
PO. Hatikhira, Dist. Karimganj

3.Sri Paresh Akura,
son of Radhakanta akura,
resident of Hatikhira, PO. Hatikhira,
Dist. Karimganj, Assam

4.Sri Ashok Das,
son of Sri Ananta Kr. Das,
resident of Banamali, PO & Dist.
Karimganj, Assam.

5.Sri Bhudev Das,
son of Sri Sujit Das,
resident of Patharkandi,
PO. Mahakal, Dist. Karimganj. .... Applicants

By Advocate Miss B.R.A.Sultana.

- Versus -

1.Union of India,
represented by the Chief General
Manager, Assam telecom Circle,
Ulubari, Guwahati-7.

2.Bharat Sanchar Nigam Limited,
in short BSNL, through the Chief
General Manager, Assam Telecom Circle,
Ulubari, Guwahati-7.

3.The Telecom District Manager,
Karimganj Telecom District.

4.The Divisional Engineer, (P&A),
O/O the General Manager, BSNL,
Silchar SSA, Silchar.

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5.Sub Inspector, Karimganj
Telephone Exchange, Dist. Karimganj. .... Respondents

By Miss U. Das, Addl.C.G.S.C.

ORDER

K.V.PRAHLADAN,MEMBER(A)

This application has been filed by the applicants praying for their re-engagement and continuation as casual mazdoors, giving temporary status and regularisation, payment of salary and other allowances from the date of their engagement and conferment of similar benefits as has been granted to casual employees in the Postal Department. The applicants claim that they were engaged as casual mazdoors in the establishment of the Divisional Engineer (P&A) under the General Manager, BSNL, Silchar in 1992, 1993. They functioned under the Respondents till 1998. The applicants claim that their service records showing them as working under the administrative jurisdiction of the General Manager, Telecom, Silchar are enclosed at Annexures A, B and C series. The applicants apprehending termination filed O.A.107 of 1998 in this Tribunal alongwith others who were similarly placed. In the judgment in O.A.107 of 1998 dated 31.8.1999, this Tribunal directed the applicants to file individual representations with the Respondents and the respondents were directed to consider the representations alongwith the available records and pass a reasoned order. The applicants were called before the scrutinizing committee on 16.7.2001 (Annexure E series at pages 60, 61, 62, 63 & 64). They were asked to bring all documents in their possession relating to their engagement and payment records. The Scrutinising committee vide Annexure F series (pages 65 to 75) found that none of the five applicants were eligible for temporary status and therefore not recommended. The applicants claim that in spite of the

Department of Telecommunications sanctioning 672 posts vide their letter No. 269-A/93-STM-II (Pt) dated 9.2.2000 they have not been given temporary status.

2. The respondents questioned the authenticity of various records filed by the applicants. The respondents say that there was no post like DE (P&A) in the office of the General Manager/TDM, Silchar. Annexure A, Annexure-B and Annexure-C series filed by the applicants in support of their record of engagement are not based on any authentic official papers or have been signed by certain line staff who have no office to maintain such documents nor the authority to issue these documents. These records produced by the applicants and cited above, claim the respondents, are not based on any official documents and are fabricated. These papers have no validity whatsoever. The respondents say that as per directions in O.A.107 of 1998 they constituted a committee and the applicants appeared before this committee. The committee scrutinized all the documents produced by the applicants as well as the records available with the respondents and came to the conclusion that none of the five applicants fulfilled the eligibility conditions required for grant of temporary status. So their names were not recommended. The committee also found that none of the applicants were in engagement as on 7.8.2001 (Annexure-F, pages 65 to 75). The respondents also claim that the applicants were a party to O.A.45 of 2001 which was dismissed by this Tribunal. However, this claim is disputed by the applicants. Whether the applicants were a party to O.A.45/2001 or not is immaterial and has had no bearing on the outcome of the present application. The respondents finally state that the power to engage and even make payments to casual mazdoors have been withdrawn from the

Administrative and Accounts officials vide letter of 12.2.1999 (Annexure-H).

3. Heard both the counsel for applicant and counsel for the respondents. The applicants were given a very fair opportunity by the respondents to substantiate their claim for temporary status through a scrutinizing committee. They could not substantiate their claim in any manner whatsoever. The applicants themselves have not in any effective manner countered the argument of the respondents that the former produced fabricated and totally unreliable records mostly signed by the unauthorized officials, officials who were not competent to issue such records. The scrutinizing committee has gone by the authentic records placed for its perusal and disposal by the respondents. No fault can be found in the methodology or procedure adopted by the scrutinizing committee. The application is on a very weak ground and is liable to be dismissed and is therefore dismissed. No order as to costs.

(K.V.PRAHLADAN)
ADMINISTRATIVE MEMBER

(G.SIVARAJAN)
VICE CHAIRMAN

pg

9-1-04

Central Administrative Tribunal
19 DEC 2003
Guwahati Bench

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BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL,
GUWAHATI BENCH

ORIGINAL APPLICATION NO-291 OF 2003

Sri Tapas Kr. Paul & Ors.

... Applicants.

- Vs-

Union of India & Others

... Respondents.

I N D E X

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Filed by-

Miss Begum Roushan Ara Sultana

Begum Roushan Ara Sultana
Advocate.

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL,
GUWAHATI BENCH

ORIGINAL APPLICATION NO. 291 OF 2003

Shri Tapas Kumar Paul & Ors.

.... Applicants.

-Vs-

Union of India & Ors.

... Respondents.

S Y N O P S I S

The applicants are the casual Mazdoors working in the department of Telecommunications under the establishment of Divisional Engineer(P & A) O/O the General Manager,Bharat Sanchar Nigam Limited,Silchar,SSA in the district of Karimganj.They were engaged in service in the year 1992,1993 respectively.They had rendered service sincerely, honestly and regularly as per instruction, choice and on behalf of the Respondents .Though they involved with the official functions of the Respondents till 1998 but the Respondents did not gave them job opportunity to go on their service in continuation or onwards.Being apprehended that they will be terminated from their service in any forth coming day, they approached to your Hon'ble Tribunal with a large group of applicants represented by Subal Nath in Original Application No. 107/1998 which was disposed on 31-8-1999 with other lots of Original Application having similar, common,question of law and facts.On 16-7-2001 the applicants were called

contd..2.

for appearing before the scrutinizing committee with their relevant records. The applicants appeared and submitted their relevant documents. But the Respondents has not taken up their matter seriously and honestly. Without giving any intimation to the applicants the Respondents has been killing the valuable time with a view to avoiding the claim of the applicants. The applicants has no alternative except filing this Original Application in such circumstances.

Hence this application is preferred before your Hon'ble Tribunal with a prayer for giving direction to the Respondents to give the benefit of temporary status and to regularise their service.

Filed by-

Miss Begum Roushan Ara Sultana

Miss-Begum Roushan Ara Sultana
Advocate.

Date- 19/12/03.

Filed by
Begum Jahan Ara
Advocate

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL,
GUWAHATI BENCH

Application Under Section 19 of
the Central Administrative Tribunal,
Act. 1985.

Date of Filing :-

Registration No. :-

Signature :-

Registrar :

Tapash Kr. Paul.

1. Sri Tapas Kr.Paul,
son of Sashanka Mohan Paul,
resident of Station Road,
PO. Dullavcherra,Dist.Karimganj.

2. Sri Uttam Das Baishnab,
son of Sri Umesh Das Baishnab
resident of Lowairpoa,
PO. Hatikhira,Dist.Karimganj.

3. Sri Paresh Akura,
son of Radhakanta Akura,
resident of Hatikhira,PO.Hatikhira,
District-Karimganj,Assam.

4. Sri Ashok Das,
son of Sri Ananta Kr.Das,
resident of Banamali,PO. & Dist.
Karimganj,Assam.

5. Sri Bhudev Das,
son of Sri Sujit Das,
resident of Patharkandi,
PO. Mahakal,Dist.Karimganj.

..... Applicants.

- Vs-

1. Union of India,
represented by the Chief General
Manager,Assam,Telecom Circle,Ulubari,
Guwahati-7.

Tapash Kr. Paul.

contd..3.

2. Bharat Sanchar Nigam Limited, in short BSNL), through the Chief General Manager, Assam Telecom Circle, Ulubari, Guwahati-781007.

3. The Telecom District Manager, Karimganj Telecom District.

4. The Divisional Engineer, (P & A), O/O the General Manager, BSNL, Silchar SSA, Silchar.

5. Sub-Inspector, Karimganj Telephone Exchange, Dist. Karimganj.

.... Respondents.

PARTICULARS OF THE APPLICANTS

1) Name, (ii) Father's Name & Address :-

1) Sri Tapas Kr. Paul, son of Sri Sashanka Mohan Paul, resident of Station Road, PO.- Dullavcherra, Dist. Karimganj.

2. Sri Uttam Das Baishnab, son of Sri Umesh Das Baishnab, resident of Lowairpoa, PO. Hatikhira, District-Karimganj, Assam.

Tapash Kr. Paul

contd..4.

3. Sri Paresh Akhura,
son of Sri Radhakanta Akhura,
resident of Hatikhira,PO.Hatikhira,
District-Karimganj.

4.Sri Ashok Das,
son of Sri Ananta Kr.Das,
resident of Banamali,PO. & District-
Karimganj,Assam.

5. Sri Bhudev Das,
son of Sri Sujit Das,
resident of Patharkandi,
PO. Mahakal,Dist.Karimganj.

ii) Designations and Office employed :-

All are ex-casual Mazdoor under Establishment of Divisional Engineer(P & A) Office of the General Manager,BSNL.Silchar SSA,Silchar.

iii) Address for service of all notice :-

As at i) & (ii) above.

2. PARTICULARS OF THE RESPONDENTS-

Name, designations of the Respondents-

1.Union of India,represented by the Chief General Manager,Assam,Telecom Circle, Ulubari,Guwahati-7.

contd..5.

Tapash Kr. Paul

2. Bharat Sanchar Nigam Limited,in short BSNL,through the Chief General Manager,Assam Telecom Circle,Ulubari, Guwahati-781007.

3. The Telecom District Manager, Karimganj Telecom District.

4. The Divisional Engineer,(P & A), O/O of the General Manager,BSNL, Silchar,SSA,Silchar.

5. Sub-Inspector,Karimganj Telephone Exchange,District-Karimganj.

ii) Office address of the Respondents :- As above-

iii) Address for service of all notice-:- As above.

3. PARTICULARS OF THE ORDER AGAINST WHICH THIS APPLICATION IS MADE :-

Non consideration of the applicant's prayer for confirment of Temporary Status and regularisation.

4. JURISDICTION OF THE TRIBUNAL :-

The applicant declare that the subject matter of the application is within the jurisdiction of this Tribunal.

contd..6.

Tapash Kr. Paul.

5. LIMITATION :-

The applicant further declare that the application is made within the limitation prescribed in Section 21 of the Central Administrative Tribunal Act,1985.

6. FACTS OF THE CASE :-

a) That the applicants are permanent resident of the aforesaid locality. They are little educated unemployed coming from a very poor family in the district of Karimganj. The applicants while in search of their livelihood came to know that there were certain posts for Mazdoors lying vacant under the Respondent No.4 Having knowledge, about it, the applicants approached the Respondent No.4 and submitted application of their absorption in the aforesaid posts so that they may earn their livelihood. The applicants were qualified for holding that posts.

b) That being approached as above the Respondent No.4 allowed there to work from 1991, 1992-93 onwards. Their names are mentioned and recorded in the list of Daily Rated Mazdoors (DRM) working under the Administrative jurisdiction of the General Manager Telecom, Silchar, Switching Area(SSA) in the district of Cachar in Sl.No. 3,4,7 and 9 in the first and second list.

Copy of the Engagement Record of the applicants as Daily Rated Mazdoors is enclosed herewith and marked as Annexure-A.

Tapash Kr. Paul

contd..7.

c) That the applicants beg to state that they had rendered service sincerely, honestly and regularly from the date of their engagement. while performing their duties the Respondents has recorded their working days and there are documentary record that the applicants has completed the days required for confirment of temporary status.

Copy of the recorded working days of the applicants during their service tenure are annexed herewith and marked as Annexure-B series.

- A n d -

Copy of working certificate issued by Respondent authority are annexed as Annexure-C Series.

d) That it is a matter of surprised that though the applicants with other similar employees were working till 1998 but they were not provided any work. The Respondents neither terminated them with any written order nor they give any job to go on their service in continuity. So, the applicants apprehending the disengagement from service by the Respondent in any forth coming moment approached your Tribunal vide Original Application No.107/1998 jointly other applicants with

contd..8.

Tapash Kr. Paul.

common question of law and facts and the Hon'ble Tribunal vide order dtd. 31-8-1999 disposed of the Original Application No. 107/1998 with other lots of O.A. directing the Respondents to examine the case of each applicant on the basis of individual representation within a period of one month from the date of receipt of the order and to pass a reasoned order after scrutiny of the case record in consultation within a period of six months.

e) That thereafter some committees were formed by the authority to go into the details verification of the scrutiny of the status and anticidents of casual labourers engaged on different units in the department in Assam Telecom Circle and N.E. Task Force Circle. By those committee judgements in O.A. Nos-107/98, 112/98, 114/98, 118/98, 120/98, 131/98, 135/98, 141/98, 142/98, 145/98, 192/98, 223/98, 269/98 & 239/98 passed by this Hon'ble Tribunal cases of each applicants including this present applicants were verified and scrutinized. The Respondents vide letter dtd. 17-6-01 sent letters to each applicant to appear before the " Scrutinizing committee" for scrutiny of their engagement particulars with their relevant documents on 17-6-2001 during office hours.

Copy of the calling letters to the applicants for appearing before the scrutinizing committee are enclosed herewith and marked as Annexure-D series.

f) That the applicants in response of the Annexure D appeared before the scrutinizing committee on 17-6-01

contd..9.

Tapash Kr. Paul

with their relevant records and engagement particulars and submitted to the aforesaid committee.

g) That the applicants repectfully beg to state that inspite of all relevant records of their long service period- available in the hands of respondents, the prayer of the applicants is not considered inspite of their communication of the verdict of the Tribunal dtd. 31-8-99.

h) That the applicant respectfully begs to state that the Government of India, Ministry of Communication, Deptt. of Telecommunication Services, New Delhi vide their letter bearing No.269-A/93-STM-II(Pt) dtd. 9-2-2000 sanctioned 672 post for grant of temporary status amongst the existing casual workers and it is also stated in the said letter dtd. 9-2-2000 that all other conditions stipulated in the letter dtd. 12-2-1989 remain unchanged. In this connection it is relevant to mention herein that after received of the sanction letter from the department of Telecommunication services the Chief General Manager, Telecom Assam Circle, distributed some of the posts for grant of temporary status amongst the various division/ Circle under the CGMT, Assam Telecom service and the applicants came to know that still some more sanctioned posts are available with the Respondents for conferring benefit of temporary status laid down in the relevant scheme for grant of temporary status and regularization. By operation of law the applicant is entitled to acquire the benefit of the Scheme.

contd..10.

Tapash Kr. Paul.

Copy of the sanction order dtd.-
9-2-2000 under the scheme for grant
of temporary status and Regularisation
scheme 1989 is annexed herewith and
marked as Annexure-E.

i) That the applicants respectfully beg to state that the respondent authority have not taken up their matter sincerely and actively for the last two and half years after appearing the scrutinizing committee with their relevant records. They have not issued to the applicants any intimation letter after appearance of the scrutinizing committee with a view to avoid the claim of the applicants and to kill the valuable time of the applicants.

j) That the applicants respectfully beg to state that the Respondent will not take up their matter sincerely and honestly without appropriate direction of your Hon'ble Tribunal. Hence the applicants has no alternative except filing this application. In similar cases Your Lordship was pleased to give direction to the Respondents in following applicants. case.

Copy of the Order dtd.23-5-03
in O.A. No.216/02 is enclosed here-
with and marked as Annexure-F.

contd..11.

Tapash Kr. Paul

K) That the acts of the Respondents are very whimsical, illegal , arbitrary and against the principles of natural justice and administrative fair play and hence interference of your Tribunal is very necessary and it is in the interest of justice.

7. RELIEF SOUGHT :-

i) That the applicants therefore prays that they shall be allowed for re-engagement and continue in this post of casual mazdoor.

ii) That the Respondents may be directed to give temporary status of the applicants and the service be regularised in the existing vacancies on priority basis with all consequential service benefit from the date of engagement.

iii) That the Respondents be directed to pay salary and allowances in appropriate scale from the date of engagement.

iv) To direct the Respondents to extent the similar benefit as has been granted to the employees under the Department of the post.

v) Cost of case.

vi) Any other relief/reliefs to which the applicants are entitled to as it may be deemed fit and proper by this Hon'ble Tribunal.

contd..12.

Tapash Kr. Paul.

8. REMEDIES EXHAUSTED :

The applicant further declare that he has no any other alternative remedy except filing this application before this Tribunal.

9. MATTER NOT PENDING WITH ANY OTHER COURT :

The applicant further declare that the matter regarding this application has not been pending before any court of law or Tribunal.

10. PARTICULARS OF D.P.C. :

i)Number of the IPO. — 11G387324
ii)Name of the issuing post office ; G.P.O.
iii)Post Office at which payable. G.P.O.

11.DETAILS OF INDEX :

An Index consisting the details of the documents to be relief upon is enclosed.

12. LIST OF ENCLOSERS :

As stated above.

contd..Verification,
pg-13.

Tapash Kr. Paul.

VERIFICATION

I, Shri Tapas Kr.Paul, son of Sri Sashanka Mohan Paul, resident of Station Road, PO.Dullavcherra, in the district of Karimganj,Assam, working as Casual Labourer under the Establishment of Chief Supdt.(Divisional Engineer),General Manager B.S.N.L. Silchar SSA, Silchar Office, do hereby verify that the statements made in paragraphs- 1 to 12 above are true to my knowledge and belief and I have not suppressed any materials facts. I verify the statements on this 19 th day of December,2003 at Guwahati.

Tapash Kr. Paul

Signature

ANX-A. 28

List of daily rated mazdoors(DRM)working under the Administrative jurisdiction of the General Manager Telecom,Silchar,Switching Area(SSA) PO. Silchar,Dist.Cachar,Assam-Circle)

Sl. No.	Name of DRM	Father's name	Date of engage	Working under the office)
1.	Hafzur Rahman	Asaddar Ali	May/91	SDE Group
2.	Sri Maynul Hoque	Nimar Ali	Jan/91	-do-
3.	Sri Uttam Das Baishnab	Umesh Das Baishnab	Jan/92	-do-
4.	Sri Paresh Akura	,Radha Kanta Akura	Jan/92	-do-
5.	Sri Channa Baidya	Rakesh Baidya	Jan/93	-do-
6.	Sri Swapan Nath	Surendra Nath	Jan/92	-do-
7.	Sri Tapash Paul,	Sashanka Mohan Pal	Jan/93	-do-
8.	Sri Jit Bahadur Rai	Sri Dhan Bahadur Rai	Jan/93	-do-
9.	Sri Ashok Das	Sri Ananta Kr.Das	Jan/93	-do-
10.	Sri Mangal Singh		Jan/92	-do-
11.	Sri Jaynul Hoque	Md.Abdul Kayum	Jan/93	-do-
12.	Debojit Sinha	Sri Brojanath Sinha	Jan/93	-do-
13.	Narayan Malakar	Sri Surendra Malakar	Jan/91	SDE(G)/BDS.
14.	Nizamuddin Laskar	Md.Mafus Ali Laskar	Jan/85	-do-
15.	Shyam Lal Das	late Surendra Ch.Das	Jan/93	-do-
16.	Adhir Ch.Das	Sri Surendra Ch.Das	Jan/92	-do-
17.	Faizur Rahman Barbhuiya	Md.Abdul Noor Barbhuiya	Feb/87	-do-
18.	Pradip Baidya	Sri Fanindra Baidya	Jan/93	SDO(Cab)/SC
19.	Mantu Das	late Sundar Moni Das	Jan/89	SDC(Tel.)/SC
20.	Anuj Kr.Das	Sri Dhananjoy Das	Jan/92	SDE/BDE
21.	Debojit Das	late Ranjit Das	Jan/92	SDE(C)/SC
22.	Bimal Malakar	Sri Thakurdhan Malakar	Jan/91	-do-

Certified to be true Copy.
Begum R.A. Sultana
Advocate.

ANX-A.

List of Daily Rated Mazdoors(DRM)Working under the Administrative Jurisdiction of the General Manager Telecom,Silchar Switching Area(SSA)PO.Silchar, Dist.Cachar,Assam-Circle.

Sl. No.	Name of DRM	Father's name	Date of Engagement	Working under the Officer
1.	Sri Dilip Namasudra	Sri Nandalal Namasudra	Jan/88	SDOP/KRM
2.	Sri Dilip Malakar,	Sri Pramesh Ch.Malakar	-do-	-do-
3.	Sri Jayanta Kr.Nath	Kirendra Ch.Nath	March/88	-do-
4.	Sri Manik Roy	Priya Moni Roy	Jan/90	-do-
5.	Sri Simul Malakar	Sailesh Malakar	Jan/90	-do-
6.	Sri Anjan Kr.Das,	Hari Mohan Das,	Jan/92	-do-
7.	Sri Krishna Bahadur	Budhimon Bahadur	Jan/93	-do-
8.	Sri Tapan Chanda	Kanu Chanda	Jan/93	-do-
9.	Sri Bhudeb Das	Sujit Ram Das	Jan/92	-do-

Certified to true Copy
Bagun R. A. Sultana
Advocate.

ANX-B 30

PARTICULARS OF WORKING DAYS

Sl. No.	Name of Casual Labours	Year	Days	Name of Officials who engaged-
1.	Sri Tapash Kr.Paul	1993	-	1. Sri U.D. Baishnab,SI.
		1994	262	2. Sri D.B. Rai, S.I.
		1995	266	3. Sri S.M. Paul,S.I.
		1996	253	
		1997	254	
		1998	243	
2.	Sri Uttam Das Baishnab	1992	282	1. Sri D.B.Rai,S.I.
		1993	244	2. Sri Ramesh Sarkar,S.I.
		1994	258	3. Sri U.D. Baishnab,S.I.
		1995	261	
		1996	284	
		1997	277	
3.	Sri Paresh Akura	1992	254	1. Sri U.D. Bsishnab,S.I.
		1993	227	
		1994	263	
		1995	256	
		1996	216	
		1997	250	
4.	Sri Ashok Das	1991	249	
		1992	64	1. Sri S.M. Paul,S.I.
		1993	252	2. Akaddas Ali,Retd.S.I.
		1994	246	3. S. Mahanta,T.M.
		1995	253	

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Begum R.A. Lustang
Advocate

contd..2.

ANX-B

(2)

5. Sri Bhudev Das	1993	252	1. Sri S.Mahanta,T.M.
	1994	264	2. Sri A.Ali, S.I.
	1995	244	3. Sri G.C. Das, T.M.
	1996	246	4. Sri S.Mahanta,T.M.
	1997	241	
	1998	242	

Certified to be true Copy
Begum R.A. Sultana,
Advocate.

ANX-C. 32

TO WHOM IT MAY CONCERN

This is to Certify that Sri Tapashkanpal

S/o. Sri Sasanka Mohan paul P.O. Dhllabehara

P.S. Ratabari Dist. Karimganj (Assam).

He was working as a Daily wages Mazddor in the Telecom. Net Work/ Development work/Installation work/Maintance work and the payment was made on ACC-17 and MR.

The working days of the Mazdoor as shown below :-

Yrs.	1989	1990	1991	1992	1993	1994	1995	1996	1997	1998
Jan						10	13	11	11	14
Feb						11	11	12	10	10
Mar.						13	10	10	12	11
Apr.						12	9	13	9	9
May.						10	12	10	14	12
Jun.						13	14	14	8	10
July						12	11	8	15	12
Aug.						12	12	13	13	9
Sept.						15	14	15	12	14
Oct.						11	12	11	7	11
Nov.						13	10	10	16	13
Dec.						10	13	13	11	12
						142	139	140	138	137

All total days.

Dated. 12/11/98

Place.

Rhombeha Chandra Rai

Sub-Inspector

Telephone Exchange

Certified to be true Copy
Begum R.A. Sultana
Advocate

ANX-C

TO WHOM IT MAY CONCERN

This is to certify that Sri Tapos Kr. Paul son of Sri/ ~~Late~~ Sashanka Mohan Paul Village Dullavcherra P.O. Dullavcherra Dist. Karimganj is engaged as Daily rater Mazdoor (DRM) for carrying out Maintenance of O/H lines & U/G cables, Development works like construction of new L[illegible] and laying underground cable etc. and payment made on M/R as well as AOG - 17.

Period of working days is as follows:

Months:	YEAR									Remarks
	1991	1992	1993	1994	1995	1996	1997	1998	1999	2000
Jan.				12 days	10 days	12 days	10 days	9 days		
Feb.				10 "	12 "	10 "	11 "	8 "		
Mar.				12 "	15 "	14 "	14 "	7 "		
April				14 "	12 "	9 "	11 "	10 "		
May				11 "	11 "	12 "	X	15 "		
June				10 "	10 "	X	13 "	6 "		
July				11 "	12 "	13 "	X "	10 "		
August				10 "	12 "	10 "	10 "	7 "		
Sept.				8 "	10 "	X	12 "	8 "		
Oct.				12 "	X	10 "	14 "	8 "		
Nov.				10 "	12 "	12 "	9 "	9 "		
Dec.				X	11	11 "	12 "	9 "		
Total				120	127	113	116	106		

Certified to be true Copy
Begum R.A. Sultana
Advocate

Sub-Inspector,
(SASANKA MOHAN PAUL)
Gr. III D.C.H.
Dullavcherra Telephone Exchange

ANX-C
84

TO WHOM IT MAY CONCERN

This is to certify that Shri Uttam Das Baishnab ..... son of Late /Shri Umesh Das Baishnab ..... inhabitant of village / Town Lowairpoa P.O. Hatti Kaling District-Karimganj , Assam . He was working as a daily wages mazdoor in the Telecom Network /Development works / Installation work / maintenence work and the payment has been made on A .C .C . - 17 & MIR .

The working days of the Mazdoor as shown below .

Years 1991	1992	1993	1994	1995	1996	1997
Days						
1. Jan	4	5	4	6	X	X
2. Feb	5	8	7	X	3	4
3. Mar.	X	6	12	9	X	8
4. Apr.	4	11	X	6	X	4
5. May	X	5	5	5	X	2
6. Jun.	X	3	X	X	5	7
7. Jul.	9	7	X	14	7	X
8. Aug	16	4	5	10	X	X
9. Sep	3	5	X	7	9	9
10. Oct.	X	X	6	4	5	6
11. Nov.	X	3	7	X	X	4
12. Dec.	10	X	8	X	6	7
Total days	111	45	54	61	35	51

All total days

Dhanbahadur Rai
Sub -Inspecter (O) L.M.(II
Lowairpoa .
Pathar Kandi

Date :-
Certified to be true Copy
Begum R.A. Sultana
Advocate

ANX-C.

35

TO WHOM IT MAY CONCERN

This is to certify that Shri Ullam Das Baishnab son of Late / Shri Umesh Das Baishnab inhabitant of Village /Town Ishwar Poa P.O. Hatti Khola District -Karimganj , Assam. He was working as a daily wages Mazdoor in the Telecom Net work / Development works /Installation work/Maintence work and the payment has been made on A.C.C.-17 & MIR.

The working days of the Mazdoor as shown below.

Years 1991	1992	1993	1994	1995	1996	1997
Days						
1. Jan X	5	7	9	X	X	X
2. Feb X	X	X	12	8	X	5
3. Mar X	9	4	X	X	X	X
4. Apr X	8	X	9	4	X	X
5. May X	X	5	X	X	X	X
6. Jun X	4	9	X	13	4	4
7. July X	X	4	4	X	X	9
8. Aug X	X	X	X	5	X	X
9. Sep X	X	X	X	4	11	X
10. Oct X	3	6	X	7	16	3
11. Nov X	X	X	5	15	X	X
12. Dec X	X	X	3	13	X	X
Total days X	29	35	42	69	31	21

All total days

Date :-

Romesh Ch Sarkar
Sub - Inspector (L / M - 111)
Lawairpar . S.I.(O)
Pathar Kandi

Certified to be true Copy
Begum R.A. Sultana
Advocate

ANX-C

TO WHOM IT MAY CONCERN

This is to certify that Shri Uttam Das Baishnab son of Late / Shri Umesh Das Baishnab inhabitant of village / Town Lowairpoa P.O. Hatti Khira District -Karimganj , Assam. He was working as a daily wages Mazdoor in the Telecom Net work / Development works /Installation work/Maintence work and the payment has been made on A.C.C.-17 & MIR.

The working days of the Mazdoor as shown below .

Years 1991	1992	1993	1994	1995	1996	1997
Days						
1 . Jan X	18	12	7	12	25	27
2 . Feb X	22	16	6	9	24	19
3 . Mar X	21	11	8	15	27	17
4 . Apr X	10	14	11	13	23	20
5 . May X	13	11	18	17	17	23
6 . Jun X	14	10	25	12	19	12
7 . July X	17	8	17	11	22	13
8 . Aug X	15	12	16	7	X	22
9 . Sep X	21	16	26	9	X	11
10 . Oct X	18	13	14	11	21	9
11 . Nov X	26	19	6	8	18	15
12 . Dec X	17	22	8	7	22	17
Total days X	212	164	162	131	218	205

All total days

Date : -

Umesh Das Baishnab.

Sub - Inspector (L / M - 111)
Lowairpoa .

Certified to be true Copy
Begum R.A. Sultana
Advocate

(4)

ANX-C

To whom it may concern

This is to certify that shri Paresh Akura son of Late/shri Radha Kanta Akura an inhabtant of vil. Hatti Khira p.o. Hatti khira Dt Karimganj Assam. He has been working as a DRM (Daily Rated Mazdoor) in the Telecom Istallations (External & Internal) for maintenance and Development works - U/G cable laying/erection of O/H Lines & Wires etc. etc and the payment of wages are being by A.C.S- 17.

The Statement of working Days are as below :

Months	1988	1989	1990	1991	1992	1993	1994	1995	1996	1997
January					22	24	26	22	25	22
FEBRUY					20	21	24	25	23	23
March.					19	25	20	19	22	19
April.					23	24	21	20	20	20
May					17	20	18	23	19	24
JUNE					21	27	19	24	22	22
JUL,					19	19	22	20	21	20
AUGUST					21	24	21	21	20	13
Sept.					20	20	23	18	X	19
Oct.					22	18	25	21	X	21
NOV.					26	22	21	23	23	20
Dec.					24	24	23	20	24	27
					254	227	263	256	216	250

Umesh Dab Baishnab
P/M

illigible
In-charge
illigible

Certified to be true Copy
Begum R.A. Sultana
Advocate

7

- 24 -

ANX-C.

38

TO WHOM IT MAY CONCERN

This is to certify that Shri Ashok Das son of Shri/Late Ananta Das inhabitant of village/Town Banamali P.O. Karimganj Dist-Karimganj (Assam). He was working as Daily wages Mazdoor in the Tele-Com Network/Development work/Installation work/Maintenance work and the payment has been made on A.C.G.-17 & M.R.

The working days of the Mazdoor is shown below:-

Months	Days Years 1988	1989	1990	1991	1992	1993	1994	1995.
1. Jan.				21	X	12	14	09
2. Feb.				24	X	09	11	14
3. Mar.				24	12	14	17	08
4. Apr.				20	6	13	X	13
5. May.				23	5	09	13	19
6. Jun.				24	4	16	12	17
7. Jul.				22	6	10	09	09
8. Aug.				21	7	08	10	10
9. Sep.				22	8	16	12	10
10. Oct.				23	4	14	11	11
11. Nov.				20	7	12	12	11
12. Dec.				5	5	11	10	X
Total Days:				249	64	144	131	131

ALL TOTAL DAYS:

Date: 10/11/95

Akhil Das (U.S.(O))
Sub-Inspector(O) Tele-Com.
Barajgram(O)
Sub-Inspector
TELE-COM, BARAIGRAM.

15/11/95

Certified to be true Copy
Begum R.A. Sultana
Advocate.

ANX-C 9

TO WHOM IT MAY CONCERN

This is to certify that Sri Ashok Das
son of Sri/ Late Ananta Kr. Das
Village Baromoli P.O. Karimganj
Dist. Karimganj is engaged as Daily rater Mazdoor (DRM)
for carrying out Maintenance of O/H lines & U/G cables, Development works like construction of new L & W and laying underground cable etc. and payment made on M/R as well as ACG - 17.

Period of working days is as follows:-

Months:	Year										Remarks
	1991	1992	1993	1994	1995	1996	1997	1998	1999	2000	
Jan.			10	10	14						
Feb.			12	12	10						
Mar.			X	X	16						
April			12	19	11						
May			15	11	X						
June			10	X	X						
July			14	16	13						
August			12	12	12						
Sept.			X	10	09						
Oct.			X	12	8						
Nov.			11	X	12						
Dec.			12	13	17						
Total			108	115	122						

Certified to be true Copy
Begum R.A. Sultana
Advocate

Sub-Inspector.
(SASANKA MOHAN PAUL)
Gr-III D.C.H.
Dullabcherra Telephone-
- Exching

-26-

Annexure -VII
ANX-C

TO WHOM IT MAY CONCERN.

This is to certify that Shri Bhuider Das son of late/Shri Sujit Ram Das inhabitant of Village/Town Polerkandi P.O. Mohanpur Dist. Karimganj (Assam). He was working as Daily Wages Mazoor in the Tele-Com. Net work/Development works/Installation work/Maintenance work and the payment has been made on A.G.G.-17 & M.R.

The working day of the Mazdoor as shown below.

Years Days.	1989	1990	1991	1992	1993	1994	1995
1. Jan.						X	X
Feb.						X	X
March.						X	X
April.						X	X
May.						X	20 days
June.						X	19 "
July.						X	21 "
Aug.						X	22 "
Sept.						X	X
Oct.						21	X
Nov.						20	X
Dec.						23	X
						64 days	82 days

All Total Days :-

Dated :- 30-11-95

Girindra Chakraborty
Sub-Inspector (O) C/N.
Tele-Com, Karimganj.

Certified to be true copy
Begum Roushan Ara Sultana
Advocate

ANX-C.

TO WHOM IT MAY CONCERN.

This is to certify that Sri Bhuden Das S/O. Sri Sujit Das of Paterakandi P.O. Mahikal Dist. Karimganj (Assam)

He was working as a daily wages Mazdoor in the Telecom. Net work/ Development work/Installation work/Maintainance work and the payment was made on ACC-17 and MR.

The working days of the Mazdoor as shown below :-

Yrs.	1992	1993	1994	1995	1996	1997	1998	1999
Jan					6 days	5	5	
Feb					5 "	5	6	
Mar					7 "	6	6	
April					6 "	5	7	
May					5 "	5	5	
June					6 "	6	6	
July					5 "	5	6	
Aug					6 "	6	5	
Sept.					8 "	6	6	
Oct					4 "	4	4	
Nov					7	6	7	
Dec					7	6	7	
All Total days. -					72 days	65 days	70 days	

Place :

Date : 5.1.99

S. Mohanti. T.M.
Sub-Inspector, Karimganj
Telephone Exchange.

Certified to be true Copy
Begum R.A. Sultana
Advocate ....

ANX-C

TO WHOM IT MAY CONCERN.

This is to certify that Sri Bhuder Das
S/O. Sri Sujit Das of Paterakandi
P.O. Mahakal Dist. Karimganj (Assam)
He was working as a daily wages Mazdoor in the Telecom. Net work/ Development work/Installation work/Maintainance work and the payment was made on ACC-17 and MR.

The working days of the Mazdoor as shown below :-

Yrs.	1992	1993	1994	1995	1996	1997	1998	1999
Jan		10 day	7 day	5 day				
Feb		11 "	6 "	5 "				
Mar		10 "	7 "	7 "				
April		12 "	6 "	4 "				
May		11 "	6 "	6 "				
June		10 "	6 "	3 "				
July		10 "	8 "	4 "				
Aug		12 "	6 "	X				
Sept.		11 "	9 "	3 "				
Oct		9 "	6 "	/				
Nov		8 "	7 "	/				
Dec		12 "	6 "	/				

All Total days. 120 day 77 day 40 day

Place :

Date : 10.4.99

Abdul Ali
Sub-Inspector,
Telephone Exchange.
Karimganj/Xge.

Certified to be true copy
Begum R.A. Sultana
Advocate

ANX-C.

TO WHOM IT MAY CONCERN.

This is to certify that Sri Bhudeb Das S/O. Sri Sujit Das of Patra Kandi P.O. Mahakal Dist. Karimganj (Assam)

He was working as a daily wages Mazdoor in the Telecom. Net work/ Development work/Installation work/Maintainance work and the payment was made on ACC-17 and MR.

The working days of the Mazdoor as shown below :-

Yrs.	1992	1993	1994	1995	1996	1997	1998	1999
Jan					15 days	17	14	
Feb					12 "	15	15	
Mar					15 "	13	12	
April					17 "	14	17	
May					14 "	16	16	
June					12 "	12	15	
July					15 "	16	14	
Aug					13 "	14	13	
Sept.					16 "	18	16	
Oct					14 "	12	13	
Nov					15 "	14	15	
Dec					16 "	15	12	
All Total days.					174 days	176 days	172 days	

Place :

Date : 4-12-94

Girindra Ch Das
Sub-Inspector,
Telephone Exchange.

Certified to be true copy
Begum R.A. Sultana
Advocate.

ANX - C.

9

44

TO WHOM IT MAY CONCERN.

This is to certify that Sri Bhudeb Das S/O. SRI Sujit Das of PaterKandi P.O. Mahkal Dist. Karimganj (Assam) He was working as a daily wages Mazdoor in the Telecom. Net work/ Development work/Installation work/Maintainance work and the payment was made on ACC-17 and MR.

The working days of the Mazdoor as shown below :-

Yrs.	1992	1993	1994	1995	1996	1997	1998	1999
Jan		10 days	9 days	10 days				
Feb		11 "	10 "	9 "				
Mar		10 "	10 "	10 "				
April		12 "	11 "	10 "				
May		11 "	11 "	12 "				
June		10 "	10 "	10 "				
July		10 "	11 "	11 "				
Aug		12 "	11 "	10 "				
Sept.		11 "	10 "	11 "				
Oct		9 "	10 "	10 "				
Nov		8 "	9 "	9 "				
Dec		12 "	11 "	10 "				
All Total days.		126 days	123 days	122 days				

Place :

Date : 12.12.1999

S. Mohanta T.M
Sub-Inspector, Karimganj
Telephone Exchange.

Certified to be true Copy
Begum R.A. Sultana
Advocate

BHARAT SANCHAR NIGAM LTD. (BSNL)

(A Govt. of India Enterprise)

OFFICE OF THE GENERAL MANAGER

SILCHAR SSA :: SILCHAR

ANX – D.

No. E-20/Scrutiny/CM/Pt-II/01-02/31 Dated at Silchar, the 16-07-2001

To

Sri Tapash Paul

S/o Sashanka Mohan Paul.

Vill Station Road

P.O. Dullabcherra

Dist. Karimganj

Sub: - ***Call for appearing before "scrutinizing committee" for scrutiny of engagement particulars as Casual Mazdoors.***

You are hereby requested to appear before the scrutinizing committee on 16/07/01 during office hours with the following documents/particulars, in original, at the specified venue given below: -

1. Initial engagement particulars as casual mazdoor, appointment order/sponsorship of employment exchange in your possession.
2. All documents i.e. working particulars, payment particulars till last working day, if any, available with you
3. Age proof certificate.
4. Three copies of recent passport size photographs.

Venue: - O/O the General Manager, BSNL
Hotel Indraprastha Regency, 3rd Floor,
Lochan Bairagi Road,
Silchar – 788 005.

Certified to be true Copy
Begum R.A. Sultana
Advocate

(L. R. Paul) 16/7/2001
Member, Scrutinising Committee
&
Divisional Engineer (P & A)
O/O the General Manager BSNL
Silchar SSA :: Silchar.

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BHARAT SANCHAR NIGAM LTD. (BSNL)

(A Govt. of India Enterprise)

OFFICE OF THE GENERAL MANAGER

SILCHAR SSA :: SILCHAR

ANX-D

No. E-20/Scrutiny/CM/Pt-II/01-02/72- Dated at Silchar, the 16-07-2001

-32-

To

Sri Uttam Das Baishnab

S/o Umesh Das Baishnab

Vill Lowairpoa

P.O. Hatikhira

Dist. Karimganj

Sub: - ***Call for appearing before "scrutinizing committee" for scrutiny of engagement particulars as Casual Mazdoors.***

You are hereby requested to appear before the scrutinizing committee on 16/7/01 during office hours with the following documents/particulars, in original, at the specified venue given below: -

1. Initial engagement particulars as casual mazdoor, appointment order/sponsorship of employment exchange in your possession.
2. All documents i.e. working particulars, payment particulars till last working day, if any, available with you.
3. Age proof certificate.
4. Three copies of recent passport size photographs.

Venue: - O/O the General Manager, BSNL
Hotel Indraprastha Regency, 3rd Floor,
Lochan Bairagi Road,
Silchar – 788 005.

Certified to be true Copy
Begum R.A. Sultana
Advocate.

16/7/2001
(H.R. Paul)
Member, Scrutinising Committee
&
Divisional Engineer (P & A)
O/O the General Manager BSNL
Silchar SSA :: Silchar.

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BHARAT SANCHAR NIGAM LTD. (BSNL)

(A Govt. of India Enterprise)

OFFICE OF THE GENERAL MANAGER

SILCHAR SSA :: SILCHAR

ANX-D.

No. E-20/Scrutiny/CM/Pt-II/01-02/22 Dated at Silchar, the 16-07-2001

-33-

To

Sri Paresh Akura.

S/o Radha Kanta Akura.

Vill Hati Khira.

P.O. Hati Khira.

Dist. Karimganj.

Sub: - ***Call for appearing before "scrutinizing committee" for scrutiny of engagement particulars as Casual Mazdoors.***

You are hereby requested to appear before the scrutinizing committee on 16/7/01 during office hours with the following documents/particulars, in original, at the specified venue given below: -

1. Initial engagement particulars as casual mazdoor, appointment order/sponsorship of employment exchange in your possession.
2. All documents i.e. working particulars, payment particulars till last working day, if any, available with you.
3. Age proof certificate.
4. Three copies of recent passport size photographs.

Venue: - O/O the General Manager, BSNL
Hotel Indraprastha Regency, 3rd Floor,
Lochan Bairagi Road,
Silchar – 788 005.

Certified to be true Copy
Begum R.A. Choudhury
Advocate.

(J.R. Paul) 16/7/2001
Member, Scrutinising Committee
&
Divisional Engineer (P & A)
O/O the General Manager BSNL
Silchar SSA :: Silchar.

BHARAT SANCHAR NIGAM LTD. (BSNL)

(A Govt. of India Enterprise)

OFFICE OF THE GENERAL MANAGER

SILCHAR SSA :: SILCHAR

ANX-D.

No. E-20/Scrutiny/CM/Pt-II/01-02/22 Dated at Silchar, the 16-07-2001

-34-

To

Sri Ashok Das

S/o Sri Ananta Kr. Das

Vill Bamanali Road

P.O. Karimganj

Dist. Karimganj

Sub:- ***Call for appearing before "scrutinizing committee" for scrutiny of engagement particulars as Casual Mazdoors.***

You are hereby requested to appear before the scrutinizing committee on 16/07/01 during office hours with the following documents/particulars, in original, at the specified venue given below: -

1. Initial engagement particulars as casual mazdoor, appointment order/sponsorship of employment exchange in your possession.
2. All documents i.e. working particulars, payment particulars till last working day, if any, available with you.
3. Age proof certificate.
4. Three copies of recent passport size photographs.

Venue: - O/O the General Manager, BSNL
Hotel Indraprastha Regency, 3rd Floor,
Lochan Bairagi Road,
Silchar – 788 005.

Certified to be true copy
Begum R.A. Sultana
Advocate.

(I. R. Paul) 16/7/2001
Member, Scrutinising Committee
&
Divisional Engineer (P & A)
O/O the General Manager BSNL
Silchar SSA :: Silchar.

CM\C:\WINDOWS\Desktop\HRD\Call for Scrutinizing Committee.doc

BHARAT SANCHAR NIGAM LTD. (BSNL)

(A Govt. of India Enterprise)

OFFICE OF THE GENERAL MANAGER

SILCHAR SSA :: SILCHAR

ANX-D.

No. E-20/Scrutiny/CM/Pt-II/01-02/22 Dated at Silchar, the 16-07-2001

-35-

To

Sri Bhudeb Das

S/o Sri Arjit Ram Das

Vill Patira Kandi

P.O. Mahakal

Dist. Karimganj

Sub: - ***Call for appearing before "scrutinizing committee" for scrutiny of engagement particulars as Casual Mazdoors.***

You are hereby requested to appear before the scrutinizing committee on 16/7/2001, during office hours with the following documents/particulars, in original, at the specified venue given below: -

1. Initial engagement particulars as casual mazdoor, appointment order/sponsorship of employment exchange in your possession.
2. All documents i.e. working particulars, payment particulars till last working day, if any, available with you.
3. Age proof certificate.
4. Three copies of recent passport size photographs.

Venue: - O/O the General Manager, BSNL
Hotel Indraprastha Regency, 3rd Floor,
Lochan Bairagi Road,
Silchar – 788 005.

Certified to be true Copy
Begum R.A. Sultana.
Advocate.

(I. R. Paul) 16/7/2001
Member, Scrutinising Committee
&
Divisional Engineer (P & A)
O/O the General Manager BSNL
Silchar SSA :: Silchar.

ANX-E-5

-36-

Annexure-E.

GOVT. OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOM SERVICES : : :

Sanchar Bhavan,
New Delhi-110001.

No.269-4/93-STD-II(P1). date-9-2-2000

TO
The Chief General Manager Telecom,
Assam Telecom Circle,Guwahati.

Sub : Sanction of posts of Regular Mazdoors for regularisation of Temp.status Casual Mazdoors as on 31-3-97 and grant of Temp. status to casual labourers as on 1-5-98 case of Assam Circle.

Sir,

I am directed to invite your attention to this office letter No.269-A/93-STD-II dt.12-2-99 on the above subject and to say that the matter has been considered by the competent authority and decided to further delegate the powers to CGMC,Assam to create posts of Regular Mazdoors regularising 13 Temp. status Mazdoors who have completed 10 yrs. of service as on 31-3-97 and to grant Temp.status to 672 casual labourers.All other conditions stipulated in the letter dt.12-2-99 remains unchanged.

This issued with the concurrence of internal finance deptt. of telecom vide their U.O.

No.

Yours faithfully,

Certified to be true Copy
Begum R A Sultana
Advocate

ANX-F.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

Original Application No.216 of 2002

Date of decision: This the 23rd day of May 2003

The Hon'ble Mr Justice D.N. Chowdhury, Vice-Chairman

Shri Ramani Chandra Medhi
S/o Late Anil Chandra Medhi,
Resident of village Ulabari,
P.O.- Karia, District Nalbari, Assam. .....Applicant
By Advocate Begum Roushan Ara Sultana.

- versus -

1. The Union of India, represented by
   The Chief General Manager,
   Assam Telecom Circle,
   Ulubari, Guwahati.
2. The Telecom District Manager
   (P & A Section),
   Kamrup Telecom District,
   Ulubari, Guwahati.
3. The Chief Superintendent (at present
   newly designated as Divisional Engineer),
   Central Telegraph Office,
   Guwahati.
4. The Bharat Sanchar Nigam Limited,
   Through the General Manager,
   Assam Telecom Circle,
   Guwahati. .....Respondents
By Advocate Mr B.C. Pathak, Addl. C.G.S.C.

.....

O R D E R (ORAL)

CHOWDHURY. J. (V.C.)

The issue relates to conferment of temporary status.

2. Ms B.R.A. Sultana, learned counsel for the applicant, referring to the documents annexed to the O.A., more particularly Annexure B. contended that the applicant fulfilled the requirement for conferment of temporary status. The learned counsel contended that the

Certified to be true copy
Begum R.A. Sultana
Advocate

respondents acted in a most illegal fashion in ignoring the case of the applicant for conferment of temporary status as per the policy adopted. Mr B.C. Pathak, learned Addl. C.G.S.C., placed before me the assertions made in the written statement and contended that the applicant did not fulfil the requirement for conferment of temporary status, therfore, his case could not be accepted.

3. I have given my anxious consideration in the matter. On consideration of all the aspects of the matter, I am ot the opinion that the case requires to be reconsidered in the light of the Judgment and Order passed by this Tribunal in O.A.No.289/2001, O.A.No.364/2001, O.A.No.366/2001 and a host of like cases disposed of on 1.9.2001. The respondents, more particularly the Chief General Manager, Assam Telecom Circle, Guwahati, are directed to consider the case of the applicant also in the light of the direction issued earlier by constituting a responsible committee and pass appropriate order after verifying and scrutinising the records. It would also be open to the applicant to place materials in support of his claim for conferment of temporary status and if such matters are placed, the authority shall consider the same and pass appropriate order. It is expected that the respondents shall act with utmost expedition and make endeavour to complete the exercise with utmost despatch, preferably within four months from the date of receipt of the order.

With the above observations, the application stands disposed of. No order as to costs.

Sd/VICE-CHAIRMAN

TRUE COPY
प्रतिलिपि

Section Officer (J)
C.A.T. GUWAHATI BENCH
Guwahati-5

Central Administrative Tribunal
27 SEP 200
Filed by
Sr. C. G. S. C.
C. A. T., Guwahati Bench

In the Central Administrative Tribunal
Guwahati Bench: Guwahati.

OA No. 291 of 2003
Shri Tapash Kr. Paul & Ors

-Vs-
Union Of India & Ors.

In the Matter Of :
Written statement submitted by-
-the respondents.

The humble respondents beg to submit the Para-wise Written statement as follows :-

1. That with regard to paras 1, 2, 3 of the application, the respondents beg to offer no comments.

2. That with regard to paras 4 & 5 of the application, the respondents beg to state that the BSNL is a state within the meaning of the Article 12 of the constitution of India as it is an instrumentality/agency of the Govt. Of India having deep and pervasive control over it. Unless the Govt. Of India by issuing notification under section 14 (2) of the Central Administrative Tribunal Act, 1985 brings BSNL within the Jurisdiction of the CAT, the Tribunal shall not have Jurisdiction to try such matter related to conditions of service of employee of BSNL from 01/10/2000 onwards. The Tribunal also cannot exercise its power under section 14 (2) & (3) automatically. Some Benches of the Tribunal has already taken such views in a such matters and held that the Tribunal shall have no Jurisdiction over the BSNL. In one case (CP No. 175/03 in OA No. 460/02) the Allahabad Bench of CAT rejected the CP on the plea that BSNL is not notified under section 14 (2) and thus not maintenable before the Tribunal.
(copy of order dated 30/10/2003 in CP No. 175/03 is marked as Annexure – A.)

3. That with regard to the statement made in Para 6 (a) of the application, the respondents beg to state that it is not a fact that there were any post like 'Casual Mazdoor' lying vacant under respondent No. 4 i, e, Divisional Engineer (P&A). There is no such post in the regular establishment.

4. That with regard to the statement made in Para 6 (b) of the application the respondents beg to state that the respondent No. 4 is an attached officer in the O/O the GMTD/Silchar

GMTD/Silchar, BSNL erstwhile Telecom District Manager, Silchar, There is no scope to allow the mazdoors to work under him. Moreover, there was no post like DE (P & A) in the O/O General Manager/TDM, Silchar during the period 1991, 1992-93 as mentioned by the applicant.

Annexure 'A' of the applicant(s) is not an official record/ document. Some imaginary engagement figures are typed out which can not be relied upon as official document. The figures are imaginary and baseless.

5. That with regard to the statement made in para 6(c), of the application, the respondents beg to state that it appears from Annexure 'B' and Annexure 'C' series produced by the applicant that some working particulars/certificates are signed by some line staff, some are even without any date. The line staff have no office to maintain such document/records and they have no authority to sign such documents (s), if it contains their signature at all. Issuing of any certificate without date is invalid. More-over, these are not issued by any of the respondent authorities.

It clearly indicates that, the documents produced by the applicants are fabricated not based on any official record. These papers are no validity at all.

6. That with regard to the statement made in para 6(d), of the application, the respondents beg to

state that there is no casual mazdoor in the department now a days since long back. Engagement of casual mazdoor is banned since 22.06.88.

In darlier days mazdoors used to be engaged for works of casual and intermittent nature on verbal order on no work no payment basis/contract basis.

Since there is no written order of engagement, the question of their dis-engagement by any written order does not arise.

As per the order of Hon'ble Tribunal dated 31.08.99 and direction contained there in, it was mentioned that " the applicants may file re-presentation individually within a period of one month from the date of receipt of the orders and if such re-presentations are filed individually, the respondents shall scrutinize and examine each case in consultation with the records and examine each case in consultation with the records and examine each case and pass a reasoned order on merit of each case. The relevant portion of the order dated 31.08.99 is enclosed.

As per the above direction of Hon'ble CAT and as a follow up action, a committee duly constituted under CGMT Guwahati D.O. No. Estt-9/12/PART-1/23 dated 28.03.2000 and guidelines contained here in to scrutinize and examine the engagement records of the applicants.

Copy of the relevant order dated 27.11.89 is annexed herewith and marked as Annexure - B.

Copy of the relevant portion of the order dated 31.08.99 is annexed herewith and marked as ANX-E.

Copy of the D.O. dated 28.03.2000 is annexed hefewith and marked as Annexure - D.

The committee duly constituted for the purpose examined 67 cases and the respondent authority disposed their cases on the merits of the case and had taken action in compliance with the direction of the Hon'ble Tribunal. The applicants in the present O.A. did not submit ant representation to the authority as per direction of the Hon'ble Tribunal and as such their cases could not be scrutinized in the Ist phase of scrutiny by the committee.

7. That with regard to the statement made in para 6(e), of the application, the respondents beg to state that it appears from the record that, the applicants in this OA were involved in another OA No. 45/2001 earlier. The list includes the names of 5 (five) applicants in this OA No. 291/03 i.e. i) Tapash Paul ii) Paresh Akura iii) Umesh Das Baishnab iv) Bhudeb Das & v) Ashok Das. The applicants were called before the committee. They appeared before the committee and produced their documents.

The copy of the call letters vide No. E-20/Scrutiny/CM/Pt.II/01-02/22 dated 16.07.2001 and their written acknowledgements are enclosed herewith and marked as Annexure - E (series).

8. That with regard to the statement made in para 6(f), of the application, the respondents beg to state that

the committee thoroughly examined and scrutinized their engagement particulars in the department with reference to their payment records in the department with reference to their payment records in the department and submitted its report.

Copy of the committee report in respect of 5 applicants are marked as Annexure – F (series) of temporary status and regularization, as per engagement record in the department.

9. That with regard to the statement made in para 6 (g), of the application, the respondents beg to state that the direction of the Hon'ble Tribunal in its order dated 31/08/99 has been compiled with sincerely and honestly.

10. That with the regard to the statement made in para 6 (h), of the application the respondents beg to state that it is abundantly clear from the committee report that the applicants do not fulfill the minimum eligibility criteria of 240 days engagement/working in the department to come under the perview of TSM regularization scheme1989. The applicant are not eligible for benefit of temporary status as the casual labourers should be currently employed while granted temporary status vide OM No. 269-10/89-STN dated 07/11/89 at column No. 1. The present applicants are not in engagements. The question of sanction strength/working strength does not apply to them at all. (Annexure B may kindly be seen.)

11. That with regard to the statement made in para 6 (i), of the application, the respondents beg to state that the Hon'ble Tribunal dismissed OA No. 45/2001 finding no merit. (Annexure – G may kindly be seen.)

Copy of the order dated 15.02.2002 in O.A. 45/01 is annexed herewith and marked as Annexure-G.

12. That with regard to the statement made in para 6(j), of the application, the respondent authority are sincere and honest in dealing the cases and all directions of the Hon'ble Tribunal have been compiled with when received. The allegations of the applicants are baseless.

13. That with regard to the statement made in para 6(k), of the application, the respondents beg to state that the statement of the applicants are false and baseless and not acceptable. They cannot establish any claim for regular/ permanent job on the basis of fabricated working particulars, which have no official authentication.

14. That with regard to the statement made in para 7(i), of the application, the respondents beg to state that the engagement of casual mazdoors is totally banned. There is no engagement of casual mazdoor now a days.
The powers of Administrative authority for engagement of casual mazdoors and powers of the Accounts Officer to pay casual mazdoors against any such engagement have been withdrawn vide DOT/New Delhi O.M. No. 269-4/93-STN-II (Pt.) dated 12.02.99.

A photocopy of the O.M. is enclosed herewith and marked as Annexure-H.

As such the question of re-engagement and continuation does not arise at all.

15. That with regard to the statement made in para 7(ii), of the application, the respondents beg to state that the applicants were not eligible for the benefit of temporary status and regularization. As such their regularization or any consequential benefit does not arise.

16. That with regard to the statement made in para 7(iii), of the application, the respondents beg to state that not applicable to the applicants since they are not at all in engagement.

17. That with regard to the statement made in para 7(iv), of the application, the respondents beg to state that they are basically not eligible for TSM status. As such the benefit granted to the eligible cases does not apply to them.

18. That with regard to the statement made in para 7(v), of the application, the respondents beg to state that the applicants have been paid against their casual engagement. No other relief/benefit is applicable to them.

19. That with regard to the statement made in paras 8, 9, 10, 11 and 12, of the application, the respondents beg to offer no comments.

The applicants were basically not eligible for the conferment of temporary status under the departmental scheme or norms or under any specific order. They presented their claims through some certificates obtained from the lineman staff to achieve their motto. But on subsequent stage of action proved the fact that the engagement particulars furnished by them are false and not as per their actual engagement and payment records in the Department.

The application of the applicants has no merit and thus liable to be rejected.

The Hon'ble Tribunal may be pleased to reject the application of the applicants.

Verification.....

VERIFICATION

I, Shri Shankar Ch. Das, Asstt. Director Telecom (Legal) O/o the CGMT, Assam Circle, Ulubari, Guwahati, do hereby verify that the statements made in paragraph

of the written statement are true to my knowledge, those made in paragraphs being matter of records are true to my information derived therefrom which I believe to be true and those made in the rest are humble submissions before the Hon'ble Tribunal. I have not suppressed any material fact.

And I signed this verification on this 14 th day of September, 2004.

14/9/04 SC Das

Deponent

सहायक निदेशक
Assistant Director Telecom (Legal)
कार्यालय, मुख्य महा प्रबंधक दूरसंचार,
O/o the Chief General Manager Telecom
असम दूरसंचार परिमंडल, गुवाहाटी-7
Assam Telecom Circle, Guwahati

—10—

ANNEXURE-A

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH : ALLAHABAD

नि.शुल्क प्रतिलिपि

CIVIL MISC.CONTEMPT APPLICATION NO.175 OF 2003

IN

ORIGINAL APPLICATION/DIARY NO.4605 OF 2002
ALLAHABAD THIS THE 30th DAY OF OCTOBER,2003

HON'BLE MAJ GEN K.K. SRIVASTAVA,MEMBER-A
HON'BLE MR. A. K. BHATNAGAR,MEMBER-J

1. R.A. Patel, Junior Telecom Officer.
2. Ram Swaroop, Line Man.
3. Mewa Lal, Telecom Technical Assistant.
4. Kamlesh Kumar Mishra, Regular Mazdoor.
5. Ram Sahivan Patel, Regular Mazdoor.
6. Shanker Lal, Regular Mazdoor.

All posted at Telephone Exchange Sarcan, District-Allahabad.

7. Indrajeet, Phone Mechanic.
8. Ajadh Rao, Phone Mechanic.
9. Hemish Chandra, Phone Mechanic.
10. Faledeen, Regular Mazdoor.
11. Radha Devi, Regular Mazdoor.
12. Anoop Kumar, Regular Mazdoor.

All posted at Karchhana Telephone Exchange, District-Allahabad.

13. Raja Ram, Phone Mechanic,

Posted as Jasra Exchange, District Allahabad.

14. B.B. Singh, Junior Telecom Officer.
15. Madho Prasad, Phone Mechanic Posted at Chorpur, Telephone Exchange, Allahabad.

.....Applicants

(By Advocate Shri R.B. Singh)

Versus

48

1. Sri Prithvipal Singh,
CMD, Bharat Sanchar Nigam Ltd.,
New Delhi.

2. Sri V.K. Shukla,
Chief General Manager, U.P. at Lucknow.
.....Respondents

(By Advocate ----------)

ORDER

HON'BLE MAJ GEN. K.K. SRIVASTAVA,MEMBER-A

This Contempt Petition is filed against the officers of Bharat Sanchar Nigam Limited a newly constituted corporation. Since no notification under section 14(2) has been issued in respect of this newly constituted corporation i.e., B.S.N.L. This Contempt Petition is not maintainable before this Tribunal.

2. The legal position has been well settled in this regard by the Judgments of Division Bench of Hon'ble Delhi High Court in Ram Gopal Verma Vs. U.O.I. and Ors A.I.S.L.J. 2002(1) 352 and Hon'ble Bombay High Court in B.S.N.L. Vs. A.R. Patil and Ors.etc 2002 (3) AISLJ 1.

3. In view of the above the contempt petition is rejected as not maintainable with liberty to the applicant to approach the appropriate forum.

Central Administrative Tribunal Allahabad Bench, Allahabad

TRUE COPY

Section Officer
Central Admn Tribunal
Allahabad

ANNEXURE- B (49)

CIRCULAR NO. 1
GOVERNMENT OF INDIA
DEPARTMENT OF TELECOMMUNICATIONS

STN SECTION

No. 269-10/89-STN New Delhi 7.11.89

To

The Chief General Managers, Telecom Circles
M.T.N.I New Delhi/Bombay, Metro Dist.Madras/
Calcutta.
Heads of all other Administrative Units.

Subject : Casual Labourers (Grant of Temporary Status and Regularisation) Scheme.

Subsequent to the issue of instruction regarding regularisation of casual labourers vide this office letter No.269-29/87-STC dated 18.11.88 a scheme for conferring temporary status on casual labourers who are currently employed and have rendered a continuous service of at least one year has been approved by the Telecom Commission. Details of the scheme are furnished in the Annexure.

2. Immediate action may kindly be taken to confer temporary status on all eligible casual labourers in accordance with the above scheme.

3. In this connection , your kind attention is invited to letter No.270-6/84-STN dated 30.5.85 wherein instructions were issued to stop fresh recruitment and employment of casual labourers for any type of work in Telecom Circles/Districts. Casual labourers could be engaged after 30.3.85 in projects and Electrification circles only for specific works and on completion of the work the casual labourers so engaged were required to be retrenched. These instructions were reiterated in D.O letters No.270-6/84-STN dated 22.4.87 and 22.5.87 from member(pers.and Secretary of the telecom Department) respectively. According to the instructions subsequently issued vide this office letter No.270-6/84-STN dated 22.6.88 fresh specific periods in Projects and Electrifications Circles also should not be resorted to.

3.2. In view of the above instructions normally no casual labourers engaged after 30.3.85 would be available for consideration for conferring temporary status. In the unlikely event of there being any case of casual labourers engaged after 30.3.85 requiring consideration for conferment of temporary status. Such cases should be referred to the telecom Commission with relevant details and particulars regarding the action taken against the officer under whose authorisation/approval the irregular engagement/non retrenchment was resorted to.

3.3. No Casual Labourer who has been recruited after 30.3.85 should be granted temporary status without specific approval from this office.

4. The scheme finalised in the Annexure has the concurrence of Member (Finance) of the Telecom Commission vide No

50

65

SMF/79/98 dated 27.9.89.

5 Necessary instructions for expeditious implementation of the scheme may kindly be issued and payment for arrears of wages relating to the period from 1.10.89 arranged before 31.12.89.

sd/=

ASSISTANT DIRECTOR GENERAL (STN).

Copy to.

P.S. to MDS (C).

P.S. to Chairman Commission.

Member (S) / Adviser (HRD). GM (IR) for information.
MCG/SEA/TE -II/IPS/Admn. I/CSE/PAT/SPB-I/SR Secs.

All recognised Unions/Associations/Federations.

sd/=

ASSISTANT DIRECTOR GENERAL (STN).

Attested.

Advocate.

ANNEXURE

CASUAL LABOURERS (GRANT OF TEMPORARY STATUS AND REGULARISATION) SCHEME.

1. This scheme shall be called "Casual Labourers(Grant of Temporary Status and Regularisation) Scheme of Department of Telecommunication. 1989"

2. This scheme will come in force with effect from 1.10.89. onwards.

3. This scheme is applicable to the casual labourers employed by the Department of Telecommunications.

4. The provisions in the scheme would be as under.

A) Vacancies in the group D cadres in various offices of the Department of Telecommunications would be exclusively filled by regularisation of casual labourers and no outsiders would be appointed to the cadre except in the case of appointment on compassionate grounds, till the absorption of all existing casual labourers fulfilling the eligibility qualification prescribed in the relevant Recruitment Rules. However regular Group D staff rendered surplus for any reason will have prior claim for absorption against the existing/future vacancies. In the case of illiterate casual labourers, the regularisation will be considered only against those posts in respect of which illiteracy will not be an impediment in the performance of duties. They would be allowed age relaxation equivalent to the period for which they had worked continuously as actual labour for the purpose of the age limit prescribed for appointment to the group D cadre, if required. Outside recruitment for filling up the vacancies in Gr. D will be permitted only under the condition when eligible casual labourers are NOT available.

B) Till regular Group D vacancies are available to absorb all the casual labourers to whom this scheme is applicable, the casual labourers would be conferred a Temporary Status as per the details given below.

Temporary Status.

5. i) Temporary status would be conferred on all the casual labourers currently employed and who have rendered a continuous service at least one year, out of which they must have been engaged on work for a period of 240 days (206 days in case of offices observing five day week). Such casual labourers will be designated as Temporary Mazdoor.

ii) Such conferment of temporary status would be without reference to the creation / availability of regular Gr, D posts.

iii) Conferment of temporary status on a casual labourers would not involve any change in his duties and responsibilities. The engagement will be on daily rates of pay on a need basis. He may be deployed any where within the recruitment unit/territorial circles on the basis of availability of work.

iv) Such casual labourers who acquire temporary status will not, however be brought on to the permanent establishment unless they are selected through regular selection process for Gr. posts.

6. Temporary status would entitle the casual labourers to the following benefits :

i) Wages at daily rates with reference to the minimum of the pay scale of regular Gr,D officials including DA,HRA, and CCA.

ii) Benefits in respect of increments in pay scale will be admissible for every one year of service subject to performance of duty for at least 240 days (206 days in administrative offices observing 5 days week) in the year.

iii) Leave entitlement will be on a pro-rata basis one day for every 10 days of week.Casual leave or any other leave will not be admissible. They will also be allowed to carry forward the leave at their credit on their regularisation. They will not be entitled to the benefit of encasement of leave on termination of services for any reason or their quitting service.

iv) Counting of 50 % of service rendered under Temporary Status for the purpose of retirement benefit after their regularisation.

v) After rendering three years continuous service on attainment of temporary status, the casual labourers would be treated at par with the regular Gr. D employees for the purpose of contribution to General Provident Fund and would also further be eligible for the grant of Festival Advance/ food advance on the same condition as are applicable to temporary Gr.D employees, provided they furnish two sureties from permanent Govt. servants of this Department.

vi) Until they are regularised they will be entitled to Productivity linked bonus only at rates as applicable to casual labour.

7. No benefits other than the specified above will be admissible to casual labourers with temporary status.

8. Despite conferment of temporary status,the offices of a casual labour may be dispensed within accordance with the relevant provisions of the industrial Disputes Act.1947 on the ground of availability of work. A casual labourer with temporary status can quite service by giving one months notice.

9. If a labourer with temporary status commits a misconduct and the same is proved in an enquiry after giving him reasonable opportunity, his services will be dispensed with. They will not be entitled to the benefit of encasement of leave on termination of services.

10. The Department of Telecommunications will have the power to make amendments in the scheme and/or to issue instructions in details within the framing of the scheme.

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ANNEXURE-C (53)

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

Original Application No.107 of 1998 and others

Date of decision: This the 31st day of August 1999

The Hon'ble Mr Justice D.N. Baruah, Vice-Chairman

The Hon'ble Mr G.L. Sanglyine, Administrative Member

1. O.A.No.107/1998

Shri Subal Nath and 27 others .....Applicants

By Advocates Mr J.L. Sarkar and Mr M. Chanda

-versus-

The Union of India and others .....Respondents

By Advocate Mr B.C. Pathak, Addl. C.G.S.C.

....

2. O.A.No.112/1998

All India Telecom Employees Union,
Line Staff and Group 'D' and another .....Applicants

By Advocates Mr B.K. Sharma and Mr S. Sarma

-versus-

The Union of India and others .....Respondents

By Advocate Mr A. Deb Roy, Sr. C.G.S.C.

....

3. O.A.No.114/1998

All India Telecom Employees Union,
Line Staff and Group 'D' and another .....Applicants

By Advocates Mr B.K. Sharma and Mr S. Sarma

-versus-

The Union of India and others .....Respondents

By Advocate Mr A. Deb Roy, Sr. C.G.S.C.

....

4. O.A.No.118/1998

Shri Bhuban Kalita and 4 others .....Applicants

By Advocates Mr J.L. Sarkar, Mr M. Chanda
and Ms N.D. Goswami.

-versus-

The Union of India and others .....Respondents

By Advocate Mr A. Deb Roy, Sr. C.G.S.C.

....

5. O.A.No.120/1998

Shri Kamala Kanta Das and 6 others .....Applicant

By Advocates Mr J.L. Sarkar, Mr M. Chanda and Ms N.D. Goswami.

-versus-

The Union of India and others .....Respondents

By Advocate Mr B.C. Pathak, Addl. C.G.S.C.

....

6. O.A.No.131/1998

All India Telecom Employees Union and another .....Applicants

By Advocates Mr B.K. Sharma, Mr S. Sarma and Mr U.K. Nair.

-versus-

The Union of India and others .....Respondents

By Advocate Mr B.C. Patha, Addl. C.G.S.C.

....

7. O.A.No.135/98

All India Telecom Employees Union, Line Staff and Group 'D' and 6 others .....Applicants

By Advocates Mr B.K. Sharma, Mr S. Sarma and Mr U.K. Nair.

-versus-

The Union of India and others .....Respondents

By Advocate Mr A. Deb Roy, Sr. C.G.S.C.

....

8. O.A.No.136/1998

All India Telecom Employees Union, Line Staff and Group 'D' and 6 others .....Applicants

By Advocates Mr B.K. Sharma, Mr S. Sarma and Mr U.K. Nair.

-versus-

The Union of India and others .....Respondents

By Advocate Mr A. Deb Roy, Sr. C.G.S.C.

....

9. O.A.No.141/1998

All India Telecom Employees Union, Line Staff and Group 'D' and another .....Applicants

By Advocates Mr B.K. Sharma, Mr S. Sarma and Mr U.K. Nair.

-versus-

The Union of India and others .....Respondents

By Advocate Mr A. Deb Roy, Sr. C.G.S.C.

....

10. O.A.No.142/1998

All India Telecom Employees Union, Civil Wing Branch. .....Applicants

By Advocate Mr B. Malakar

-versus-

The Union of India and others .....Respondents

By Advocate Mr B.C. Pathak, Addl. C.G.S.C.

....

11. O.A.No.145/1998

Shri Dhani Ram Deka and 10 others .....Applicants

By Advocate Mr I. Hussain.

-versus-

The Union of India and others .....Respondents

By Advocate Mr A. Deb Roy, Sr. C.G.S.C.

....

12. O.A.No.192/1998

All India Telecom Employees Union, Line Staff and Group 'D' and another .....Applicants

By Advocates Mr B.K. Sharma, Mr S. Sarma and Mr U.K. Nair.

-versus-

The Union of India and others .....Respondents

By Advocate Mr A. Deb Roy, Sr. C.G.S.C.

....

13. O.A.No.223/1998

All India Telecom Employees Union, Line Staff and Group 'D' and another .....Applicants

By Advocates Mr B.K. Sharma and Mr S. Sarma.

-versus-

The Union of India and others .....Respondents

By Advocate Mr A. Deb Roy, Sr. C.G.S.C.

....

14. O.A.No.269/1998

All India Telecom Employees Union, Line Staff and Group 'D' and another .....Applicants

By Advocates Mr B.K. Sharma, Mr S. Sarma, Mr U.K. Nair and Mr D.K. Sharma.

-versus-

The Union of India and others .....Respondents

By Advocate Mr B.C. Pathak, Addl. C.G.S.C.

....

Collected the copy from the CAT/GH on 23/10/99.

15. O.A.No.293/1998

All India Telecom Employees Union,
Line Staff and Group 'D' and another .....Applicants

By Advocates Mr B.K. Sharma, Mr S. Sarma and Mr D.K. Sarma.

-versus-

The Union of India and others .....Respondents

By Advocate Mr B.C. Pathak, Addl. C.G.S.C.

.....

O R D E R

BARUAH.J. (V.C.)

All the above applications involve common questions of law and similar facts. Therefore, we propose to dispose of all the above applications by a common order.

The All India Telecom Employees Union is a recognised union of the Telecommunication Department. The union takes up the cause of the members of the said union. Some of the applications were submitted by the said union, namely, the Line Staff and Group 'D' employees and some other applications were filed by the casual employees individually. Those applications were filed as the casual employees engaged in the Telecommunication Department came to know that the services of the casual Mazdoors under the respondents were likely to be terminated with effect from 1.6.1998. The applicants, in these applications, pray that the respondents be directed not to implement the decision of terminating the services of the casual Mazdoors, but to grant them similar benefits as had been granted to the employees under the Department of Posts and to extend the

benefits of the Scheme, namely, Casual Labourers (Grant of Temporary Status and Regularisation) Scheme of 7.11.1989, to the casual Mazdoors concerned. Of the aforesaid O.A.s, however, in O.A.No.269/1998 there is no prayer against the order of termination. In O.A.No.141/1998, the prayer is against the cancellation of the temporary status earlier granted to the applicants having considered their length of service and they being fully covered by the Scheme. According to the applicants of this O.A. the cancellation was made without giving any notice to them in complete violation of the principles of natural justice and the rules holding the field.

3. The applicants state that the casual Mazdoors have been continuing in their service in different offices of the Department of Telecommunication under Assam Circle and N.E. Circle. The Government of India, Ministry of Communication, made a scheme known as Casual Labourers (Grant of Temporary Status and Regularisation) Scheme. This Scheme was communicated by letter No.269-10/89-STN dated 7.11.1989 and it came into operation with effect from 1.10.1989. Certain casual employees had been given the benefit under the said Scheme, such as, conferment of temporary status, wages and daily wages with reference to the minimum pay scale of regular Group 'D' employees including DA and HRA. Later on, by letter dated 17.12.1993 the Government of India clarified that the benefits of the Scheme should be confined to the casual employees who were engaged during the period from 31.3.1985 to 22.6.1988. However, in the Department of Posts, those casual labourers who were engaged as on 29.11.1989 were granted the benefit of temporary status on satisfying the eligibility criteria. The benefits were further extended

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to the casual labourers of the Department of Posts as on 10.9.1993 pursuant to the judgment of the Ernakulam Bench of the Tribunal passed on 13.3.1995 in O.A. No.750/1994. The present applicants claim that the benefit extended to the casual employees working under the Department of Posts are liable to be extended to the casual employees working in the Telecom Department in view of the fact that they are similarly situated. As nothing was done in their favour by the authority they approached this Tribunal by filing O.A.Nos.302 and 229 of 1996. This Tribunal by order dated 13.8.1997 directed the respondents to give similar benefits to the applicants in those two applications as was given to the casual labourers working in the Department of Posts. It may be mentioned here that some of the casual employees in the present O.A.s were applicants in O.A.Nos.302 and 229 of 1996. The applicants state that instead of complying with the direction given by this Tribunal, their services were terminated with effect from 1.6.1998 by oral order. According to the applicants such order was illegal and contrary to the rules. Situated thus, the applicants have approached this Tribunal by filing the present O.A.s.

4. At the time of admission of the applications, this Tribunal passed interim orders. On the strength of the interim orders passed by this Tribunal some of the applicants are still working. However, there has been complaint from the applicants of some of the O.A.s that in spite of the interim orders those were not given effect to and the authority remained silent.

5. The contention of the respondents in all the above O.A.s is that the Association had no authority to

represent the so called casual employees as the casual employees are not members of the Union Line Staff and Group 'D'. The casual employees not being regular Government servants are not eligible to become members or office bearers of the staff union. Further, the respondents have stated that the names of the casual employees furnished in the applications are not verifiable, because of the lack of particulars. The records, according to the respondents, reveal that some of the casual employees were never engaged by the Department. In fact, enquiries into their engagement as casual employees are in progress. The respondents justify the action to dispense with the services of the casual employees on the ground that they were engaged purely on temporary basis for special requirement of specific work. The respondents further state that the casual employees were to be disengaged when there was no further need for continuation of their services. Besides, the respondents also state that the present applicants in the O.A.s were engaged by persons having no authority and without following the formal procedure for appointment/engagement. According to the respondents such casual employees are not entitled to re-engagement or regularisation and they cannot get the benefit of the Scheme of 1989 as this Scheme was retrospective and not prospective. The Scheme is applicable only to the casual employees who were engaged before the Scheme came into effect. The respondents further state that the casual employees of the Telecommunication Department are not similarly placed as those of the Department of Posts. The respondents also state that they have approached the Hon'ble Gauhati High Court against the order of the

CXI

... the contentions made thereir

Tribunal dated 13.8.1997 passed in O.A.Nos.302 and 229 on the applicants does not dispute the fact that against the order of the Tribunal dated 13.8.1997 passed in O.A.Nos.302 and 229 of 1996 the respondents have filed writ applications before the Hon'ble Gauhati High Court. However, according to the applicants, no interim order has been passed against the order of the Tribunal.

6. We have heard Mr B.K.Sharma, Mr J.L. Sarkar, Mr I. Hussain and Mr B. Malakar, learned counsel appearing on behalf of the applicants and also Mr A. Deb Roy, learned Sr. C.G.S.C. and Mr B.C. Pathak, learned Addl. C.G.S.C. appearing on behalf of the respondents. The learned counsel for the applicants dispute the claim of the respondents that the Scheme was retrospective and not prospective and they also submit that it was upto 1989 and then extended upto 1993 and thereafter by subsequent circulars. According to the learned counsel for the applicants the Scheme is also applicable to the present applicants. The learned counsel for the applicants further submit that they have documents to show in that connection. The learned counsel for the applicants also submit that the respondents cannot put any cut off date for implementation of the Scheme, inasmuch as the Apex Court has not given any such cut off date and had issued direction for conferment of temporary status and subsequent regularisation to those casual workers who have completed 240 days of service in a year.

7. On hearing the learned counsel for the parties we feel that the applications require further examination regarding the factual position. Due to the paucity of material it is not possible for this Tribunal to come to a

definite conclusion. We, therefore, feel that the matter should be re-examined by the respondents themselves taking into consideration of the submissions of the learned counsel for the applicants.

8. In view of the above we dispose of these applications with direction to the respondents to examine the case of each applicant. The applicants may file representations individually within a period of one month from the date of receipt of the order and if such representations are filed individually, the respondents shall scrutinize and examine each case in consultation with the records and thereafter pass a reasoned order on merits of each case within a period of six months thereafter. The interim order passed in any of the cases shall remain in force till the disposal of the representations.

9. No order as to costs.

Sd/- Vice Chairman

Sd/- Member (A)

CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI BENCH

TRUE COPY

Section Officer (J)
Central Administrative Tribunal
Guwahati Bench, Guwahati-6

ANNEXURE - D -58-

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Rec'd by hand through A.C. Nalakarion 5.4.2000

D.O.No.Estt-9/12/PART-1/23

Government of India,
Deptt.of Telecommunications
O/O the Chief General Manager,
Assam Telecom.Circle,
Guwahati- 781007.

Dated the 28th March,2000.

My dear Nair,

A list of casual Mazdoors working as on 1.8.98 was forwarded by your office for granting temporary status as per scheme pronounced by Telecom.Directorate in its letter no.269-10/ 9-STN dated 7.11.89 (copy enclosed). The names of casual mazdoors recommended by your SSA are given in Annexure "A". However, it is observed that apart from these names, additional numbers of Casual Mazdoors have approached Hon'ble CAT from your SSA for granting of Temporary Status to them.(As enclosed Annexure B).

2. The Hon'ble CAT has directed that the matter be sorted out by making detailed scruitiny and examination in consultation with the records and a speaking order be passed in every case individually. For this purpose, it is required that a committee comprising 3 members be consituted by you out of which one member shall be a nominee of Circle Office while 2nd member would be DE(P&A)of your SSA and 3rd member should be Accounts Officer from Finance side of your SSA Mr. Sankar Das, SDE(RRC)..... of Circle Office is hereby nominated as member for the aforeside committee for your SSA. The above mentioned committee should be constituted immediately so that it completes its task by 30.4.2000 positively.

3. Broad Terms of reference of the committee should be as under.

i) The committee shall interview all casual labourers appearing in Annexure A and B above and obtain their photograph (duly attested by the committee) as well as signatures.

ii) The engagement/payment record of each labourer shall beverified on the basis of payment particulars and signatures of labourers.

iii) A list of Mazdoors eligible for grant of Temporar Status should be prepared on the basis of guidelines for granting temporary status to Casual Mazdoors issued by Deptt.of Telecom vide letter no.269-10/89-STN dtd.7.11.89 and subsequent letter no.269-4/93-STN II dtd.17.12.93 and also 269-4/93-STN II dt.12.02.99 and 269-4/93-STN II(Pt) dt.13.2.2000 (copy enclosed).

Contd...P/2..

iv) Further Directorate vide letter no.271-85/97-STN-II dtd.17.2.1998 (copy attached) observed that the casual labourers were being engaged on the bais of false certificates for attendance. Needless to mention the verification of records by the committee should be done strictly on the basis of authentic documents.

v) The committee should verify the number of casual labourers without temporary status who have completed 240 days in any preceding year and were in service as on 01.08.1998 as per following details.

Period of Recruitment	Numbers
A.upto 30.3.1985	
B.Between 31.3.1985 to 22.06.88	
C.From 23.06.1988 to 01.08.1998.	

The details of each casual labourer should be recorded seperately in the format attached herewith as Annexure C (Page-1 and Page-2). More sheets can be attached if needed but recording of details has to be individually for each casual labourer.

vi) The committee shall submit the report to the SSA Head for further necessary action who will complete the formalities of declaring TSM to eligible Mazdoor subject to number authorised by Directorate.In respect of non-eligible mazdoors and the one's who have gone to the court, the speaking orders on their disengagement/non-confirment of TSM status should be passed by each SSA head and delivered to him through Registered letter/under receipt.

In this connection please note that any delay in deciding the representations of each individual labourer may attract 'Contempt of the Court' proceedings.

vii) The above instructions and term of reference are being issued with the specific approval of CGMT Assam Telecom.Circle.

It is requested that the necessary action may kindly be initiated so as to complete the task positively before 30.4.2000.

In case of any querries please write to and call the under-signed on 540167(O)/ 524524(R).

With Kind regards.

(Mahesh Shukla)
Dy.General Manager(Admn)

To,
Shri. C.B.Nair
General Manager, Silchar
~~Telecom District Manager~~,.....

contd...P/3...

Copy to:

1.	CGMT(Task Force),GH	They are also requested to constitute committees for verifying the records of each casual labourer as above and prepared list of eligible C/M for conferment ofTSM.The list duly recommended may be forwarded to the respective head of SSA for conferment of TSM.
2.	Director(Mtce),ETR,GH.	
3.	S.E.(Civil),HQ,Guwahati.	He is requested to forward the verification finding report to C.O.,Guwahati for conferment of TSM.

for C.G.M.T.Assam Circle.
Guwahati-781 007.

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ANNEXURE- E (Series)

BHARAT SANCHAR NIGAM LTD. (BSNL)

(A Govt. of India Enterprise)

OFFICE OF THE GENERAL MANAGER

SILCHAR SSA :: SILCHAR

No. E-20/Scrutiny/CM/Pt-II/01-02/22 Dated at Silchar, the 16-07-2001

To

Sri Tapash Paul

S/o Sashanka Mohan Paul

Vill Station Road

P.O. Dullabcherra

Dist. Karimganj

Sub: - ***Call for appearing before "scrutinizing committee" for scrutiny of engagement particulars as Casual Mazdoors.***

You are hereby requested to appear before the scrutinizing committee on 16/07/01 during office hours with the following documents/particulars, in original, at the specified venue given below: -

1. Initial engagement particulars as casual mazdoor, appointment order/sponsorship of employment exchange in your possession.
2. All documents i.e. working particulars, payment particulars till last working day, if any, available with you.
3. Age proof certificate.
4. Three copies of recent passport size photographs.

Venue: - O/O the General Manager, BSNL
Hotel Indraprastha Regency, 3rd Floor,
Lochan Bairagi Road,
Silchar – 788 005.

Recd
Tapash Kr. Paul

(I.R. Paul) 16/7/2001
Member, Scrutinising Committee
&
Divisional Engineer (P & A)
O/O the General Manager BSNL
Silchar SSA :: Silchar.

BHARAT SANCHAR NIGAM LTD. (BSNL)

(A Govt. of India Enterprise)

OFFICE OF THE GENERAL MANAGER

SILCHAR SSA :: SILCHAR

No. E-20/Scrutiny/CM/Pt-II/01-02/22 Dated at Silchar, the 16-07-2001

To

Sri Paresh Akura

S/o Radha Kanta Akura.

Vill Hati Khira.

P.O. Hati Khira.

Dist. Karimganj

Sub: - ***Call for appearing before "scrutinizing committee" for scrutiny of engagement particulars as Casual Mazdoors.***

You are hereby requested to appear before the scrutinizing committee on 16/07/01 during office hours with the following documents/particulars, in original, at the specified venue given below: -

1. Initial engagement particulars as casual mazdoor, appointment order/sponsorship of employment exchange in your possession.
2. All documents i.e. working particulars, payment particulars till last working day, if any, available with you.
3. Age proof certificate.
4. Three copies of recent passport size photographs.

Venue: - O/O the General Manager, BSNL
Hotel Indraprastha Regency, 3rd Floor,
Lochan Bairagi Road,
Silchar – 788 005.

Received
Sri Poresh Akura

(I. R. Paul) 16/7/2001
Member, Scrutinising Committee
&
Divisional Engineer (P & A)
O/O the General Manager BSNL

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BHARAT SANCHAR NIGAM LTD. (BSNL)

(A Govt. of India Enterprise)

OFFICE OF THE GENERAL MANAGER

SILCHAR SSA :: SILCHAR

No. E-20/Scrutiny/CM/Pt-II/01-02/22 Dated at Silchar, the 16-07-2001

To

Sri Uttam Das Baishnab.
S/o Umesh Das Baishnab.
Vill Lowairpoa
P.O. Hati Khira
Dist. Karimganj

Sub: - ***Call for appearing before "scrutinizing committee" for scrutiny of engagement particulars as Casual Mazdoors.***

You are hereby requested to appear before the scrutinizing committee on 16/07/01 during office hours with the following documents/particulars, in original, at the specified venue given below: -

1. Initial engagement particulars as casual mazdoor, appointment order/sponsorship of employment exchange in your possession.
2. All documents i.e. working particulars, payment particulars till last working day, if any, available with you.
3. Age proof certificate.
4. Three copies of recent passport size photographs.

Venue: - O/O the General Manager, BSNL
Hotel Indraprastha Regency, 3rd Floor,
Lochan Bairagi Road,
Silchar – 788 005.

Read

Sri Uttam Das Baishnab

(I. R. Paul) 16/7/2001
Member, Scrutinising Committee
&
Divisional Engineer (P & A)
O/O the General Manager BSNL
Silchar

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BHARAT SANCHAR NIGAM LTD. (BSNL)

(A Govt. of India Enterprise)

OFFICE OF THE GENERAL MANAGER

SILCHAR SSA :: SILCHAR

No. E-20/Scrutiny/CM/Pt-II/01-02/22 Dated at Silchar, the 16-07-2001

To

Sri Bhudeb Das

S/o Sri Sujit Ram Das

Vill Patirakhadi

P.O. Mahakal

Dist. Karimganj

Sub: - ***Call for appearing before "scrutinizing committee" for scrutiny of engagement particulars as Casual Mazdoors.***

You are hereby requested to appear before the scrutinizing committee on 16/7/2001 during office hours with the following documents/particulars, in original, at the specified venue given below: -

1. Initial engagement particulars as casual mazdoor, appointment order/sponsorship of employment exchange in your possession.
2. All documents i.e. working particulars, payment particulars till last working day, if any, available with you.
3. Age proof certificate.
4. Three copies of recent passport size photographs.

Venue: - O/O the General Manager, BSNL
Hotel Indraprastha Regency, 3rd Floor,
Lochan Bairagi Road,
Silchar – 788 005.

Recd - Bhudev Das

O/C

(I. R. Paul) 16/7/2001
Member, Scrutinising Committee
&
Divisional Engineer (P & A)

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BHARAT SANCHAR NIGAM LTD. (BSNL)

(A Govt. of India Enterprise)

OFFICE OF THE GENERAL MANAGER

SILCHAR SSA :: SILCHAR

No. E-20/Scrutiny/CM/Pt-II/01-02/22 Dated at Silchar, the 16-07-2001

To

Sri Ashok Das
S/o Sri Ananta Kr. Das
Vill Banamali Road
P.O. Karimganj
Dist. Karimganj

Sub: - ***Call for appearing before "scrutinizing committee" for scrutiny of engagement particulars as Casual Mazdoors.***

You are hereby requested to appear before the scrutinizing committee on 16/7/01 during office hours with the following documents/particulars, in original, at the specified venue given below: -

1. Initial engagement particulars as casual mazdoor, appointment order/sponsorship of employment exchange in your possession.
2. All documents i.e. working particulars, payment particulars till last working day, if any, available with you.
3. Age proof certificate.
4. Three copies of recent passport size photographs.

Venue: - O/O the General Manager, BSNL
Hotel Indraprastha Regency, 3rd Floor,
Lochan Bairagi Road,
Silchar – 788 005.

Ashok Das

(I. R. Paul) 16/7/2001
Member, Scrutinising Committee
&
Divisional Engineer (P & A)
O/O the General Manager BSNL
SSA :: Silchar.

ANNEXURE-F (Series)

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ANNEXURE "C" (Page – 1)

Verification of records of Casual Labourers in Assam Telecom Circle.

DE (P&A)
O/O G.M. Telecom
Sil.

1.	NAME OF THE APPLICANT CASUAL MAZDOOR	:	SRI TAPASH PAUL
2.	O/A NO. IF THE LABOURER HAS GONE TO COURT	:	45/2001.
3.	FATHER'S NAME AND ADDRESS	:	Sri Sashanka Mohan Paul. Station Road. P.O. Dullabcherra. Dist. Karimganj
4.	DATE OF BIRTH	:	01-03-1975
5.	AGE AS ON 01-08-1998	:	23 yrs. 05 months — days
6.	DATE OF INITIAL ENGAGEMENT MODE OF SELECTION (THROUGH EMPLOYMENT EXCHANGE OR ANY OTHER METHOD)	:	April/88
7.	NATURE OF DUTY PERFORMED	:	Helper.
8.	PRESENT STATUS OF THE MAZDOOR	:	Not in engagement
9.	SPECIMEN SIGNATURE OF THE MAZDOOR	:	Tapash Kr. Paul
10.	ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT (as per attached sheet) TILL 01-08-98	:	As per sheet attached.
11.	RECOMMENDATION OF THE COMMITTEE WHETHER CASUAL LABOUR SHOULD BE GRANTED TEMPORARY STATUS OR NOT KEEPING IN VIEW GUIDE LINE	:	Not recommended.
12.	RECOMMENDATION OF THE SSA HEAD/UNIT	:	Not recommended. 8/8/01 General Manager Bharat Sanchar Nigam Ltd. Silchar

01/08/01
(Sankar Das)
SDE (RRC)/GH

(Dipak Gupta)
A.O (Cash)
O/O the GM BSNL/ Silchar

(I.R. Paul)
D.E (P&A)
O/O the GM BSNL/ Silchar

ANNEXURE "C" (PAGE-2)

ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT

NAME OF THE APPLICANT : SRI TAPASH PAUL

CASUAL MAZDOOR

Year	Month	No. of Days	Mode of Payment i.e. Master Roll/ ACG-17. Particulars i.e. Voucher Nos.		Amount	Engaged by whom	Billing/ Passing Authority	Name of A.O. Who has paid
			PARTICULARS	VOUCHER NOS.				
1988	APR	1	ACG-17	A/C- 8, Vr-37	22.00	SDOT/SC	SDOT/SC	AO(C)/SC
		1						
1996	AUG	1	ACG-17	A/C- 9, Vr-28	50.00	SDOT/SC	SDOT/SC	AO(C)/SC
1996	SEP	2	ACG-17	A/C- 9, Vr-28	100.00	SDOT/SC	SDOT/SC	AO(C)/SC
1996	SEP	2	ACG-17	A/C- 9, Vr-41.	100.00	SDOT/SC	SDOT/SC	AO(C)/SC
1996	SEP	2	ACG-17	A/C- 9, Vr-64	100.00	SDOT/SC	SDOT/SC	AO(C)/SC
1996	SEP	1	ACG-17	A/C- 9, Vr-64	50.00	SDOT/SC	SDOT/SC	AO(C)/SC
		8						
1997	MAR	10	ACG-17	A/C- 20, Vr-50	500.00	SDOT/SC	SDOT/SC	AO(C)/SC
1997	MAR	10	ACG-17	A/C- 20, Vr-53	500.00	SDOT/SC	SDOT/SC	AO(C)/SC
1997	MAR	4	ACG-17	A/C- 20, Vr-58	200.00	SDOT/SC	SDOT/SC	AO(C)/SC
		24						

07/08/07

(Shankar Das)
SDE(RRC/GH)
(Circle Office Member)

7/8

(Dipak Gupta)
A.O. (Cash)
O/O GM, BSNL/Silchar

7/8/2001

(T. R. Paul)
D.E. (P A)
O/O GM, BNSL/Silchar

ANNEXURE "C" Page – 1)

...tion of records of Casual Labourers in Assam Telecom Circle.

1. NAME OF THE APPLICANT CASUAL MAZDOOR : Sri PARESH AKURA
2. O/A NO. IF THE LABOURER HAS GONE TO COURT : 45/2001
3. FATHER'S NAME AND ADDRESS : Sri Radha Kanta Akura Vill & PO. Hatikhira Dist. – Karimganj
4. DATE OF BIRTH : 29-07-1967
5. AGE AS ON 01-08-1998 : 31 yrs — months 02 days
6. DATE OF INITIAL ENGAGEMENT MODE OF SELECTION (THROUGH EMPLOYMENT EXCHANGE OR ANY OTHER METHOD) : June 1996
7. NATURE OF DUTY PERFORMED : Helper
8. PRESENT STATUS OF THE MAZDOOR : Not in engagement
9. SPECIMEN SIGNATURE OF THE MAZDOOR : Sri Paresh Akura
10. ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT (as per attached sheet) TILL 01-08-93 : As per sheet attached.
11. RECOMMENDATION OF THE COMMITTEE WHETHER CASUAL LABOUR SHOULD BE GRANTED TEMPORARY STATUS OR NOT KEEPING IN VIEW GUIDE LINE : Not recommended.
12. RECOMMENDATION OF THE SSA HEAD/UNIT : Not recommended

General Manager
Bharat Sanchar Nigam Limited

07/08/01
(Sankar Das)
SDE (P&A)/GM

(Dipak Gupta)
A.O (Cash)
O/O the GM BSNL/Silchar

(I.R. Paul)
D.E (P&A)
O/O the GM BSNL/Silchar

ANNEXURE "C" (PAGE-2)

ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT

NAME OF THE APPLICANT : SRI PARESH AKURA
CASUAL MAZDOOR

Year	Month	No. of Days	Mode of Payment i.e. Master Roll/ ACG-17. Particulars i.e. Voucher Nos.		Amount	Engaged by whom	Billing/ Passing Authority	Name of A.O. Who has paid
			PARTICULARS	VOUCHER NOS.				
1996	JUN	1	ACG-17	A/C-5, Vr -34	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	JUN	1	ACG-17	A/C-5, Vr -34	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	JUN	3	ACG-17	A/C-5, Vr -52	150.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	JUN	3	ACG-17	A/C-5, Vr -52	150.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	DEC	10	ACG-17	A/C-18, Vr -3	500.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	DEC	8	ACG-17	A/C-18, Vr -6	400.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
		28						
1997	JAN	2	ACG-17	A/C-18, Vr -6	100.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	JAN	10	ACG-17	A/C-18, Vr -7	500.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	JAN	10	ACG-17	A/C-18, Vr -9	500.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	JAN	8	ACG-17	A/C-18, Vr -24	400.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	FEB	2	ACG-17	A/C-18, Vr -24	100.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	FEB	10	ACG-17	A/C-18, Vr -33	500.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	FEB	5	ACG-17	A/C-20, Vr -17	250.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	FEB	10	ACG-17	A/C-20, Vr -10	500.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	MAR	5	ACG-17	A/C-20, Vr -17	250.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	MAR	10	ACG-17	A/C-20, Vr -33	500.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	MAR	7	ACG-17	A/C-20, Vr -52	350.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	JUN	2	ACG-17	A/C-5, Vr- 6	100.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	JUN	2	ACG-17	A/C-5, Vr- 14	100.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	JUN	2	ACG-17	A/C-5, Vr- 20	100.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	JUN	2	ACG-17	A/C-5, Vr- 25	100.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	JUN	2	ACG-17	A/C-5, Vr- 25	100.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	JUN	2	ACG-17	A/C-5, Vr- 31	100.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	JUL	1	ACG-17	A/C-5, Vr- 41	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	AUG	7	ACG-17	A/C-7, Vr- 4	350.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	AUG	4	ACG-17	A/C-7, Vr- 14	200.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	AUG	5	ACG-17	A/C-7, Vr- 17	250.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
		108						
1998	APR	1	ACG-17	A/C-1, Vr- 5	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1998	APR	1	ACG-17	A/C-1, Vr- 34	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1998	APR	1	ACG-17	A/C-1, Vr- 41	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1998	APR	1	ACG-17	A/C-1, Vr- 52	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1998	APR	1	ACG-17	A/C-1, Vr- 62	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1998	APR	1	ACG-17	A/C-1, Vr- 69	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1998	MAY	2	ACG-17	A/C-2, Vr -56	100.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1998	MAY	1	ACG-17	A/C-2, Vr -60	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1998	MAY	1	ACG-17	A/C-2, Vr -76	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
		10						

01/08/01

(Shankar Das)
SDE(RRC/GH)
(Circle Office Member)

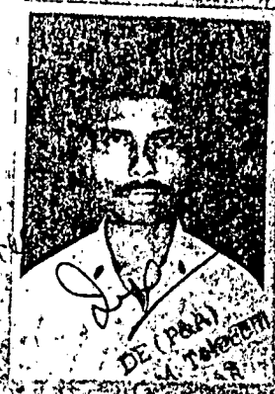
(Dipak Gupta)
A.O. (Cash)
O/O GM, BSNL/Silchar

7/8/2001

(I. R. Paul)
D.E. (P & A)
O/O GM, BNSL/Silchar

ANNEXURE "C" (Page – 1)

...on of records of Casual Labourers in Assam Telecom Circle.



1. NAME OF THE APPLICANT CASUAL MAZDOOR : SRI UTTAM DAS BAISHNAB
2. O/A NO. IF THE LABOURER HAS GONE TO COURT : 45/2001
3. FATHER'S NAME AND ADDRESS : Sri Umesh Das Baishnab
   Vill – Lowairpor
   P.O – Hatkhola
   Dist – Karimganj
4. DATE OF BIRTH : 31-10-1973
5. AGE AS ON 01-08-1998 : 24 yrs 09 months — days
6. DATE OF INITIAL ENGAGEMENT MODE OF SELECTION (THROUGH EMPLOYMENT EXCHANGE OR ANY OTHER METHOD) : June '95
7. NATURE OF DUTY PERFORMED :
8. PRESENT STATUS OF THE MAZDOOR : Not in engagement
9. SPECIMEN SIGNATURE OF THE MAZDOOR : Sri Uttam Das Baishnab
10. ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT (as per attached sheet) TILL 01-08-98 : As per sheet attached
11. RECOMMENDATION OF THE COMMITTEE WHETHER CASUAL LABOUR SHOULD BE GRANTED TEMPORARY STATUS OR NOT KEEPING IN VIEW GUIDE LINE : Not recommended
12. RECOMMENDATION OF THE SSA HEAD/UNIT : Not recommended

General Manager
Bharat Sanchar Nigam Ltd.
Silchar.

(Sankar Das)
SDE (RRC)/GH

(Dipak Gupta)
A.O (Cash)
O/O the GM BSNL/ Silchar

(I.R. Paul)
D.E (P&A)
O/O the GM BSNL/ Silchar

ANNEXURE "C" (PAGE-2)

ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT

NAME OF THE APPLICANT : SRI UTTAM DAS BAISHNAB

CASUAL MAZDOOR

Year	Month	No. of Days	Mode of Payment i.e. Master Roll/ ACG-17. Particulars i.e. Voucher Nos.		Amount	Engaged by whom	Billing/ Passing Authority	Name of A.O. Who has paid
			PARTICULARS	VOUCHER NOS.				
1995	JUN	2	ACG-17	A/C-15, Vr-3	100.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	SEP	1	ACG-17	A/C-8, Vr -205	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	SEP	1	ACG-17	A/C-8, Vr -207	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	SEP	1	ACG-17	A/C-8, Vr -220	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	SEP	1	ACG-17	A/C-8, Vr -229	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	SEP	1	ACG-17	A/C-8, Vr-70	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	SEP	2	ACG-17	A/C-8, Vr-80	100.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	SEP	1	ACG-17	A/C-8, Vr-6	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	SEP	1	ACG-17	A/C-8, Vr-6	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	SEP	1	ACG-17	A/C-8, Vr-42	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	SEP	6	ACG-17	A/C-8, Vr-23	300.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	SEP	1	ACG-17	A/C- -, Vr-160	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	SEP	1	ACG-17	A/C- -, Vr-165	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	SEP	1	ACG-17	A/C- -, Vr-167	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	SEP	1	ACG-17	A/C- -, Vr-182	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	SEP	1	ACG-17	A/C-8, Vr-85	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	SEP	1	ACG-17	A/C-8, Vr-94	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	SEP	1	ACG-17	A/C-8, Vr-99	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	SEP	1	ACG-17	A/C-8, Vr-71	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	SEP	6	ACG-17	A/C-8, Vr-64	300.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	OCT	1	ACG-17	A/C- -, Vr -234	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	OCT	1	ACG-17	A/C- -, Vr -238	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	OCT	1	ACG-17	A/C- -, Vr -249	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	OCT	1	ACG-17	A/C- -, Vr-26	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	OCT	1	ACG-17	A/C- -, Vr-26	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	OCT	1	ACG-17	A/C- -, Vr-27	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	DEC	2	ACG-17	A/C-17, Vr -21	100.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
		40						
1996	FEB	6	ACG-17	A/C-19, Vr -25	300.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	FEB	6	ACG-17	A/C-19, Vr -54	300.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	MAR	4	ACG-17	A/C-23, Vr -35	200.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	MAR	1	ACG-17	A/C-22, Vr-32	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	MAR	1	ACG-17	A/C-22, Vr-32	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	MAR	1	ACG-17	A/C-22, Vr-35	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	MAR	1	ACG-17	A/C-22, Vr-35	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	MAY	3	ACG-17	A/C-4, Vr-12	150.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	MAY	2	ACG-17	A/C-4, Vr-12	100.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	MAY	1	ACG-17	A/C-4, Vr-30	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	MAY	2	ACG-17	A/C-4, Vr-30	100.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	MAY	2	ACG-17	A/C-4, Vr-52	100.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	MAY	1	ACG-17	A/C-4, Vr-58	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	MAY	2	ACG-17	A/C-4, Vr-58	100.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	JUN	1	ACG-17	A/C-5, Vr -34	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	JUN	2	ACG-17	A/C-5, Vr -34	100.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	JUN	2	ACG-17	A/C-5, Vr -52	100.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	JUN	1	ACG-17	A/C-5, Vr -52	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	JUN	2	ACG-17	A/C-5, Vr -57	100.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	DEC	1	ACG-17	A/C-15, Vr -24	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	DEC	1	ACG-17	A/C-15, Vr -24	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	DEC	1	ACG-17	A/C-15, Vr -38	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	DEC	1	ACG-17	A/C-15, Vr -38	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	DEC	2	ACG-17	A/C-15, Vr -38	100.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	DEC	10	ACG-17	A/C-18, Vr -3	500.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	DEC	8	ACG-17	A/C-18, Vr -6	400.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
		65						

07/08/01

(Shankar Das)
SDE(RRC/GH)
(Judge Office Member)

(Dipak Gupta)
A.O. (Cash)
O/O GM, BSNL/Silchar

(I. R. Paul)
D.E. (P & A)
O/O GM, BNSL/Silchar

ANNEXURE "C" (PAGE-2)

ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT

NAME OF THE APPLICANT : SRI UTTAM DAS BAISHNAB
CASUAL MAZDOOR

Year	Month	No. of Days	Mode of Payment i.e. Master Roll/ ACG-17. Particulars i.e. Voucher Nos.		Amount	Engaged by whom	Billing/ Passing Authority	Name of A.O. Who has paid
			PARTICULARS	VOUCHER NOS.				
1997	JAN	2	ACG-17	A/C-18, Vr -6	100.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	JAN	10	ACG-17	A/C-18, Vr -7	500.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	JAN	10	ACG-17	A/C-18, Vr -9	500.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	JAN	8	ACG-17	A/C-18, Vr -24	400.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	FEB	2	ACG-17	A/C-18, Vr -24	100.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	FEB	10	ACG-17	A/C-18, Vr -33	500.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	FEB	10	ACG-17	A/C-20, Vr-10	500.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	MAR	10	ACG-17	A/C-20, Vr-17	500.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	MAR	10	ACG-17	A/C-20, Vr-33	500.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	MAR	7	ACG-17	A/C-20, Vr-52	350.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	JUN	2	ACG-17	A/C-5, Vr- 6	100.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	JUN	2	ACG-17	A/C-5, Vr- 14	100.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	JUN	2	ACG-17	A/C-5, Vr- 20	100.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	JUN	2	ACG-17	A/C-5, Vr- 25	100.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	JUN	2	ACG-17	A/C-5, Vr- 31	100.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	JUN	2	ACG-17	A/C-5, Vr- 31	100.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	JUL	2	ACG-17	A/C-5, Vr- 34	100.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	JUL	1	ACG-17	A/C-5, Vr- 41	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	JUL	2	ACG-17	A/C-6, Vr-3	100.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	AUG	7	ACG-17	A/C-7, Vr- 4	350.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	AUG	4	ACG-17	A/C-7, Vr- 14	200.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	AUG	5	ACG-17	A/C-7, Vr- 17	250.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
		112						
1998	APR	1	ACG-17	A/C-1, Vr- 35	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1998	APR	1	ACG-17	A/C-1, Vr- 41	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1998	APR	1	ACG-17	A/C-1, Vr- 52	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1998	APR	1	ACG-17	A/C-1, Vr- 62	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1998	APR	1	ACG-17	A/C-1, Vr- 73	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
		5						

07/08/01

(Shankar Das)
SDE(RRC/GH)
(Circle Office Member)

(Dipak Gupta)
A.O. (Cash)
O/O GM, BSNL/Silchar

(L.R. Paul)
D.E. (P & A)
O/O GM, BSNL/Silchar

ANNEXURE "C" (Page – 1)

...tion of records of Casual Labourers in Assam Telecom Circle.

1.	NAME OF THE APPLICANT CASUAL MAZDOOR	:	SRI BHUDEB DAS
2.	O/A NO. IF THE LABOURER HAS GONE TO COURT	:	45/2001
3.	FATHER'S NAME AND ADDRESS	:	Sri Sujit Ram Das Vill. – Patirakandi P.O. – Mahakal Dist – Karimganj
4.	DATE OF BIRTH	:	26-09-1972
5.	AGE AS ON 01-08-1998	:	25 yrs 10 months 07 days
6.	DATE OF INITIAL ENGAGEMENT MODE OF SELECTION (THROUGH EMPLOYMENT EXCHANGE OR ANY OTHER METHOD)	:	Sept-/97.
7.	NATURE OF DUTY PERFORMED	:	Helper
8.	PRESENT STATUS OF THE MAZDOOR	:	Not in engagement
9.	SPECIMEN SIGNATURE OF THE MAZDOOR.	:	Bhudev Das
10.	ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT (as per attached sheet) TILL 01-08-98	:	As per Sheet attached
11.	RECOMMENDATION OF THE COMMITTEE WHETHER CASUAL LABOUR SHOULD BE GRANTED TEMPORARY STATUS OR NOT KEEPING IN VIEW GUIDE LINE	:	Not recommended
12.	RECOMMENDATION OF THE SSA HEAD/UNIT	:	NOT recommended General Manager Bharat Sanchar Nigam Ltd Silchar.

07/08/01

(Sankar Das)
SDE (RRC)/GH

(Dipak Gupta)
A.O (Cash)
O/O the GM BSNL/ Silchar

(R.R. Paul)
D.E (P&A)
O/O the GM BSNL/ Silchar

ANNEXURE "C" (PAGE-2)

ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT

OF THE APPLICANT : SRI BHUDEB DAS
SUAL MAZDOOR

Year	Month	No. of Days	Mode of Payment i.e. Master Roll/ACG-17. Particulars i.e. Voucher Nos.		Amount	Engaged by whom	Billing/ Passing Authority	Name of A.O. Who has paid
			PARTICULARS	VOUCHER NOS.				
1997	SEP	3	ACG-17	A/C-11 ,Vr-2	150.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
		3						
1998	FEB	1	ACG-17	A/C-18, Vr-8	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1998	MAR	1	ACG-17	A/C-1 ,Vr-56	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1998	MAR	1	ACG-17	A/C-20 ,Vr-1	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1998	MAR	1	ACG-17	A/C-20 ,Vr-48	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1998	MAR	1	ACG-17	A/C-20 ,Vr-48	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1998	MAR	1	ACG-17	A/C-20 ,Vr-54	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1998	APR	1	ACG-17	A/C-2, Vr-6	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1998	APR	1	ACG-17	A/C-2, Vr-10	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1998	APR	1	ACG-17	A/C-2, Vr-10	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1998	APR	1	ACG-17	A/C-1, Vr-8	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1998	APR	1	ACG-17	A/C-1 ,Vr- 8	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1998	APR	1	ACG-17	A/C-1 ,Vr- 8	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1998	APR	1	ACG-17	A/C-1 ,Vr- 8	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1998	APR	1	ACG-17	A/C-1 ,Vr- 8	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1998	APR	1	ACG-17	A/C-1 ,Vr- 8	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1998	APR	1	ACG-17	A/C-1 ,Vr- 22	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1998	APR	1	ACG-17	A/C-1 ,Vr- 22	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1998	APR	1	ACG-17	A/C-1 ,Vr- 22	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1998	APR	1	ACG-17	A/C-1 ,Vr- 32	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1998	APR	1	ACG-17	A/C-1 ,Vr- 34	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
		20						

07/08/09

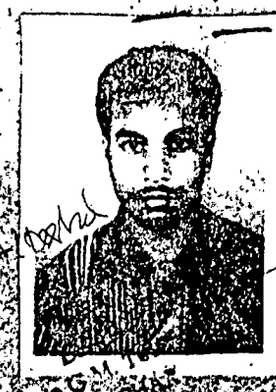
(Shankar Das)
SDE(RRC/GH)
(Circle Office Member)

(Dipak Gupta)
A.O. (Cash)
O/O GM, BSNL/Silchar

(I. R. Paul)
D.E. (P & A)
O/O GM, BSNL/Silchar

ANNEXURE "C" Page – 1)

...tion of records of Casual Labourers in Assam Telecom Circle.



1.	NAME OF THE APPLICANT CASUAL MAZDOOR	Sri Ashok Das
2.	O/A NO. IF THE LABOURER HAS GONE TO COURT	45/2001
3.	FATHER'S NAME AND ADDRESS	Sri Ananta Kr. Das Banamali Road P.O. Karimganj Dist. Karimganj
4.	DATE OF BIRTH	2-08-1973
5.	AGE AS ON 01-08-1998	24 yrs. 11 months 10 days
6.	DATE OF INITIAL ENGAGEMENT MODE OF SELECTION (THROUGH EMPLOYMENT EXCHANGE OR ANY OTHER METHOD)	February 1998
7.	NATURE OF DUTY PERFORMED	Helper
8.	PRESENT STATUS OF THE MAZDOOR	Not in engagement
9.	SPECIMEN SIGNATURE OF THE MAZDOOR	Ashok Das
10.	ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT (as per attached sheet) TILL 01-08-98	As per sheet attached
11.	RECOMMENDATION OF THE COMMITTEE WHETHER CASUAL LABOUR SHOULD BE GRANTED TEMPORARY STATUS OR NOT KEEPING IN VIEW GUIDE LINE	Not recommended
12.	RECOMMENDATION OF THE SSA HEAD/UNIT	Not recommended 8/8/01 General Manager Bharat Sanchar Nigam Ltd. Silchar

02/08/01
(Sankar Das)
SDE (RRC)/GH

(Dipak Gupta)
A.O.(Cash)
O/O the GM BSNL/ Silchar

(I.R. Paul) 8/8/2001
D.E (P&A)
O/O the GM BSNL/ Silchar

ANNEXURE "[illegible] (PAGE-2)

ENGAGEMENT PARTICULARS FROM THE DA[illegible]E OF INITIAL ENGAGEMENT

[illegible]ME OF THE APPLICANT : SRI ASHOK DAS

[illegible]ASUAL MAZDOOR

Year	Month	No. of Days	Mode of Payment i.e. Master Roll/ ACG-17. Particulars i.e. Voucher Nos.		Am[illegible]nt	Engaged by whom	Billing/ Passing Authority	Name of A.O. Who has paid
			PARTICULARS	VOUCHER NOS.				
1998	FEB	1	ACG-17	A/C-18, Vr-13	[illegible].00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1998	FEB	1	ACG-17	A/C-18, Vr-25	[illegible].00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1998	FEB	1	ACG-17	A/C-18, Vr-25	[illegible]0.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1998	FEB	10	ACG-17	A/C-18, Vr-46	[illegible].00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1998	MAR	1	ACG-17	A/C-18, Vr-20	[illegible].00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1998	MAR	1	ACG-17	A/C-21, Vr-11	[illegible].00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1998	MAR	1	ACG-17	A/C-20, Vr-19	[illegible].00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1998	JUN	8	ACG-17	A/C-5, Vr-29	4[illegible].00	SDOP/KRM	SDOP/KRM	AO(C)/SC
		24						

07/08/01

(Shankar Das)
SDE/PPC/GH)
(Circle Office Member)

(Dipak Gupt[illegible]
A.O. (Cash)
O/O GM, BSNL/S[illegible]char

([illegible]R. Paul)
D.E. (P & A)
O/O GM, BNSL/Silchar

ANNEXURE-G

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

Original Application No.45 of 2001

Date of decision: This the 15th day of February 2002

The Hon'ble Mr Justice D.N. Chowdhury, Vice-Chairman

1. Md. Riazuddin,
   Casual Worker,
   Working under SDOT, Karimgange,
   District- Cachar.
2. All India Telecom Employees Union,
   LS & Gr-D, represented by Shri J.N. Mishra,
   Circle Secretary. .....Applicants

By Advocates Mr B.K. Sharma, Mr S. Sarma and U. Goswami.

- versus -

1. he Union of India, represented by the
   Secretary to the Government of India,
   Ministry of Communication,
   New Delhi.
2. The Chief General Manager, Telecom,
   Assam Circle,
   Guwahati.
3. The General Manager, Telecom,
   Silchar SSA, Silchar. .....Respondents

By Advocate Mr A. Deb Roy, Sr. C.G.S.C.

.....

O R D E R (ORAL)

CHOWDHURY. J. (V.C.)

This is one more case for conferment of temporary status. By this application the applicants have prayed for a direction on the respondents for conferment of temporary status. The applicants claim that they had rendered services, some from 1987 and the others thereafter and all of them have worked for a minimum of 240 days.

2. The respondents submitted their written statement. In the written statement the respondents denied and disputed the claim of the applicants. The respondents stated that the case of these applicants were considered by a three member committee. They were also given opportunity to present their respective cases. The committee on

examination of all the records including the paid vouchers for the period found that three of the applicants were never engaged for departmental work even for a single day. As regards the others, some of them worked for a day in a year and some for more than 100 days in a year. None of the applicants were engaged for 240 days in a year.

3. I have heard the learned counsel for the parties at length. From the materials on record it appears that the case of these applicants were considered and when the authority found that the applicants did not complete the minimum period they were not granted temporary status and this action of the respondents cannot, in the circumstances be faulted. The learned counsel for the applicant stated that there ~~were~~ are still a number of vacancies and against such existing vacancies these applicants, at least the persons who rendered service for some length, their cases should be considered. The granting of temporary status depends on the number of days worked. When some norms are fixed those norms are required to be filled.

4. In view of the above I find no merit in this application and accordingly the same is dismissed. There shall, however, be no order as to costs.

Sd/ VICE CHAIRMAN

TRUE COPY
प्रतिलिपि

11/3/02

nkm

Section Officer (J)
अनुभाग अधिकारी (न्यायिक)
Central Administrative Tribunal
केन्द्रीय प्रशासनिक अधिकरण
Guwahati Bench, Guwahati-8
गुवाहाटी न्यायपीठ, गुवाहाटी-8

11/3/2002

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ANNEXURE-H

Deptt. of Telecom

Dated 12.2.99

No.269-4/93-STN-II(Pt.)

Office Memorandum

Subject: Engagement of Casual Labourers-ban-regarding.

****

1. The undersigned is directed to refer to para 193 of P&T Manual Vol. X which permits engaging of Labour on daily or monthly wages either direct or through contractor. The Deptt. of Telecom. has imposed a ban on recruitment/engagement of Casual Labourers vide letter No. 269-4/93-STN-II dated 22.6.88.

2. After issue of letter dated 22.6.88, a need was felt for amending the para 193 of P&T Manual Vol. X. Accordingly, the issue was examined in detail. It has been decided to delete para 193 of P&T Manual Vol. X with immediate effect. Paras 150 to 177 of FHB Volume III Part-I, chapter 6, dealing with payment to casual labourers engaged on muster roll are also deleted.

3. Consequently the powers of all DOT officers to engage casual labourers, either on daily or monthly wages, direct or through contractors as well as the authority of the Accounts Officers for making payments to the labourers engaged on daily or monthly wages, either direct or through contractor are hereby withdrawn with immediate effect.

4. The instructions contained in this O.M. will not, however, apply to hiring labourers for works of contingent nature lasting not more than fifteen days during exigencies and natural calamities. Payments to labourers hired during such contingencies should be made under Rule 331 of P&T FHB Vol.I. The maximum period for which an individual labourer can be hired during a year should not exceed sixty days.

5. This issues with the concurrence of Internal Finance vide their Diary No. 47/FA-I/98 dated 11.1.98.

(HARDAS SINGH)
ASSISTANT DIRECTOR GENERAL(STN)
Tele. 3716723

Central Administrative Tribunal
-7 FEB 2005
Guwahati Bench

79

Filed by Begum Rowsna Sultana Advocate through in applicants 7/2/2005

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH.

29

O.A. NO.291/2003

Sri Tapas Kr. Paul & Others

... Applicants.

-Vs-

Union of India & Others

...Respondents.

The Additional Reply(Re-joinder) of the applicants against the Written-Statement of the Respondents.

1. That with regard to the statement made in para No.2, of the Written-statement the applicants begs to state that the have impleaded both the Union of India(Govt. of India) and BSNL. as necessary and proper parties for their relief. They have earlier come before your Hon'ble Tribunal with a group of applicants which was disposed on 31-8-99 by the same with other host of original applications in a common judgment and order. After corporatization of the Union of India, half portion of its administrative power is controlled under the name and style of Bharat Sanchar Nigam Limited. Though BSNL. is operative from 2000 onwards, still the Union of India(Govt. of India) has been dealing with lots of problems of administration as an appropriate authority in equal to the BSNL. Either it is Govt. of India or BSNL. but it is a fact that both administrative authorities are liable to the applicants though the

contd..2.

Tapash Kr. Paul

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part of the Union of India is corporatized under new and separate name and style as BSNL. for smooth functions of administration. The instant application of the applicants is concerned prior to the operation of BSNL i.e. from 98-99. The instant case is the sequence of the order dtd.31-8-99 when the BSNL is not operative. The approachment of the applicants before your Hon'ble Tribunal is justified as a new cause of action of the same fact.-Besides the Supreme court has not interferred regarding maintainability of the case/application in the Tribunal regarding the problems of casual labourers. There is a statutory rule/provision that in case of problems of casual/Mazdoors. Tribunal has jurisdiction to entertain applications.

2. That with regard to the written-statement made in para No.3, the applicants has denied the contention of the Respondents. All the casual mazdoors are engaged only at the situation of vacancies lying under the Respondent No.4.

3. That with regard to the statement in para No.4, the applicants begs to submit that they are engaged as DRM. working under the administrative jurisdiction of GMTD/Silchar in the Department of Respondent No.1 and 2 . It is a matter of record not only for these instant applicants but in case of hosts of applicants coming to this Hon'ble Tribunal that all the casual employees are allowed to work by the Respondent No.4 as per instruction of Respondent No.1,2 and 3.

The applicants further submits that the list of DRM. working under GMTD/Silchar is not imaginary and baseless but matter of record as these lists are concerned lots of casual Mazdoor including the present applicants.

Tapash Kr. Paul

contd..3.

4. That with regard to the W/S in para No.5 the applicants contended that their working days certificates are issued by the Sub-Inspector who is impleaded as Respondent No.5.As a filed officer under the administrative control of Respondent No.1,2,3 and 4 he has full practical knowledge and records of these applicants, Working Day Certificates in series of Annexure C are officially signed with date by Respondent No.5 in case of applicant No.1 and 5 and signed with official seal in case of the applicants No.2,3,4 and 5.

5. That with regard to the w/s made in paragraph-6 the applicants begs to point out the Annexure-E in page No.36 of the Original Application No.291/03 of the applicants.The letter/ notice dtd. 9-2-2000 of the Govt. of India,Deptt. of Telecom Service to the Respondent No.1, has directed to create posts of regular Mazdoors and to grant of temporary status to 672 casual labourers.

The applicants further begs to point out the Annexure-A list of Engagement Record prepared by the Respondents in their O.A. No.291/2003 in page No.14,15.Besides, it is also proved by the Annexures-F-series in W/S submitted by the Respondents that the applicants are engaged from 1988 onwards.

In regard of the last part of the paragraph-6 the applicants further begs to state that they have not come to your Tribunal in their individual capacity or in the group by name of self identify . A common/collective order is passed on 31-8-99 for hosts of original application and it is not communicated individually to the applicants.It is a matter of record that they are called for scrutinizing committee and the applicants appeared with their relevant documents on 16-7-2001.

Tapash Kr. Paul

contd..4.

6. That with regard to the statements made in paragraph No.7 it is not a fact that the present five applicants were involved in another O.A. No.45/01.In O.A. No.45/2001 only two applicants by name were involved-1)Md. Riazuddin, casual worker, working under SD OT. Karimganj District Cachar and 2) All India Telecom Employees Union LS & Gr.-D, represented by J.N. Mishra,Circle Secretary.These present applicants were not filed any original application in their individual capacity or by their own name, Hence, they are not concerned with the O.A. No.45/2001.

It is further stated that the present applicants were called for scrutinizing committee on 16-7-2001 as per order and direction of Hon'ble Tribunal in O.A. No.107/1998 dtd. 31-8-99 On the other hand the O.A. No.45/2001 was disposed of on 15-2-2002.Hence the matter to call on the applicants to appear on 16-7-2001 in connection of O.A. No.45/2001 is not arised. Besides they are not individual applicants of the O.A.No.45/01.

7. That with regard to the statements made in paragraph-No.8 the applicants begs to submit that the Respondents has not properly submitted their engagement records, working days certificates, record of payments, etc. in their written-statements. Their entire service records are not properly furnished before this Hon'ble Tribunal.The merits of the applicants qualifying there for grant of temporary status are willfully suppressed by the Respondents authority.

8. That with regard to the statements made in paragraph-9 it is stated that no order/letter is communicated to the applicants after sitting of verification committee on 16-7-2001 by

Tapash Kr. Paul

contd..5.

order dtd. 31-8-99 till the filing of this O.A. No.291/2003.

9. That with regard to the statement made in paragraph-10 the contention of the ~~Respondent~~ applicants are already stated in foregoing paragraph i.e. in para-7 of this re-joinder / Additional reply.

10. That with regard to the paragraph-11 the applicants has contended that they are not particularly involved in the statement forwarded by the Respondents. The verification committee formed after 31-8-99 found after examination of records that three of the applicants were never engaged even for a single day some of them worked for a day. This contention of the Respondents can not disentitle/disqualify the present applicants in their individual capacity.

It is, further stated that the applicants has first and form-ost sought relief for re-engagement and continue in their post of casual Mazdoor in the O.A. no.291/03 in para-7 "Relief Sought". Your Lordships' are pleased to give direction to the Respondents to consider the case of the other applicants who were worked as part time for 15 days in O.A. NO.145/2000.

(Copy of the order dtd. 26-3-2001 in O.A. No.145/2000 is enclosed herewith. (ANX-1)

11. That with regard to the statement made in paragraph Nos.12 and 13 the applicants has already stated it reply in foregoing paragraphs i.e. in para Nos. 8,3,4.

Tapash Kr. Paul

contd..6.

12. That with regard to 14, it is explained in para-5 of this re-joinder pointing out the letter/ notice dtd.9-2-2000.

The applicants further begs to draw attention of your lordships that lots of posts for casual Mazdoor are necessary as strength capacity.Lots of posts are lying vacant under the administrative authority of the Respondents. The Respondents are still doing open secret transaction in case of creating posts, engagement/absorption/re-engagement/ transfer etc. for casual Mazdoors without ties and taboos.

The list of vacant posts is under the Respondents enclosed herewith. (ANX-2)

13. That with regard to para-15 the applicants vehemently opposed the contention of the Respondents.The applicants has prayed to your Lordship to call for the entire service record paid-vouchers in Original from the custody of the Respondents for proper evaluation of the case of the applicants.It is an admitted fact of the Respondents that the present applicants were engaged in different times but they have denied the fact of their 240 days working each just to deprive them from entitlement. It is an well-known fact that the coming Respondents suppress some genuine facts for each and every applicants who approach to the court asking for their legal right with a view to disqualify/disentitle applicants.

14. That with regard to 16,17 and 18 the contentions of the Respondents are denied.The reply is at-ready given in foregoing paragraphs.The rests are matter of record of the applicants shown in the O.A. No.291/2003.

Tapash Kr. Paul

contd..7.

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(7)

It is further stated that the lineman staff are part and parcel of the administrative authority of the Respondents. They are field officials delegated by the Respondents-1,2,3,4 working on their behalf concerning with the casual workers. They have conducted the regular routine of daily rated Mazdoors under their supervision and have maintained the actual record of the service period of the workers.

Hence from all facts and circumstances explained above your Lordships would be pleased to dispose the O.A. NO. 291/03 with a direction to the Respondents to re-engage the applicants in service in the existing vacancy with other relief as prayed for and pass such other necessary order as your Lordships' deem fit and proper.

Verification

I, Shri Tapas Kr. Paul, son of Sri Sashanka Mohan Paul, resident of Station Road, P.O. Durlavcherra, in the district of Karimganj, Assam, working as ex-casual Mazdoor, T.C. Kahilipara, under the Establishment of Chief Supdt. (D.E)C.T.O., Guwahati do hereby verify that the statements made in paragraphs from 1 to 14 of this re-joinder are true to my knowledge and belief and I have verify the statements on this 4th day of February, 2005 at Guwahati.

Identified by
Begum R.A. Sultana
Advocate.
4/2/05

Tapash Kr. Paul

Signature

-8- -86- ANX-1

SL.NO. 22 ROP

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

Original Application No. 145 of 2000

Date of Order: This the 26th Day of March 2001

HON'BLE MR.JUSTICE D.N.CHOWDHURY, VICE CHAIRMAN
HON'BLE MR.K.K.SHARMA, ADMINISTRATIVE MEMBER

1. Md.Ziaur Rahman
Son of Md.Khamir Ali
Piayali Phukan Nagar.
P.O.Bamunimaidan
Guwahati-21.

2. Sri Sagar Roy
Son of Sadhan Roy
C.T.O. Compound
Panbazar, Guwahati-1 ... ... Applicants.

By Advocate Mr.A.Ahmed

-Vs-

1. Union of India represented by the
Secretary to the Government of
India, Ministry of communication.
New Delhi.

2. The Chief General Manager,
Assam Telecom Circle,
S.R. Bora lane.
Guwahati-7.

3. The Telecom District Manager,
S.R. Bora Lane, Guwahati-7.

4. The Divisional Engineer,
Formerly known as the Chief Superintendent,
Central Telegraph office,
Pan Bazar, Guwahati-1. ... .. Respondents.

By Advocate Mr.A.Deb Roy, Sr.C.G.S.C.

O R D E R.

D.N.CHOUDHURY:

This is a second round of litigation. Earlier the applicants moved this Tribunal alongwith 5(five) others seeking for direction on the respondents to allow the applicants in the services of casual Mazdoor under the respondents by order dated 26.2.99 in O.A. No.297 of 96. The Tribunal directed the applicants to submit a representation individually to the respondents for redressal of their grievances, the representation

contd/-

Certified to be true copy
Begum R.A. Sultana
Advocate
7/2/05

should disposed of within a specified period. The respondents by two separate communications dated. 6.5.99 expressed their inability to re-engage the applicant. In view of the Policy and Guidelines of the Department the applicants assailed the impugned order dated 6.5.99 and prays for direction for reconsideration of thier case for re-engagement. The respondents submitted their written statement and denied and disputed the claim. In the written statement the respondents stated that the engagement of the applicants were made by the Divisional in contravention of the ban order. The applicant were engaged from 2.12.96 to 16.12.96. They were paid Rs.416/- each for their part time service for 15 days.

We have Mr.A.Ahmed learned counsel for the applicanr and also Mr.A.Deb Roy, Sr.C.G.S.C. at length. We have also given our anxious consideration of the matter but we do not find any illegality of appointment to interfere in the matter. However, it is made clear that in the event of any future vacancy arise in case of these two applicants may be considered for such appointment, alongwith other, inconformity with their educational qualifications etc.

Application is disposed of. There shall however, be no order as to costs.

Sd/ VICE CHAIRMAN

Sd/ MEMBER (Adm)

Certified to be true Copy
प्रमाणित प्रतिलिपि

10/4/2001

Section Officer (J)
अनुभाग अधिकारी (न्यायिक)
Central Administrative Tribunal
केन्द्रीय प्रशासनिक अधिकरण
Guwahati Bench, Guwahati
गुवाहाटी न्यायपीठ, गुवाहाटी

10/4/2001

-10-88-

ANX-2 108

BHARAT SANCHAR NIGAM LIMITED
(A Govt. of India Enterprise)
Office of the Regional Engineer, CTO, Guwahati.

CATEGORY-WISE STAFF STATISTICS OF TELEGRAPH ACTIVITY AREA UNDER KAMRUP SSA AS ON 31-08-2002.

Sl No	Designation	Scale of pay	Sanctioned strength.	Working strength	Vacancy
	GROUP - A				
01.	Sr. Time Scale	10000-15200	1	1	
	Total:-		1	1	
	GROUP - B				
01.	Accounts Officer	7500-12000	1	1	-
02.	Supdt. Tele-Tfc.	7500-12000	4	3	1
03.	Jr.Telecom Officer	6500-10500	22	2	20
	Total:-		27	6	21
	GROUP - C				
01.	Chief T.M.	6500-10500	1	1	
02.	Chief S.S.	6500-10500	1	1	
03.	Sr. T.M.	5000-80[illegible]	8	4	4
04.	Sr. S.S.	5000-80[illegible]	8	3	5
05.	T.M.(T)	5000-8000	13	5	8
06.	Sr. TOA(T)	4000-6000	50	46	4
07.	Sr. TOA(TG)	4000-6000	52	37	15
08.	Telegraphist	3200-4900	-	4	-
09.	Telegraph Asstt.	3200-4900	7	19	
10.	Town Inspector(T)	3200-4900	2	-	2
11.	Technician	3200-4000	10	1	9
12.	Sr. Accountant	5000-8000	1	1	-
13.	Telecom Mechanic	3200-4900	16	16	-
14.	Telegraph Overseer	4000-6000	6	2	4
15.	Jamadar(Regular)	3200-4900	2	1	1
16.	Telegraphman(I/D)	3050-4590	36	17	19
17.	Telegraphman(O/D)	3050-4590	71	16	55
18.	Gateman ..	3050-4590	4	2	2
19.	Orderly ..	3050-4590	6	4	2
20.	Record Keeper	2610-3540	2	-	2
21.	Manager	4000-6000	1	1	-
22.	Asstt. Manager	3200-4900	1	1	-
23.	Coupon Clerk	3050-4590	1	1	-
	Total:-		299	183	(13 2-16) = 116

P.T.O.

Certified to be true Copy
Begum R.A. Sultana
Advocate
7/2/05

-89 -11-

Sl No	Designation	Scale of pay	Sanctioned strength.	Working strength.	Vacancy
	GROUP-D				
01.	Regular Mazdoor	2550-3200	8	8	
02.	Night Guard	2550-3200	2	1	1
03.	Safaiwala	2550-3200	7	5	2
04.	Ayah	2550-3200	3	3	
05.	Farash	2550-3200	2	2	
06.	Waterman	2550-3200	4	4	
07.	T.S. Mazdoor	2550-3200	4	4	
08.	Casual Labour		-	10	
09.	Batteryman	2550-3200	1	1	
10.	Cleaner	2550-3200	2	1	1
11.	Canteen Staff	2550-3200	6	6	
	Total:-		35	43	4

SUMMARY

GROUP	Sanctioned Strength.	Working Strength	Vacancy
GROUP - B	27	6	21
GROUP - C	299	183	116
GROUP - D	35	43	
TOTAL:-	362	233	129

No. STA-23/MS/I Dated at Guwahati, the 02.09.2002

01. Submitted to the General Manager, BSNL, (Estb. Sec.), Kamrup District, Guwahati-781007.

02. The I/C, Divn., CTO, Guwahati.

03. O/C

Divisional Engineer,
C.T.O. Guwahati-781001.

-12- 90

BHARAT SANCHAR NIGAM LIMITED
(A Govt. of India Enterprises)
Office of the Divisional Engineer, CTO, Guwahati.

BY HAND:

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CATEGORY-WISE STAFF STATISTICS OF TELEGRAPH ACTIVITY AREA UNDER KAMRUP SSA AS ON 31-12-2004.

Sl No	Designation	Scale of pay	Sanctioned strength.	Working strength.	Vacancy
	GROUP-A (Govt. status)				
	Sr. Time Scale	10000-15200	1	1	
	Total:-		1	1	
	GROUP-A (BSNL Status) ..		Nil	Nil	
	GROUP-B (BSNL Status)				
	Accounts Officer	7500-12000	1	1	
	S.D.E.	7500-12000	3	2	1
	Jr. Telecom Officer	6500-10500	22	2	20
	Total:-		26	5	21
	GROUP-B (Govt. Status)		1	1	-
	GROUP-C (Govt. Status)		Nil	Nil	
	GROUP-C (BSNL Status)				
	Chief T.M.	8570-12245	1	-	1
	Chief S.S.	-do-	1	1	-
	Sr. T.M.	7100-10100	8	3	5
	Sr. S.S.	-do-	8	3	5
	T.M.(T)	-do-	13	3	10
	Sr. TOA(T)	5700-8100	50	39	11
	Sr. TOA(TG)	-do-	52	31	21
	Telegraphist	4720-6970	-	-	-
	T/Asstt.	-do-	7	11	-
	Town Inspector(T)	-do-	2	-	2
	Technician	-do-	10	1	9
	Sr. Acctt.	7100-10100	1	-	1
	Telecom Mechanic	4720-6970	16	14	2
	Telegraph Overseer	5700-8100	6	2	4
	Jamadar(R)	4720-6970	2	-	2
	Telegraphman(I/D)	4550-6650	36	14	22
	Telegraphman(O/D)	-do-	71	12	59
	Gateman	-do-	4	2	2
	Orderly	-do-	6	4	2
	Record Keeper	4000-3235	2	-	2
	Manager	5700-8100	1	-	1
	Asstt. Manager	4720-6970	1	1	
	Coupon Clerk	4550-6650	1	1	-
	Motor Driver	4720-6970	1	1	
	Total:-		300	143	(161-4) = 157

Certified to be true copy
Begum R.A. Sultana
Advocate 7/2/05

Contd. on Reverse:

Sl. No.	Designation	Scale of pay	Sanctioned Strength.	Working strength.	Vacancy
	Group-D (Govt.	Status)	NIL	NIL	
	Group-D (BSNL	Status)			
01.	Regular Mazdoor	4000-5800	8	8	-
02.	Night Guard	-do-	2	1	1
03.	Safaiwala	-do-	7	5	2
04.	Ayah	-do-	3	2	1
05.	Farash	-do-	2	1	1
06.	Waterman	-do-	4	4	-
07.	Batteryman	-do-	1	1	-
08.	Cleaner	-do-	2	1	1
09.	T.S.M.	-do-	-	1	-
10.	Casual Labour	-	-	-	-
11.	Canteen Staff	4000 - 5800	6	6	-
	Total		35	30	6

SUMMARY

GROUP	SANCTIONED STRENGTH.	WORKING STRENGTH	VACANCY	REMARKS
Group- A	1	1	-	BSNL Status = Nil
Group- B	27	6	21	Govt.Status = 1
Group- C	300	143	157	Govt. Status= Nil
Group- D	35	30	6	Govt. Status= Nil
Total	363	180	184	

UNITWISE TOTAL NO. OF STAFF WORKING UNDER D.E., CTO, GUWAHATI

1. CTO Guwahati = 129 (incl. 16 staff work at CSC, PRA (Comp.-/Cash))
2. T.O. Assam Sachivalaya. = 14
3. T.O. Noonmati = 10
4. T.O. Maligaon = 8
5. T.O. Ulubari = 7
(6) T/C GH Rly Station = 5
(7) T/C Borjhar (Dep), (Arrvl.) & Security Check Point .. = 6
(8) GH High Court = 2
(9) Customer Service Centre (Ambari & Panbazar) = 5

No.STA-23/MS/I Dated at Guwahati, the 05-01-05

Submitted to the General Manager, BSNL, (Estb.Sec.), KTD, Ulubari, Guwahati-781007.

02. The I/C, Divn., CTO, Guwahati.
03. O/C.

O/C

Divisional Engineer,
C.T.O., Guwahati-1.

Central Administrative Tribunal
17 MAY 2005
Guwahati Bench

Filed by the Respondents (through Usha Das, Addl CGSC CAT, Guwahati) 16/5/05

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH, GUWAHATI

OA NO.291/2003

SHRI TAPASH KUMAR PAUL & 4 ORS
.....APPLICANTS
-VERSUS-
UNION OF INDIA & ORS

.....RESPONDENTS

IN THE MATTER OF
An affidavit filed by the respondents regarding compliance of the order dated 31.08.1999 passed in OA No. 107/1998 as directed by the Hon'ble Tribunal.

1) That the respondents beg to state that in compliance of the order dated 31.08.1999 in a series of OA, thousand of applicants' engagement particulars had been verified by 3 – members Verification Committee. As these five applicants did not submit any representation as per direction of the Hon'ble Tribunal ., their cases were not verified in 1st phase of scrutiny (as stated in paragraph 6 of the WS filed in this OA) . But these five applicants along with others filed OA No. 45/2001 again. By this time, verification process had been completed and Written Statement had been filed in OA No. 45/2001 before the Hon'ble Tribunal along with the verification report.

A copy of the WS filed in OA No. 45/2001 is annexed herewith and marked as Annexure- A1

2) That the Hon'ble Tribunal was pleased to dismiss the OA No. 45/2001 finding no merit of the application vide order dated 15.02.2002.

A copy of the order dated 15.02. 2002 passed in OA No. 45/2001 is annexed herewith and marked as Annexure- A2.

3) That the respondents beg to state that now from the above fact, it is clear that the applicants in the instant case have misled the Hon'ble Tribunal stating that no intimation has been given to them while their earlier OA No. 45/2001 had been dismissed on the basis of findings of 3- members Verification Committee.

4) That the respondents beg to state that as such, the Hon'ble Tribunal may kindly be pleased to dismiss the OA.

SRankar Chandra Das
Assistant Director Telecom (Legal)
O/o the Chief General Manager BSNL
Assam Telecom Circle, Guwahati-7

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AFFIDAVIT

I , Shri Shankar Chandra Das .....aged about...58....., at present working as. Asst. Director Telecom (legal), at O/o C.G.M.T. Assam Circle, Guwahati who is taking steps in this case and duly authorized and competent to sign this affidavit do hereby solemnly affirm and state that the statement in paragraphs 1,2,3 are matter of records, are true to my information derived there from and the paragraph 4 is my humble submission before this Hon'ble Tribunal. I have not suppressed any material fact.

And I sign this affidavit on this 16.th day of May, 2005 at Guwahati

Identified by me

Usha Das
advocate

Shankar Chandra Das

DEPONENT
Assistant Director Telecom (Legal)
O/o the Chief General Manager
Assam Telecom Circle, Guwahati-7

Solemnly affirm and state by the deponent, who is identified by Miss Usha Das, Advocate, on this 16th day of May,2005 at Guwahati

M. U. Ahmed
Advocate
16/5/05

केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal
18 OCT 2001
गुवाहाटी न्यायपीठ
Guwahati Bench

(38)

Filed by
[illegible] 16/10/01
(B. C. Pathak)
Addl. Central Govt. Standing Counsel
Central Administrative Tribunal
Guwahati Bench : Guwahati

Annex-1

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

GUWAHATI BENCH :: GUWAHATI.

O.A. NO. 45 OF 2001.

Md. Riazuddin & 43 Others.

- Vs -

Union of India & others.

- And -

In the matter of :

written statements submitted by the respondents

The written statements of the above noted respondents are as follows :

1. That with regard to para 1, the respondents beg to state that the O.A. was admitted on 07.02.2001 and usual notice was issued to the respondents to show cause why the interim order as prayed for should not be granted. The Hon'ble Tribunal was pleased also to pass interim order dated 07.02.2001 directing the respondents not to disengage the applicant from their current employment and to allow them to continue in service till the returnable dated i.e. 07.03.2001.

2. That with regard to para 2, the respondents beg to state that all the applicants were not on engagement as on the date of filing of the O.A. or the date of issue

of the interim order. In fact all the applicants have been disengaged before 01.08.98 and none of them has been engaged for even a single day during the last more than three years.

In the face of the above factual position it was not practicable to allow the applicant to continue in service as the continuity had been broken long back and the engagement was not current.

3. That with regard to para 3(i), the respondents beg to state that on receipt of the interim order dated 07.03.2001 the respondent Department revivied the Verification Committee for examination, scrutiny and Verification of the engagement particulars of the applicant for determining their eligibility for grant of Temporary Status.

4. That with regard to para 3(ii), the respondents beg to state that the committee comprising of (1) Shri I.R. Paul, DE (2) Dipak Gupta, AO and (3) Shri Sankar Das, SDE from Circle Office, Guwahati, examined the Departmental records pertaining to the engagement and payment to casual mazdoors. The applicants were also given the opportunity to present their cases before the committee on the basis of authenticated records.

5. That with regard to para 3(iii), the respondents beg to state that the committee examined all the records particularly the paid vouchers for the entire period and found that at least 3 applicants viz. (a) Shri Ananta Das

(b) Shri Mainul Haque and (c) Shri Anuj Kr. Das were never engaged for any Departmental work for even a single day. The claim of these applicants are wholly false.

So far as the other applicants are concerned it was found that they were engaged on various occassions for very small duration varying from 1(one) day a year to more than 100 days in a year. None of these 41 (forty one) applicants were engaged for 240 days in any year.

Among the applicants the longest service in any year was rendered by Shri Anjan Kumar Das for 173 days in 1987 following by 17 days in 1989, 28 days in 1992, 25 days in 1994, 63 days in 97 and 31 days in 1998. Other applicants were engaged for even less duration. None of the applicants was engaged for any work after June' 1998.

All the applicants are not entitled for the benefit of the Temporary Status Scheme of the Department as they had not put on 240/205 days in any calendar year. It is also to mention here that disciplinary actions are being initiated against the officers responsible for such irregular engagement.

4. That with regard to para 4, the respondents beg to state that the paid vouchers are the most reliable and authenticated records of casual labourers. All casual labourers engaged in the filed by any authority and for any work and paid in MR or ACG-17 or in any form are finally allotted a voucher number and recorded in the cash book. There can be no casual labourer without wages and paid vouchers.

Engagement particulars of each of the 44 applicants as worked out by the Verification Committee are furnished herewith and marked as Annexures R-1 to R-44 respectively.

It is therefore, prayed that Your Lordships would be pleased to hear the parties, peruse the records and after hearing the parties and perusing the records, shall further be pleased to dismiss the application with cost.

V_E_R_I_F_I_C_A_T_I_O_N

I, Shri Ganesh Chandra Sarma, Asst. Director Telecom (Legal), being authorised do hereby verify and declare that the statements made in this written statement are true to my ~~Infmxxxxxxxx~~ knowledge, information and believe and I have not suppressed any material fact.

And I sign this verification on this 15 th day of October, , 2001, at Guwahati.

Ganesh Ch. Sarma.
Declarant.

(42) Annexure - R1

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ANNEXURE "C" (Page – 1)

...ation of records of Casual Labourers in Assam Telecom Circle.

1.	NAME OF THE APPLICANT CASUAL MAZDOOR	:	SRI RIAZUDDIN
2.	O/A NO. IF THE LABOURER HAS GONE TO COURT.	:	45/2001
3.	FATHER'S NAME AND ADDRESS	:	Late Asab Ali Vill – Latimara P.O. – Latimara Dist – Cachar
4.	DATE OF BIRTH	:	31-12-1958.
5.	AGE AS ON 01-08-1998	:	39 yrs. 08 months – day.
6.	DATE OF INITIAL ENGAGEMENT MODE OF SELECTION (THROUGH EMPLOYMENT EXCHANGE OR ANY OTHER METHOD)	:	May 1989
7.	NATURE OF DUTY PERFORMED	:	Helper.
8.	PRESENT STATUS OF THE MAZDOOR	:	Not in engagement
9.	SPECIMEN SIGNATURE OF THE MAZDOOR	:	Riaz Uddin
10.	ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT (as per attached sheet) TILL 01-08-98	:	Separate sheet attached
11.	RECOMMENDATION OF THE COMMITTEE WHETHER CASUAL LABOUR SHOULD BE GRANTED TEMPORARY STATUS OR NOT KEEPING IN VIEW GUIDE LINE	:	Not Recommended.
12.	RECOMMENDATION OF THE SSA HEAD/UNIT	:	Not ~~recommended~~. 31/8/01 General Manager Bharat Sanchar Nigam Ltd Silchar.

07/09/01
(Sankar Das)
SDE (RRC)/GH

7/8
(Dipak Gupta)
A.O (Cash)
O/O the GM BSNL/ Silchar

(J.R. Paul) 7/8/2001
D.E (P&A)
O/O the GM BSNL/ Silchar

ANNEXURE "C" (PAGE-2)

ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT

NAME OF THE APPLICANT : SRI RIAZUDDIN
CASUAL MAZDOOR

Year	Month	No. of Days	Mode of Payment i.e. Master Roll/ ACG-17. Particulars i.e. Voucher Nos.		Amount	Engaged by whom	Billing/ Passing Authority	Name of A.O. Who has paid
			PARTICULARS	VOUCHER NOS.				
1988	MAY	15	ACG-17	A/C10,Vr-11	402.00	SDOT/KRM	SDOT/KRM	A.O(CASH)
		16						
1990	OCT	20	MR		715.00	SDOT/HLK	SDOT/HLK	A.O(CASH)
1990	NOV	14	MR		500.00	SDOT/HLK	SDOT/HLK	A.O(CASH)
1990	DEC	20	MR		715.00	SDOT/HLK	SDOT/HLK	A.O(CASH)
		54						
1991	JAN	20	MR		715.00	SDOT/HLK	SDOT/HLK	A.O(CASH)
1991	FEB	20	MR		1,001.00	SDOT/HLK	SDOT/HLK	A.O(CASH)
1991	MAR	31	MR		1,108.00	SDOT/HLK	SDOT/HLK	A.O(CASH)
1991	OCT	10	MR		566.00	SDOT/KRM	SDOT/KRM	A.O(CASH)
		97						
1992	DEC	10	ACG-17	A/C-36,Vr-20	720.00	SDOT/KRM	SDOT/KRM	A.O(CASH)
		10						
1993	DEC	21	ACG-17	A/C-36,Vr-40	915.00	SDOT/KRM	SDOT/KRM	A.O(CASH)
1993	FEB	22	ACG-17	A/C46,Vr-5	860.00	SDOT/KRM	SDOT/KRM	A.O(CASH)
1993	JUN	15	ACG-17	A/C12,Vr-29	600.00	SDOT/KRM	SDOT/KRM	A.O(CASH)
		58						

(Shankar Dan)
SDE (RRC/GII)
(Circle Office Member)

(Dipak Gupta)
A.O. (Cash)
O/O GM, BSNL/Silchar

(I. R. Paul)
D.E. (P & A)
O/O GM, BSNL/Silchar.

ANNEXURE "C" (Page – 1)

ANNEXURE-

R2

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...on of records of Casual Labourers in Assam Telecom Circle.

Attested
Dy. ...
O/O C.G.M. Telecom
Silchar

1.	NAME OF THE APPLICANT CASUAL MAZDOOR	:	SHRI PRASANTA NAMASUDRA
2.	O/A NO. IF THE LABOURER HAS GONE TO COURT	:	45/2001
3.	FATHER'S NAME AND ADDRESS	:	Sri Kukil Namasudra. Vill – Kautkona. P.O. – Singri Bazar. Dist – Karimganj
4.	DATE OF BIRTH	:	30-11-1971.
5.	AGE AS ON 01-08-1998	:	26 yrs. 08 months 01 day
6.	DATE OF INITIAL ENGAGEMENT MODE OF SELECTION (THROUGH EMPLOYMENT EXCHANGE OR ANY OTHER METHOD)	:	Dec/92
7.	NATURE OF DUTY PERFORMED	:	Helper
8.	PRESENT STATUS OF THE MAZDOOR	:	Not in engagement
9.	SPECIMEN SIGNATURE OF THE MAZDOOR	:	Sri Prasanta Namasudra
10.	ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT (as per attached sheet) TILL 01-08-98	:	Separate sheet attached.
11.	RECOMMENDATION OF THE COMMITTEE WHETHER CASUAL LABOUR SHOULD BE GRANTED TEMPORARY STATUS OR NOT KEEPING IN VIEW GUIDE LINE	:	Not recommended.
12.	RECOMMENDATION OF THE SSA HEAD/UNIT	:	Not recommended. General Manager Bharat Sanchar Nigam Ltd. Silchar.

01/02/01
(Sankar Das)
SDE (RRC)/GT

(Dipak Gupta)
A.O (Cash)
O/O the GM BSNL/ Silchar

(I.R. Paul)
D.E (P&A)
O/O the GM BSNL/ Silchar

ANNEXURE "C" (PAGE-II)

ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT.

NAME OF THE APPLICANT : SRI PRASANTA NAMASHUDRA

CASUAL MAZDOOR

Year	Month	No. of Days	Mode of Payment i.e. Master Roll/ ACG-17. Particulars i.e. Voucher Nos.		Amount	Engaged by whom	Billing/ Passing Authority	Name of A.O. Who has paid
			PARTICULARS	VOUCHER NOS.				
1992	DEC	25	ACG-17	A/C-36, Vr-26	1,000.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
		25						
1993	JAN	11	ACG-17	A/C-39, Vr-20	440.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1993	FEB	13	ACG-17	A/C-43, Vr-19	520.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1993	MAR	20	MR-17/17520	A/C-46, Vr--	800.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1993	JUN	14	ACG-17	A/C-11, Vr-35	560.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
		58						
1994	JAN	27	ACG-17	A/C-40, Vr-29	1,215.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1994	AUG	24	ACG-17	A/C-6, Vr-44	1,080.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
		51						
1995	MAR	12	MR-24/10324	A/C-48, Vr-26	600.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1995	MAY	14	ACG-17	A/C-48, Vr-23	700.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1995	JUL	15	ACG-17	A/C-19, Vr-11	675.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1995	OCT	1	ACG-17	A/C--, Vr-100	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
		42						
1996	FEB	13	ACG-17	A/C-44, Vr-22	505.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1996	OCT	2	ACG-17	A/C-29, Vr-0	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
		15						
1997	SEP	1	ACG-17	A/C-25, Vr-3	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	OCT	1	ACG-17	A/C-25, Vr-3	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
		2						

07/08/01
(Shankar Das)
SDE(RRC/GII)
(Circle Office Member)

(Dipak Gupta)
A.O. (Cash)
O/O GM, BSNL/Silchar

7/8/2001
(I. R. Paul)
D.E. (P & A)
O/O GM, BNSL/Silchar

ANNEXURE "C" (PAGE:2)

ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT

NAME OF THE APPLICANT : SRI KAMRUL ISLAM

CASUAL MAZDOOR

Year	Month	No. of Days	Mode of Payment i.e. Master Roll/ ACG-17. Particulars i.e. Voucher Nos.		Amount	Engaged by whom	Billing/ Passing Authority	Name of A.O. Who has paid
			PARTICULARS	VOUCHER NOS.				
1997	JUL	2	ACG-17	A/C-10, Vr-10	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
		2						
1998	MAY	6	ACG-17	A/C-7, Vr-12	300.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
		6						

(Shankar Das)
SDE(RRC/GH)
(Circle Office Member)

(Dipak Gupta)
A.O. (Cash)
O/O GM, BSNL/Silchar

(I. R. Paul) 7/8/2001
D.E. (P & A)
O/O GM, BNSL/Silchar

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ANNEXURE - R4

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ANNEXURE "C" (Page – 1)

of records of Casual Labourers in Assam Telecom Circle.

	NAME OF THE APPLICANT CASUAL MAZDOOR	:	SRI NIZAMUDDIN KHADIM
2.	O/A NO. IF THE LABOURER HAS GONE TO COURT	:	45/2001
3.	FATHER'S NAME AND ADDRESS	:	Sri Muklisur Rahman Vill & P.O. Latimara Dist. Cachar
4.	DATE OF BIRTH	:	01-01-70
5.	AGE AS ON 01-08-1998	:	28 yrs. 7 months — days
6.	DATE OF INITIAL ENGAGEMENT MODE OF SELECTION (THROUGH EMPLOYMENT EXCHANGE OR ANY OTHER METHOD)	:	May/98
7.	NATURE OF DUTY PERFORMED	:	Helper
8.	PRESENT STATUS OF THE MAZDOOR	:	Not in engagement
9.	SPECIMEN SIGNATURE OF THE MAZDOOR	:	Nazimuddin Khadim
10.	ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT (as per attached sheet) TILL 01-08-98	:	Seperate sheet attached.
11.	RECOMMENDATION OF THE COMMITTEE WHETHER CASUAL LABOUR SHOULD BE GRANTED TEMPORARY STATUS OR NOT KEEPING IN VIEW GUIDE LINE	:	Not recommended.
12.	RECOMMENDATION OF THE SSA HEAD/UNIT	:	Not recommended. 3/8/01 General Manager Bharat Sanchar Nigam Ltd. Silchar.

7/08/01 (Sankar Das) SDE (RRC)/GH	(Dipak Gupta) A.O (Cash) O/O the GM BSNL/ Silchar	(T.K. Paul) 7/8/2001 D.E (P&A) O/O the GM BSNL/ Silchar

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ANNEXURE "C" (PAGE-1)

ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT.

NAME OF THE APPLICANT : SRI NIZAMUDDIN KHADIM
CASUAL MAZDOOR

Year	Month	No. of Days	Mode of Payment i.e. Master Roll/ ACG-17, Particulars i.e. Voucher Nos.		Amount	Engaged by whom	Billing/ Passing Authority	Name of A.O. Who has paid
			PARTICULARS	VOUCHER NOS.				
1990	MAY	0	ACG-17	A/C-7, Vr-11	300.00	SDOT/KRM	SDOT/KRM	AO(C)/SO
		0						

(Shankar Das)
SDE(RRC/GH)
(Circle Office Member)

(Dipak Gupta)
A.O. (Cash)
O/O GM, BSNL/Silchar

(I. R. Paul)
D.G. (P & A)
O/O GM, BNSL/Silchar

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ANNEXURE - R5

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ANNEXURE "C" (Page - 1)

...on of records of Casual Labourers in Assam Telecom Circle.

Attested
Dr. ...
O/o C.M. Trivedi
SILCHAR

1.	NAME OF THE APPLICANT CASUAL MAZDOOR	:	SHRI AJOY KUMAR NATH.
2.	O/A NO. IF THE LABOURER HAS GONE TO COURT	:	45/2001
3.	FATHER'S NAME AND ADDRESS	:	Sri Narendra Ch. Nath. Vill – Kankalash P.O. Bhangabagar. Dist. Karimganj
4.	DATE OF BIRTH	:	20-07-72
5.	AGE AS ON 01-08-1998	:	26 yrs. — month 11 days
6.	DATE OF INITIAL ENGAGEMENT MODE OF SELECTION (THROUGH EMPLOYMENT EXCHANGE OR ANY OTHER METHOD)	:	March/93
7.	NATURE OF DUTY PERFORMED	:	Helper.
8.	PRESENT STATUS OF THE MAZDOOR	:	Not in engagement.
9.	SPECIMEN SIGNATURE OF THE MAZDOOR	:	Ajoy Kumar Nath
10.	ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT (as per attached sheet) TILL 01-08-98	:	Separate sheet attached.
11.	RECOMMENDATION OF THE COMMITTEE WHETHER CASUAL LABOUR SHOULD BE GRANTED TEMPORARY STATUS OR NOT KEEPING IN VIEW GUIDE LINE	:	Not recommended.
12.	RECOMMENDATION OF THE SSA HEAD/UNIT	:	Not recommended. 8/8/01

07/08/01
(Sankar Das)
SDE (RRC)/GH

(Dipak Gupta)
A.O (Cash)
O/O the GM BSNL/ Silchar

(I.R. Paul) 7/8/2001
D.E (P&A)
O/O the GM BSNL/ Silchar

...ngagement
...to of issu...

ANNEXURE "C" (PAGE-1)

ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT.

NAME OF THE APPLICANT : SRI AJAY KUMAR NATH

CASUAL MAZDOOR

Year	Month	No. of Days	Mode of Payment i.e. Master Roll/ ACG-17. Particulars i.e. Voucher Nos. PARTICULARS	VOUCHER NOS.	Amount	Engaged by whom	Billing/ Passing Authority	Name of A.O. Who has paid
1993	MAR	10	MR		720.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
		10						
1994	FEB	20	ACG-17	A/C-41 Vr- 0	1,170.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1994	MAR	10	ACG-17	A/C-40, Vr- 35	720.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1994	OCT	10	ACG-17	A/C-20, Vr-0	810.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1994	NOV	26	ACG-17	A/C-32, Vr- 20	1,200.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
		87						
1995	MAR	12	MR		900.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1995	APR	5	ACG-17	A/C-6, Vr- 6	150.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1995	MAY	5	ACG-17	A/C-10, Vr- 1	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1995	JUL	16	ACG-17	A/C-10, Vr- 4	675.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
		38						
1996	JAN	22	ACG-17	A/C-23, Vr- 16	990.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1996	APR	1	ACG-17	A/C-7, Vr- 1	45.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1996	APR	1	ACG-17	A/C-7, Vr- 2	45.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1996	APR	1	ACG-17	A/C-7, Vr- 3	45.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1996	AUG	10	ACG-17	A/C-12, Vr- 10	500.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1996	OCT	10	ACG-17	A/C-31, Vr- 24	600.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
		46						
1997	FEB	10	ACG-17	A/C-42 Vr- 0	600.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	JUL	1	ACG-17	A/C-18, Vr-14	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	JUL	1	ACG-17	A/C-18, Vr-14	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	AUG	1	ACG-17	A/C-22, Vr- 18	60.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	AUG	2	ACG-17	A/C-9, Vr- 20	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	AUG	2	ACG-17	A/C-9, Vr- 23	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	SEP	10	ACG-17	A/C-27, Vr- 11	500.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	OCT	2	ACG-17	A/C-22, Vr- 18	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	OCT	2	ACG-17	A/C-22, Vr- 18	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	OCT	1	ACG-17	A/C-22, Vr- 18	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	DEC	2	ACG-17	A/C-30 Vr- 7	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	DEC	2	ACG-17	A/C-30 Vr- 7	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
		30						
1998	JAN	2	ACG-17	A/C-30 Vr- 17	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1998	FEB	2	ACG-17	A/C-43, Vr- 0	100 00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1998	FEB	1	ACG-17	A/C-44, Vr- 3	50 00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1998	FEB	1	ACG-17	A/C-44, Vr- 6	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1998	FEB	2	ACG-17	A/C-44, Vr- 0	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1998	FEB	2	ACG-17	A/C-44, Vr- 3	100 00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1998	FEB	2	ACG-17	A/C-44, Vr- 0	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1998	MAR	1	ACG-17	A/C-45 Vr- 6	50 00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1998	MAR	1	ACG-17	A/C-46 Vr- 0	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1998	MAR	10	ACG-17	A/C-46, Vr- 0	500.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1998	MAR	1	ACG-17	A/C-47, Vr- 0	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1998	MAR	1	ACG-17	A/C-47, Vr- 10	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1998	APR	3	ACG-17	A/C-4, Vr- 1	150.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1998	APR	8	ACG-17	A/C-2, Vr- 2	400.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1998	APR	6	ACG-17	A/C-2, Vr- 2	300.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1998	MAY	10	ACG-17	A/C-4, Vr- 1	500.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1998	MAY	2	ACG-17	A/C-11, Vr- 4	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1998	MAY	2	ACG-17	A/C-11, Vr- 9	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1998	MAY	2	ACG-17	A/C-10, Vr- 5	100.00	JTOT/KRM	SDOT/KRM	AO(C)/SC
1998	JUN	2	ACG-17	A/C-12, Vr- 8	100 00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1998	JUL	2	ACG-17	A/C-15, Vr-12	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
		63						

07/08/01
(Shankar Das)
SQE(RRC/GH)
(Circle Office Member)

(Dipak Gupta)
A.O. (Cash)
O/O GM, BGNU/Silchar

(I. R. Paul)
D.E. (P & A)
O/O GM, BNSU/Silchar

ANNEXURE-R6

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ANNEXURE "C" (Page – 1)

...tion of records of Casual Labourers in Assam Telecom Circle.

1.	NAME OF THE APPLICANT CASUAL MAZDOOR	: SRI SHYAMAL MALAKAR
2.	O/A NO. IF THE LABOURER HAS GONE TO COURT	: 45/2001
3.	FATHER'S NAME AND ADDRESS	: Sri Thakurdhan Malakar vill. Itkhola, Jatraa Road P.O. – Silchar-1 Dist. – Cachar.
4.	DATE OF BIRTH	: 25-06-1975
5.	AGE AS ON 01-08-1998	: 23 yrs. 0 months 6 days
6.	DATE OF INITIAL ENGAGEMENT MODE OF SELECTION (THROUGH EMPLOYMENT EXCHANGE OR ANY OTHER METHOD)	: April/95
7.	NATURE OF DUTY PERFORMED	: Helper
8.	PRESENT STATUS OF THE MAZDOOR	: Not in engagement
9.	SPECIMEN SIGNATURE OF THE MAZDOOR	: Sree Shyamal Malakar
10.	ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT (as per attached sheet) TILL 01-08-98	: Separate sheet attached.
11.	RECOMMENDATION OF THE COMMITTEE WHETHER CASUAL LABOUR SHOULD BE GRANTED TEMPORARY STATUS OR NOT KEEPING IN VIEW GUIDE LINE	: Not recommended.
12.	RECOMMENDATION OF THE SSA HEAD/UNIT	: Not recommended. General Manager Bharat Sanchar Nigam Ltd. Silchar.

07/02/01

(Sankar Das)
SDE (RRC)/GH

(Dipak Gupta)
A.O (Cash)
O/O the GM BSNL/ Silchar

(I.R. Paul)
D.E (P&A)
O/O the GM BSNL/ Silchar

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ANNEXURE "C" (PAGE-1)

ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT

NAME OF THE APPLICANT : SRI SHYAMAL MALAKAR
CASUAL MAZDOOR

Year	Month	No. of Days	Mode of Payment i.e. Master Roll/ ACG-17. Particulars i.e. Voucher Nos.		Amount	Engaged by whom	Billing/ Passing Authority	Name of A.O. Who has paid
			PARTICULARS	VOUCHER NOS.				
1995	APR	15	ACG-17	A/C-3, Vr- 4	750.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1995	NOV	1	ACG-17	A/C- 18 ,Vr-3	45.00	SDE(C)/SC	SDE(C)/SC	AO(C)/SC
1995	NOV	1	ACG-17	A/C- 18, Vr-6	45.00	JTO(E)/SC	SDEOT/SC	AO(C)/SC
1995	NOV	1	ACG-17	A/C- 18 ,Vr-7	45.00	SDE(C)/SC	SDE(C)/SC	AO(C)/SC
1995	NOV	1	ACG-17	A/C- 18, Vr-7	45.00	JTO(E)/SC	SDEOT/SC	AO(C)/SC
		19						
1996	FEB	11	ACG-17	A/C-21, Vr- 7	495.00	SDE(C)/SC	SDE(C)/SC	AO(C)/SC
1996	AUG	6	ACG-17	A/C-18 ,Vr-11	270.00	SDOP/SC	SDOP/SC	AO(C)/SC
1996	JUL	11	ACG-17	A/C-7, Vr-6	495.00	SDE(C)/SC	SDE(C)/SC	AO(C)/SC
1996	MAY	11	ACG-17	A/C-3, Vr-7	495.00	SDE(C)/SC	SDE(C)/SC	AO(C)/SC
		39						
1998	APR	2	ACG-17	A/C-1, Vr-7	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	JAN	2	ACG-17	A/C-44, Vr-2	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	JAN	2	ACG-17	A/C-44, Vr-6	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	FEB	1	ACG-17	A/C-43, Vr-6	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
		7						

07/08/01
(Shankar Das)
SDE(RRC/GH)
(Circle Office Member)

(Dipak Gupta)
A.O. (Cash)
O/O GM, BSNL/Silchar

(I. R. Paul)
D.E. (P & A)
O/O GM, BNSL/Silchar
7/8/2001

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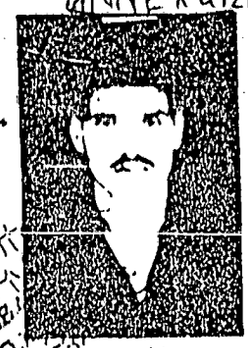
ANNEXURE-R7 (54)

ANNEXURE "C" (Page – 1)

of records of Casual Labourers in Assam Telecom Circle.



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1. NAME OF THE APPLICANT CASUAL MAZDOOR : SRI BADARUDDIN MAZAR BHUIYAN
2. O/A NO. IF THE LABOURER HAS GONE TO COURT : 45/2001
3. FATHER'S NAME AND ADDRESS : Matiur Rahman Mazar Bhuyan
   Vill. – Latimara
   P.O. – Latimara
   Dist – Cachar
4. DATE OF BIRTH : 20-09-1972
5. AGE AS ON 01-08-1998 : 25 yrs. 10 months 11 days
6. DATE OF INITIAL ENGAGEMENT MODE OF SELECTION (THROUGH EMPLOYMENT EXCHANGE OR ANY OTHER METHOD) : March 1991
7. NATURE OF DUTY PERFORMED : Helper
8. PRESENT STATUS OF THE MAZDOOR : Not in engagement
9. SPECIMEN SIGNATURE OF THE MAZDOOR : Badaruddin Mazarbhuiya
10. ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT (as per attached sheet) TILL 01-08-98 : Separate Sheet attached.
11. RECOMMENDATION OF THE COMMITTEE WHETHER CASUAL LABOUR SHOULD BE GRANTED TEMPORARY STATUS OR NOT KEEPING IN VIEW GUIDE LINE : Not recommended.
12. RECOMMENDATION OF THE SSA HEAD/UNIT : Not recommended.

07/08/01
(Sankar Das)
SDE (RRC)/GH

(Dipak Gupta)
A.O (Cash)
O/O the GM BSNL/ Silchar

7/8/2001
(I.R. Paul)
D.E (P&A)
O/O the GM BSNL/ Silchar

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ANNEXURE "C" (PAGE-2)

ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT

NAME OF THE APPLICANT : SRI BADARUDDIN MAZAR BHUYAN

CASUAL MAZDOOR

Year	Month	No. of Days	Mode of Payment i.e. Master Roll/ ACG-17, Particulars i.e. Voucher Nos. PARTICULARS	VOUCHER NOS.	Amount	Engaged by whom	Billing/ Passing Authority	Name of A.O. Who has paid
1991	MAR	31	MR		1,100.00	AE(P/S)/SC	AE(P/S)/SC	AO(C)/SC
1991	OCT	15	MR		500.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
		46						
1993	DEC	21	ACG-17	A/C-35, Vr- 47	945.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
		21						
1994	MAR	10	ACG-17	A/C-48, Vr- 35	720.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
		10						
1995	MAR	11	MR		550.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
		11						
1990	APR	2	ACG-17	A/C-5, Vr- 1	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	APR	1	ACG-17	A/C-5, Vr- 4	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
		3						

07/02/01

(Shankar Das)
SDE(RRC/GH)
(Circle Office Member)

(Dipak Gupta)
A.O. (Cash)
O/O GM, BSNL/Silchar

7/8/2001

(T. R. Paul)
D.E. (P & A)
O/O GM, BNSL/Silchar

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ANNEXURE "C"

ANNEXURE-R8

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...tion of records of Casual Labourers in Assam Telecom Circle.

1.	NAME OF THE APPLICANT CASUAL MAZDOOR	:	SRI MONO TOSH MALAKAR
2.	O/A NO. IF THE LABOURER HAS GONE TO COURT	:	45/2001
3.	FATHER'S NAME AND ADDRESS	:	Nirmal Malakar Vill- Gandhamukh P.O.- Dasgram Dist.- Karimganj
4.	DATE OF BIRTH	:	09-08-1974
5.	AGE AS ON 01-08-1998	:	23 yrs 11 months 22 days
6.	DATE OF INITIAL ENGAGEMENT MODE OF SELECTION (THROUGH EMPLOYMENT EXCHANGE OR ANY OTHER METHOD)	:	June 1998
7.	NATURE OF DUTY PERFORMED	:	Helper
8.	PRESENT STATUS OF THE MAZDOOR	:	Not in engagement
9.	SPECIMEN SIGNATURE OF THE MAZDOOR	:	Monotosh Malakar
10.	ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT (as per attached sheet) TILL 01-08-98	:	Separate sheet attached
11.	RECOMMENDATION OF THE COMMITTEE WHETHER CASUAL LABOUR SHOULD BE GRANTED TEMPORARY STATUS OR NOT KEEPING IN VIEW GUIDE LINE	:	Not recommended
12.	RECOMMENDATION OF THE SSA HEAD/UNIT	:	Not recommended 8/8/01

07/08/01
(Sankar Das)
SDE (RRC)/GH

(Dipak Gupta)
A.O (Cash)
O/O the GM BSNL/ Silchar

7/8/2001
(I.R. Paul)
D.E (P&A)
O/O the GM BSNL/ Silchar

ANNEXURE "C"

List of records of Casual Labourers in Assam Telecom Circle

ANNEXURE-R 3

B2 (58)

1.	NAME OF THE APPLICANT CASUAL MAZDOOR	: SRI SUKANTA DEB
2.	O/A NO. IF THE LABOURER HAS GONE TO COURT	: 45/2001
3.	FATHER'S NAME AND ADDRESS	: Late Fatik Ch. Deb vill- Shyamaprasad Road. P.O.- Karimganj Dist.— Karimganj
4.	DATE OF BIRTH	: 15-02-1972
5.	AGE AS ON 01-08-1998	: 26 yrs 05 months 16 days.
6.	DATE OF INITIAL ENGAGEMENT MODE OF SELECTION (THROUGH EMPLOYMENT EXCHANGE OR ANY OTHER METHOD)	: December 1995
7.	NATURE OF DUTY PERFORMED	: Helper
8.	PRESENT STATUS OF THE MAZDOOR	: Not in engagement
9.	SPECIMEN SIGNATURE OF THE MAZDOOR	: Sukanta Deb
10.	ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT (as per attached sheet) TILL 01-08-98	: Separate Sheet attached.
11.	RECOMMENDATION OF THE COMMITTEE WHETHER CASUAL LABOUR SHOULD BE GRANTED TEMPORARY STATUS OR NOT KEEPING IN VIEW GUIDE LINE	: Not recommended.
12.	RECOMMENDATION OF THE SSA HEAD/UNIT	: Not recommended 7/3/01

07/02/01
(Sankar Das)
SDE (RRC)/GH

(Dipak Gupta)
A.O (Cash)
O/O the GM BSNL/ Silchar

(P.R. Paul) 7/8/2001
D.E (P&A)
O/O the GM BSNL/ Silchar

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ANNEXURE-[illegible]

ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT

NAME OF THE APPLICANT : SRI SUKANTA DEB

CASUAL MAZDOOR

Year	Month	No. of Days	Mode of Payment i.e. Master Roll/ ACG-17. Particulars i.e. Voucher Nos. PARTICULARS	VOUCHER NOS.	Amount	Engaged by whom	Billing/ Passing Authority	Name of A.O. Who has paid
1995	DEC	1	ACG-17	A/C-40, Vr- 10	45.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1995	DEC	1	ACG-17	A/C-40, Vr- 10	45.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1995	DEC	1	ACG-17	A/C-40, Vr- 10	45.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
		3						
1996	FEB	20	ACG-17	A/C-44, Vr- 14	900.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1996	OCT	2	ACG-17	A/C-20, Vr- 0	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1996	NOV	11	ACG-17	A/C-40, Vr- 10	492.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
		33						
1997	APR	3	ACG-17	A/C-2, Vr- 24	150.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	APR	3	ACG-17	A/C-2, Vr- 24	150.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	AUG	2	ACG-17	A/C-19, Vr- 1	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	AUG	2	ACG-17	A/C-19, Vr- 2	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
		10						
1998	JAN	3	ACG-17	A/C-10, Vr- 5	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1998	FEB	3	ACG-17	A/C-45, Vr- 7	150.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1998	MAR	3	ACG-17	A/C-45, Vr- 7	150.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1998	APR	10	ACG-17	A/C-1, Vr- 10	500.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
		19						

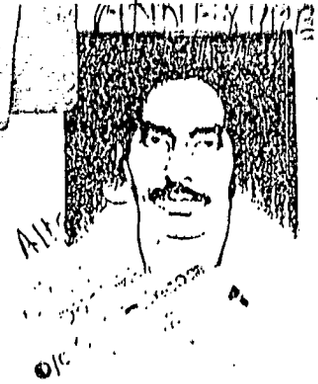
07/02/01
(Shankar Das)
SDE(RRC/GH)
(Circle Office Member)

7/8
(Dipak Gupta)
A.O. (Cash)
O/O GM, BSNL/Silchar

7/8/2001
(I. R. Paul)
D.E. (P & A)
O/O GM, BNSL/Silchar

ANNEXUR

ation of records of Casual Labourers in Assam Telecom Circle



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(60)
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1.	NAME OF THE APPLICANT CASUAL MAZDOOR	: SRI SUSHIL NAMASUDRA
2.	O/A NO. IF THE LABOURER HAS GONE TO COURT	: 45/2001
3.	FATHER'S NAME AND ADDRESS	: Sri Surendra Namasudra. Vill — South Manikkona. P.O. — Karima. Dist — Karimganj
	DATE OF BIRTH	: 26-06-1963
	AGE AS ON 01-08-1998	: 35 yrs 01 month 05 days
	DATE OF INITIAL ENGAGEMENT MODE OF SELECTION (THROUGH EMPLOYMENT EXCHANGE OR ANY OTHER METHOD)	: May 1993.
	NATURE OF DUTY PERFORMED	: Helper.
	PRESENT STATUS OF THE MAZDOOR	: Not in engagement.
9.	SPECIMEN SIGNATURE OF THE MAZDOOR	: Sri Sushil ch. Namasudra
10.	ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT (as per attached sheet) TILL 01-08-98	: Separate sheet attached.
11.	RECOMMENDATION OF THE COMMITTEE WHETHER CASUAL LABOUR SHOULD BE GRANTED TEMPORARY STATUS OR NOT KEEPING IN VIEW GUIDE LINE	: Not recommended.
12.	RECOMMENDATION OF THE SSA HEAD/UHIT	: Not recommended. General Manager Bharat Sanchar Nigam Ltd. Silchar.

07/08/01
(Sankar Das)
SDE (RRC)/GH

7/8
(Dipak Gupta)
A.O (Cash)
O/O the GM BSNL/ Silchar

(LR Paul) 7/8/2001
D.E (P&A)
O/O the GM BSNL/ Silchar

ANNEXURE "C" (PAGE-2)

ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT

OF THE APPLICANT : SRI SUSHIL NAMASHUDRA

IAL MAZDOOR

Year	Month	No. of Days	Mode of Payment i.e. Master Roll/ ACG-17. Particulars i.e. Voucher Nos.		Amount	Engaged by whom	Billing/ Passing Authority	Name of A.O. Who has paid
			PARTICULARS	VOUCHER NOS.				
1993	MAY	17	ACG-17	A/C-7, Vr- -	680.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1993	JUN	16	ACG-17	A/C-11, Vr- 20	800.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1993	JUL	16	ACG-17	A/C-16, Vr- 32	800.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1993	SEP	10	ACG-17	A/C-23, Vr. -14	400.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1993	NOV	3	ACG-17	A/C-35, Vr-27	160.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
		60						
1994	MAY	20	ACG-17	A/C-11, Vr- 19	900.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
		20						
1997	SEP	1	ACG-17	A/C-22, Vr- 18	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	SEP	1	ACG-17	A/C-22, Vr- 18	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	SEP	1	ACG-17	A/C-22, Vr- 18	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	SEP	1	ACG-17	A/C-22, Vr- 18	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	SEP	1	ACG-17	A/C-22, Vr- 18	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	SEP	1	ACG-17	A/C-22, Vr- 18	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
		6						
1990	MAR	2	ACG-17	A/C-20, Vr-54	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	MAR	2	ACG-17	A/C-20, Vr-61	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	MAR	7	ACG-17	A/C-46, Vr-5	350.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	MAR	1	ACG-17	A/C-1, Vr-1	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	MAR	2	ACG-17	A/C-46, Vr-5	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	MAR	1	ACG-17	A/C-21, Vr-11	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	MAR	2	ACG-17	A/C-20, Vr-26	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	APR	2	ACG-17	A/C-1, Vr-4	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	MAY	1	ACG-17	A/C-4, Vr- 8	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	MAY	1	ACG-17	A/C-4, Vr- 8	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	JUN	1	ACG-17	A/C-6, Vr-7	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	JUN	1	ACG-17	A/C-6, Vr-2	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	JUN	1	ACG-17	A/C-6, Vr-30	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	JUN	1	ACG-17	A/C-6, Vr-30	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	JUN	1	ACG-17	A/C-6, Vr-35	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	JUN	1	ACG-17	A/C-6, Vr-35	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	JUN	1	ACG-17	A/C-6, Vr-35	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	JUN	1	ACG-17	A/C-6, Vr-40	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	JUN	1	ACG-17	A/C-6, Vr-40	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	JUN	1	ACG-17	A/C-6, Vr-40	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	JUN	1	ACG-17	A/C-6, Vr-49	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	JUL	1	ACG-17	A/C-16, Vr. -2	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	JUL	1	ACG-17	A/C-16, Vr- 7	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	SEP	2	ACG-17	A/C-23, Vr. -7	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
		36						

07/08/01

(Shankar Das)
SDE(RRC/GH)
(Circle Office Member)

7/8

(Dipak Gupta)
A.O. (Cash)
O/O GM, BSNL/Silchar

7/8/2001

(I. R. Paul)
D.E. (P & A)
O/O GM, BNSL/Silchar

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ANNEXURE - R11

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ANNEXURE "C" (Page – 1)

...on of records of Casual Labourers in Assam Telecom Circle.

1.	NAME OF THE APPLICANT CASUAL MAZDOOR	: SRI RANJIT MALAKAR
2.	O/A NO. IF THE LABOURER HAS GONE TO COURT	: 45/2001
3.	FATHER'S NAME AND ADDRESS	: Sri Nagendra Malakar vill. — Supra Kandi P.O. — Manikganj Dist. — Karimganj
4.	DATE OF BIRTH	: 25-07-1967
5.	AGE AS ON 01-08-1998	: 31 yrs — month 06 days
6.	DATE OF INITIAL ENGAGEMENT MODE OF SELECTION (THROUGH EMPLOYMENT EXCHANGE OR ANY OTHER METHOD)	: Sept/95
7.	NATURE OF DUTY PERFORMED	: Helper.
8.	PRESENT STATUS OF THE MAZDOOR	: Not in engagement.
9.	SPECIMEN SIGNATURE OF THE MAZDOOR	: Sri Ranjit Malakar
10.	ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT (as per attached sheet) TILL 01-08-98	: Separate Sheet attached
11.	RECOMMENDATION OF THE COMMITTEE WHETHER CASUAL LABOUR SHOULD BE GRANTED TEMPORARY STATUS OR NOT KEEPING IN VIEW GUIDE LINE	: Not recommended.
12.	RECOMMENDATION OF THE SSA HEAD/UNIT	: Not recommended. General Manager Bharat Sanchar Nigam Ltd. Silchar.

(Sankar Das)
SDE (RRC)/GH

(Dipak Gupta)
A.O (Cash)
O/O the GM BSNL/ Silchar

(T.R. Paul)
D.E (P&A)
O/O the GM BSNL/ Silchar

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ANNEXURE "C" (PAGE-2)

ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT

NAME OF THE APPLICANT : SRI RANJIT MALAKAR

CASUAL MAZDOOR

Year	Month	No. of Days	Mode of Payment i.e. Master Roll/ ACG-17. Particulars i.e. Voucher Nos. PARTICULARS	VOUCHER NOS.	Amount	Engaged by whom	Billing/ Passing Authority	Name of A.O. Who has paid
1995	SEP	22	ACG-17	A/C-24, Vr- 20	990.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
		22						
1996	DEC	10	ACG-17	A/C-30, Vr-100	600.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
		10						
1997	APR	12	ACG-17	A/C-4, Vr- 0	600.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	JUN	1	ACG-17	A/C-22, Vr- 10	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	JUN	1	ACG-17	A/C-11, Vr- 2	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	JUN	1	ACG-17	A/C-11, Vr- 2	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	JUN	2	ACG-17	A/C-11, Vr- 7	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	JUL	12	ACG-17	A/C-15, Vr- 3	600.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	JUL	1	ACG-17	A/C-22, Vr- 10	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	SEP	1	ACG-17	A/C-22, Vr- 10	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	SEP	1	ACG-17	A/C-22, Vr- 10	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	OCT	1	ACG-17	A/C-22, Vr- 10	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	OCT	1	ACG-17	A/C-22, Vr- 10	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	DEC	2	ACG-17	A/C-40 Vr- 13	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
		30						
1990	JAN	2	ACG-17	A/C-44, Vr- 5	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	FEB	1	ACG-17	A/C-43, Vr- 8	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	FEB	1	ACG-17	A/C-43, Vr-1	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	MAR	1	ACG-17	A/C-1, Vr- 1	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	MAR	2	ACG-17	A/C-1, Vr- 3	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	MAR	2	ACG-17	A/C-47, Vr- 5	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	MAR	2	ACG-17	A/C-47, Vr- 9	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	MAR	2	ACG-17	A/C-47, Vr- 16	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	MAR	2	ACG-17	A/C-46, Vr- 9	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	APR	2	ACG-17	A/C-3, Vr- 3	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	MAY	2	ACG-17	A/C-9 Vr- 8	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	MAY	4	ACG-17	A/C-, Vr- 6	200.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	MAY	2	ACG-17	A/C-8, Vr- 0	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	MAY	2	ACG-17	A/C-11, Vr- 2	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	MAY	2	ACG-17	A/C-11, Vr- 7	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	MAY	2	ACG-17	A/C-11, Vr- 8	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	JUL	1	ACG-17	A/C-18, Vr- 5	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	DEC	2	ACG-17	A/C-38 Vr- 17	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
		34						

(Shankar Das)
SDE(RRC/GH)
(Circle Office Member)

(Dipak Gupta)
A.O. (Cash)
O/O GM, BSNL/Silchar

(L.R. Paul) 7/8/2001
D.E. (P & A)
O/O GM, BNSL/Silchar

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ANNEXURE R12

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ANNEXURE "C" (Page – 1)

Verification of records of Casual Labourers In Assam Telecom Circle.

Attested
O/O G.M. Telecom
Silchar

1.	NAME OF THE APPLICANT CASUAL MAZDOOR	:	SRI BHUBAN BIJOY DAS
2.	O/A NO. IF THE LABOURER HAS GONE TO COURT	:	45/2001
3.	FATHER'S NAME AND ADDRESS	:	Sri Narendra Ch. Das. vill — Kankalash P.O. — Bhangabazar. Dist — Karimganj
4.	DATE OF BIRTH	:	01-05-75
5.	AGE AS ON 01-08-1998	:	23 yrs 03 months — day.
6.	DATE OF INITIAL ENGAGEMENT, MODE OF SELECTION (THROUGH EMPLOYMENT EXCHANGE OR ANY OTHER METHOD)	:	—
7.	NATURE OF DUTY PERFORMED	:	Helper
8.	PRESENT STATUS OF THE MAZDOOR	:	Not in engagement
9.	SPECIMEN SIGNATURE OF THE MAZDOOR	:	Bhuban Bijoy Das.
10.	ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT (as per attached sheet) TILL 01-08-98	:	Separate Sheet attached
11.	RECOMMENDATION OF THE COMMITTEE WHETHER CASUAL LABOUR SHOULD BE GRANTED TEMPORARY STATUS OR NOT KEEPING IN VIEW GUIDE LINE	:	Not recommended
12.	RECOMMENDATION OF THE SSA HEAD/UNIT	:	Not recommended.

(Sankar Das) SDE (RRC)/GH	(Dipak Gupta) A.O (Cash) O/O the GM BSNL/ Silchar	(L.R. Paul) D.E (P&A) O/O the GM BSNL/ Silchar

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ANNEXURE "C" (PAGE-2)

ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT

NAME OF THE APPLICANT : SRI BHUBAN BIJOY DAS
CASUAL MAZDOOR

Year	Month	No. of Days	Mode of Payment i.e. Master Roll/ ACG-17, Particulars i.e. Voucher Nos. PARTICULARS / VOUCHER NOS.	Amount	Engaged by whom	Billing/ Passing Authority	Name of A.O. Who has paid

NIL

(Chandan Das)
SDE(RRC/GH)
(Circle Office Member)

(Dipak Gupta)
A.O. (Cash)
O/O GM, BSNL/Silchar

(P.R. Paul)
D.E. (P & A)
O/O GM, BNSL/Silchar

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ANNEXURE - R13

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ANNEXURE "C" (Page - 1)

Verification of records of Casual Labourers in Assam Telecom Circle.

NAME OF THE APPLICANT CASUAL MAZDOOR	:	SRI ANANTA DAS
O/A NO. IF THE LABOURER HAS GONE TO COURT	:	45/2001
FATHER'S NAME AND ADDRESS	:	Late Sudhir Das. vill – Kankalash P.O. – Bhangabazar Dist – Karimganj
DATE OF BIRTH	:	01-04-1970
AGE AS ON 01-08-1998	:	28 yrs 04 months — days.
DATE OF INITIAL ENGAGEMENT MODE OF SELECTION (THROUGH EMPLOYMENT EXCHANGE OR ANY OTHER METHOD)	:	July/93.
NATURE OF DUTY PERFORMED	:	Helper.
PRESENT STATUS OF THE MAZDOOR	:	Not in engagement
SPECIMEN SIGNATURE OF THE MAZDOOR	:	শ্রীঅনন্ত দাস।
ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT (as per attached sheet) TILL 01-08-98	:	Separate Sheet attached
RECOMMENDATION OF THE COMMITTEE WHETHER CASUAL LABOUR SHOULD BE GRANTED TEMPORARY STATUS OR NOT KEEPING IN VIEW GUIDE LINE	:	Not recommended.
RECOMMENDATION OF THE SSA HEAD/UNIT	:	Not recommended.

(Sankar Das)
SDE (RRC)/GH

(Dipak Gupta)
A.O (Cash)
O/O the GM BSNL/ Silchar

U.R. Paul
D.E (P&A)
O/O the GM BSNL/ Silchar

30.

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ANNEXURE "C" (PAGE-2)

ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT

NAME OF THE APPLICANT: SRI ANANTA DAS

CASUAL MAZDOOR

Year	Month	No. of Days	Mode of Payment i.e. Master Roll/ ACG-17. Particulars i.e. Voucher Nos. PARTICULARS	VOUCHER NOS.	Amount	Engaged by whom	Billing/ Passing Authority	Name of A.O. Who has paid
1993	JUL	25 26	ACG-17	A/C-18, Vr- 11	1,000.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1994	MAY	1 1	ACG-17	A/C-10 Vr.-14	45.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1995	JUL	15 16	ACG-17	A/C-3, Vr- 3	675.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1996	SEP	4	ACG-17	A/C-22, Vr-14	200.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1996	SEP	10 14	ACG-17	A/C-27, Vr- 12	500.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	AUG	1 1	ACG-17	A/C-22, Vr- 10	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1998	MAY	2 2	ACG-17	A/C-11, Vr- 6	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC

(Shankar Das)
SDE(RRC/GH)
(Circle Office Member)

(Dipak Gupta)
A.O. (Cash)
O/O GM, BSNL/Silchar

(I.R. Paul)
D.E. (P & A)
O/O GM, BNSL/Silchar

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ANNEXURE-R14

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ANNEXURE "C"

Verification of records of Casual Labourers in Assain Telecom Circle.

1.	NAME OF THE APPLICANT CASUAL MAZDOOR	: SRI. DILIP NAMASUDRA
2.	O/A NO. IF THE LABOURER HAS GONE TO COURT	: 45/2001
3.	FATHER'S NAME AND ADDRESS	: Sri Nandalal Namasudra. Vill. & P.O. Shyamnagar. Dist.- Karimganj.
4.	DATE OF BIRTH	: 01-01-1970
5.	AGE AS ON 01-08-1998	: 28 yrs 07 months — days.
6.	DATE OF INITIAL ENGAGEMENT MODE OF SELECTION (THROUGH EMPLOYMENT EXCHANGE OR ANY OTHER METHOD)	: January/94
7.	NATURE OF DUTY PERFORMED	: Helper
8.	PRESENT STATUS OF THE MAZDOOR	: Not in engagement.
9.	SPECIMEN SIGNATURE OF THE MAZDOOR	: [illegible]
10.	ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT (as per attached sheet) TILL 01-08-98	: Separate Sheet attached
11.	RECOMMENDATION OF THE COMMITTEE WHETHER CASUAL LABOUR SHOULD BE GRANTED TEMPORARY STATUS OR NOT KEEPING IN VIEW GUIDE LINE	: Not recommended.
12.	RECOMMENDATION OF THE SSA HEAD/UNIT	: Not recommended. General Manager Bharat Sanchar Nigam Ltd. Silchar.

(Sankar Das)
SDE (RRC)/GH

(Dipak Gupta)
A.O (Cash)
O/O the GM BSNL/ Silchar

(J.R. Paul)
D.E (P&A)
O/O the GM BSNL/ Silchar

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ANNEXURE "C" (PAGE-2)

ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT

NAME OF THE APPLICANT : SRI DILIP NAMASHUDRA

CASUAL MAZDOOR

Year	Month	No. of Days	Mode of Payment i.e. Master Roll/ ACG-17. Particulars i.e. Voucher Nos. PARTICULARS	VOUCHER NOS.	Amount	Engaged by whom	Billing/ Passing Authority	Name of A.O. Who has paid
1994	JAN	20	ACG-17	A/C-14, Vr-27	1,260.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1994	FEB	23	ACG-17	A/C-21, Vr-59	920.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1994	MAR	26	ACG-17	A/C-2, Vr-55	1,040.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1994	AUG	18	ACG-17	A/C-6, Vr-44	810.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1994	DEC	24	ACG-17	A/C-10, Vr-46	1,080.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
		110						
1995	JAN	24	ACG-17	A/C-22, Vr-22	1,080.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1995	MAR	24	ACG-17	A/C-15, Vr- 39	1,080.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1995	JUL	21	ACG-17	A/C-4, Vr-27	945.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1995	JUL	15	ACG-17	A/C-3, Vr-3	675.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1995	AUG	15	ACG-17	A/C-20, Vr-27	675.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
		99						
1996	APR	10	ACG-17	A/C-40, Vr-5	500.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
		10						
1997	MAR	2	ACG-17	A/C-2 Vr- 4	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	APR	2	ACG-17	A/C-2 Vr- 24	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	MAY	2	ACG-17	A/C-4, Vr-39	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	MAY	3	ACG-17	A/C-4, Vr-39	150.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	JUL	1	ACG-17	A/C-7, Vr-42	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	AUG	2	ACG-17	A/C-9, Vr-42	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	AUG	1	ACG-17	A/C-9, Vr-42	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	AUG	2	ACG-17	A/C-9, Vr-20	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	AUG	2	ACG-17	A/C-9, Vr-20	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	AUG	2	ACG-17	A/C-9, Vr-20	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	AUG	2	ACG-17	A/C-9, Vr-20	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	AUG	2	ACG-17	A/C-9, Vr-23	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	AUG	2	ACG-17	A/C-9, Vr-23	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	SEP	1	ACG-17	A/C-11, Vr-18	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	SEP	1	ACG-17	A/C-11, Vr-17	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	SEP	1	ACG-17	A/C-11, Vr-18	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	SEP	1	ACG-17	A/C-11, Vr-32	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	SEP	1	ACG-17	A/C-11, Vr-32	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	SEP	1	ACG-17	A/C-11, Vr-32	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	SEP	1	ACG-17	A/C-11, Vr-32	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	SEP	1	ACG-17	A/C-11, Vr-32	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	OCT	3	ACG-17	A/C-12, Vr-3	150.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	OCT	2	ACG-17	A/C-12, Vr-3	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	OCT	2	ACG-17	A/C-12, Vr-1	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	OCT	2	ACG-17	A/C-12, Vr-1	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	OCT	2	ACG-17	A/C-12, Vr-4	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	OCT	2	ACG-17	A/C-12, Vr-1	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	OCT	2	ACG-17	A/C-12, Vr-4	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	OCT	2	ACG-17	A/C-12, Vr-5	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	NOV	1	ACG-17	A/C-14, Vr-40	60.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	NOV	1	ACG-17	A/C-14, Vr-44	60.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	NOV	2	ACG-17	A/C-12, Vr-21	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	NOV	2	ACG-17	A/C-12, Vr-21	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	NOV	2	ACG-17	A/C-12, Vr-21	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
		68						

(Shankar Das)
SDE(RRC/GH)
(Circle Office Member)

(Dipak Gupta)
A.O. (Cash)
O/O GM, BSNL/Silchar

(I.R. Paul) 7/8/2001
D.E. (P & A)
O/O GM, BNSL/Silchar

ANNEXURE "C" (PAGE-2)

ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT

NAME OF THE APPLICANT : SRI DILIP NAMASHUDRA

CAPUAL MAZDOOR

Year	Month	No. of Days	Mode of Payment i.e. Master Roll/ ACG-17, Particulars i.e. Voucher Nos. PARTICULARS	VOUCHER NOS.	Amount	Engaged by whom	Billing/ Passing Authority	Name of A.O. Who has paid
1990	MAR	1	ACG-17	A/C-1, Vr-8	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	MAR	1	ACG-17	A/C-1, Vr-14	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	MAR	1	ACG-17	A/C-1, Vr-19	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	MAR	1	ACG-17	A/C-1, Vr-19	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	MAR	1	ACG-17	A/C-1, Vr-20	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	MAR	1	ACG-17	A/C-1, Vr-20	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	MAR	1	ACG-17	A/C-1, Vr-23	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	MAR	1	ACG-17	A/C-1, Vr-23	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	MAR	1	ACG-17	A/C-1, Vr-23	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	MAR	1	ACG-17	A/C-1, Vr-23	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	MAR	1	ACG-17	A/C-1, Vr-32	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	MAR	1	ACG-17	A/C-1, Vr-32	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	MAR	1	ACG-17	A/C-1, Vr-38	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	MAR	1	ACG-17	A/C-1, Vr-40	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	MAR	2	ACG-17	A/C-1, Vr-40	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	MAR	1	ACG-17	A/C-1, Vr-40	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	MAR	2	ACG-17	A/C-1, Vr-46	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	MAR	2	ACG-17	A/C-1, Vr-46	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	MAR	2	ACG-17	A/C-1, Vr-50	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	MAR	6	ACG-17	A/C-20, Vr-61	300.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	MAR	1	ACG-17	A/C-21, Vr-9	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	MAR	1	ACG-17	A/C-21, Vr-11	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	MAR	1	ACG-17	A/C-21, Vr-11	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	APR	1	ACG-17	A/C-2, Vr-10	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	APR	1	ACG-17	A/C-3, Vr-4	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	APR	1	ACG-17	A/C-3, Vr-10	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	APR	1	ACG-17	A/C-3, Vr-11	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	APR	1	ACG-17	A/C-3, Vr-12	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	APR	1	ACG-17	A/C-3, Vr-27	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	APR	1	ACG-17	A/C-1, Vr-10	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	APR	1	ACG-17	A/C-1, Vr-10	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	APR	1	ACG-17	A/C-1, Vr-11	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	MAY	1	ACG-17	A/C-4, Vr-3	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	MAY	1	ACG-17	A/C-4, Vr-3	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	MAY	1	ACG-17	A/C-4, Vr-5	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	MAY	1	ACG-17	A/C-4, Vr-5	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	MAY	1	ACG-17	A/C-4, Vr-7	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	MAY	1	ACG-17	A/C-4, Vr-7	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	MAY	1	ACG-17	A/C-4, Vr-7	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	MAY	1	ACG-17	A/C-4, Vr-8	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	MAY	1	ACG-17	A/C-4, Vr-8	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	MAY	1	ACG-17	A/C-4, Vr-8	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	MAY	1	ACG-17	A/C-4, Vr-9	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	JUN	1	ACG-17	A/C-5, Vr-7	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	JUN	1	ACG-17	A/C-5, Vr-2	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	JUN	1	ACG-17	A/C-5, Vr-21	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	JUN	1	ACG-17	A/C-5, Vr-30	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	JUN	1	ACG-17	A/C-5, Vr-30	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	JUN	1	ACG-17	A/C-5, Vr-35	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	JUN	1	ACG-17	A/C-5, Vr-40	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	JUN	1	ACG-17	A/C-5, Vr-45	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	JUN	1	ACG-17	A/C-5, Vr-49	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	JUN	1	ACG-17	A/C-5, Vr-49	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
		63						

(Shankar Das)
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(Circle Office Member)

(Dipak Gupta)
A.O. (Cash)
O/O GM, BSNL/Silchar

(I. R. Pal)
D.E. (P & A)
O/O GM, BNSL/Silchar

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ANNEXURE-R15

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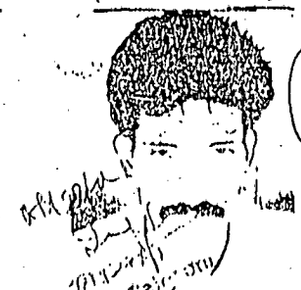
ANNEXURE "C" (Page - 1)

...fication of records of Casual Labourers in Assam Telecom Circle.



1.	NAME OF THE APPLICANT CASUAL MAZDOOR	: SRI DILIP MALAKAR
2.	O/A NO. IF THE LABOURER HAS GONE TO COURT	: 45/2001
3.	FATHER'S NAME AND ADDRESS	: Sri Pramesh Ch. Malakar Vill- Dasgram P.O. - Dasgram Dist. Karimganj
4.	DATE OF BIRTH	: 15-07-1971
5.	AGE AS ON 01-08-1998	: 27 yrs — months 16 days
6.	DATE OF INITIAL ENGAGEMENT MODE OF SELECTION (THROUGH EMPLOYMENT EXCHANGE OR ANY OTHER METHOD)	: Dec/92
7.	NATURE OF DUTY PERFORMED	: Helper
8.	PRESENT STATUS OF THE MAZDOOR	: not in engagement
9.	SPECIMEN SIGNATURE OF THE MAZDOOR	: দিলীপ মালাকার
10.	ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT (as per attached sheet) TILL 01-08-98	: Separate Sheet attached
11.	RECOMMENDATION OF THE COMMITTEE WHETHER CASUAL LABOUR SHOULD BE GRANTED TEMPORARY STATUS OR NOT KEEPING IN VIEW GUIDE LINE	: Not recommended.
12.	RECOMMENDATION OF THE SSA HEAD/UNIT	: Not recommended. 8/8/01

(Sankar Das)
SDE (RRC)/CH

(Dipak Gupta)
A.O (Cash)
O/O the GM BSNL/ Silchar

(I.R. Paul)
D.E (P&A)
O/O the GM BSNL/ Silchar

ANNEXURE "C" (PAGE-2)

ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT

NAME OF APPLICANT : SRI DILIP MALAKAR

CASUAL MAZDOOR

Year	Month	No. of Days	Mode of Payment i.e. Master Roll/ ACG-17. Particulars i.e. Voucher Nos. PARTICULARS	VOUCHER NOS.	Amount	Engaged by whom	Billing/ Passing Authority	Name of A.O. Who has paid
1992	DEC	25	ACG-17	A/C-38, Vr-17	1,000.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
		25						
1993	JAN	11	ACG-17	A/C-39, Vr-18	440.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1993	FEB	13	ACG-17	A/C-43, Vr-27	520.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1993	MAY	18	ACG-17	A/C-7, Vr-24	720.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1993	JUN	15	ACG-17	A/C-11, Vr- 41	600.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1993	SEP	12	ACG-17	A/C-24, Vr-17	480.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1993	OCT	16	ACG-17	A/C28, Vr-14	640.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1993	OCT	10	ACG-17	A/C28, Vr-52	400.00	SDOT/KRM	SDOP/KRM	AO(C)/SC
1993	NOV	21	ACG-17	A/C-31, Vr-40	945.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1993	DEC	21	ACG-17	A/C-35, Vr-22	945.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
		137						
1994	JAN	20	ACG-17	A/C-40, Vr-42	1,260.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1994	FEB	23	ACG-17	A/C-21, Vr-50	920.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1994	MAR	20	ACG-17	A/C-2, Vr-52	1,040.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1994	AUG	18	ACG-17	A/C-8, Vr-44	810.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1994	NOV	16	ACG-17	A/C-9, Vr-3	810.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
		113						
1995	MAR	20	ACG-17	A/C-15, Vr-39	900.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1995	SEP	25	ACG-17	A/C-10, Vr-28	1,125.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
		46						
1996	JAN	24	ACG-17	A/C-22, Vr-4	1,000.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1996	MAY	18	ACG-17	A/C-8, Vr-20	900.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
		42						
1997	MAY	2	ACG-17	A/C-4, Vr-39	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	MAY	2	ACG-17	A/C-4, Vr-39	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	MAY	2	ACG-17	A/C-4, Vr-39	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	MAY	2	ACG-17	A/C-4, Vr-39	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	MAY	2	ACG-17	A/C-4, Vr-39	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	MAY	2	ACG-17	A/C-4, Vr-39	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	MAY	2	ACG-17	A/C-4, Vr-39	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	MAY	2	ACG-17	A/C-4, Vr-39	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	MAY	2	ACG-17	A/C-4, Vr-39	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	JUL	2	ACG-17	A/C-7, Vr- 31	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	JUL	2	ACG-17	A/C-7, Vr- 31	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	JUL	2	ACG-17	A/C-7, Vr- 31	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	JUL	2	ACG-17	A/C-7, Vr- 31	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	JUL	2	ACG-17	A/C-7, Vr- 42	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	AUG	2	ACG-17	A/C-9, Vr-20	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	AUG	3	ACG-17	A/C-9, Vr-20	150.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	AUG	1	ACG-17	A/C-9, Vr-23	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	AUG	1	ACG-17	A/C-9, Vr-23	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	AUG	1	ACG-17	A/C-9, Vr-23	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	AUG	2	ACG-17	A/C-9, Vr-23	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	AUG	2	ACG-17	A/C-9, Vr-42	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	AUG	2	ACG-17	A/C-9, Vr-42	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	AUG	2	ACG-17	A/C-9, Vr-20	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	AUG	2	ACG-17	A/C-9, Vr-20	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	AUG	2	ACG-17	A/C-9, Vr-20	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	AUG	2	ACG-17	A/C-11, Vr- 16	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	SEP	2	ACG-17	A/C-11, Vr- 16	200.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	SEP	4	ACG-17	A/C-11, Vr- 16	250.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	SEP	5						

07/8/01
(Shankar Das)
SDE(RRC/GH)
(Circle Office Member)

(Dipak Gupta) 7/8
A.O. (Cash)
O/O GM, BSNL/Silchar

(L. R. Patil) 7/8/2001
D.E.(P & A)
O/O GM, BNSL/Silchar

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ANNEXURE "C" (PAGE-2)

ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT

NAME OF THE APPLICANT : SRI DILIP MALAKAR

CASUAL MAZDOOR

Year	Month	No. of Days	Mode of Payment i.e. Master Roll/ ACG-17. Particulars i.e. Voucher Nos. PARTICULARS	VOUCHER NOS.	Amount	Engaged by whom	Billing/ Passing Authority	Name of A.O. Who has paid
1997	SEP	8	ACG-17	A/C-11 ,Vr- 30	400.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	SEP	8	ACG-17	A/C-11 ,Vr- 32	400.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	OCT	1	ACG-17	A/C-12 ,Vr-28	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	OCT	1	ACG-17	A/C-12 ,Vr-28	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	OCT	1	ACG-17	A/C-12 ,Vr-30	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	OCT	4	ACG-17	A/C-12 ,Vr-35	200.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	OCT	1	ACG-17	A/C-12 ,Vr-39	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	OCT	1	ACG-17	A/C-12 ,Vr-40	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	OCT	1	ACG-17	A/C-12 ,Vr-40	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	NOV	1	ACG-17	A/C-12 ,Vr-64	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	NOV	1	ACG-17	A/C-12 ,Vr-69	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	NOV	1	ACG-17	A/C-12 ,Vr-75	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	NOV	1	ACG-17	A/C-12 ,Vr-62	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	NOV	1	ACG-17	A/C-12 ,Vr-63	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	NOV	1	ACG-17	A/C-12 ,Vr-63	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	NOV	1	ACG-17	A/C-12 ,Vr-63	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	NOV	1	ACG-17	A/C-12 ,Vr-63	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	NOV	1	ACG-17	A/C-12 ,Vr-63	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	NOV	1	ACG-17	A/C-12 ,Vr-63	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	NOV	1	ACG-17	A/C-12 ,Vr-63	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	NOV	1	ACG-17	A/C-12 ,Vr-63	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	DEC	1	ACG-17	A/C-14 ,Vr-10	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	DEC	1	ACG-17	A/C-14 ,Vr-13	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	DEC	1	ACG-17	A/C-14 ,Vr-14	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	DEC	1	ACG-17	A/C-14 ,Vr-20	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	DEC	1	ACG-17	A/C-14 ,Vr-26	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	DEC	1	ACG-17	A/C-14 ,Vr-36	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	DEC	1	ACG-17	A/C-14 ,Vr-39	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	DEC	2	ACG-17	A/C-14 ,Vr-48	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	DEC	2	ACG-17	A/C-14 ,Vr-50	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	DEC	2	ACG-17	A/C-14 ,Vr-53	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	DEC	2	ACG-17	A/C-14 ,Vr-56	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	DEC	2	ACG-17	A/C-14 ,Vr-58	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	DEC	1	ACG-17	A/C-14 ,Vr-61	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	DEC	2	ACG-17	A/C-14 ,Vr-71	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
		116						
1998	JAN	2	ACG-17	A/C-16 ,Vr-6	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1998	JAN	2	ACG-17	A/C-16 ,Vr-7	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1998	JAN	2	ACG-17	A/C-16 ,Vr-12	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1998	JAN	2	ACG-17	A/C-16 ,Vr-12	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1998	JAN	2	ACG-17	A/C-16 ,Vr-19	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1998	JAN	2	ACG-17	A/C-16 ,Vr-23	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1998	JAN	2	ACG-17	A/C-16 ,Vr-26	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1998	JAN	2	ACG-17	A/C-16 ,Vr-28	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1998	JAN	2	ACG-17	A/C-16 ,Vr-28	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1998	JAN	2	ACG-17	A/C-16 ,Vr-42	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1998	FEB	4	ACG-17	A/C-19 ,Vr-3	200.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1998	FEB	2	ACG-17	A/C-19 ,Vr- 4	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1998	FEB	2	ACG-17	A/C-19 ,Vr- 4	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1998	FEB	2	ACG-17	A/C-19 ,Vr- 4	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1998	FEB	2	ACG-17	A/C-19 ,Vr- 57	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1998	MAR	1	ACG-17	A/C-1 ,Vr-20	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1998	MAR	1	ACG-17	A/C-1 ,Vr-20	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1998	MAR	1	ACG-17	A/C-1 ,Vr-20	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1998	MAR	1	ACG-17	A/C-1 ,Vr-20	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC

(Shankar Das)
SDE(KRC/GH)
(Circle Office Member)

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(I. R. Pal)
D.E. (P & A)
O/O GM, BNSL/Silchar

37

74
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ANNEXURE "C" (PAGE-2)

ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT

NAME OF THE APPLICANT : SRI DILIP MALAKAR

CASUAL MAZDOOR

Year	Month	No. of Days	Mode of Payment i.e. Master Roll/ ACG-17, Particulars i.e. Voucher Nos. PARTICULARS	VOUCHER NOS.	Amount	Engaged by whom	Billing/ Passing Authority	Name of A.O. Who has paid
1990	MAR	1	ACG-17	A/C-1 ,Vr-26	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	MAR	2	ACG-17	A/C-20 ,Vr-23	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	MAR	2	ACG-17	A/C-20 ,Vr-23	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	MAR	2	ACG-17	A/C-20 ,Vr-52	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	MAR	2	ACG-17	A/C-20 ,Vr-61	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	MAR	2	ACG-17	A/C-22 ,Vr-3	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	MAR	2	ACG-17	A/C-22 ,Vr-13	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	MAR	2	ACG-17	A/C-21 ,Vr-1	10.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	MAR	1	ACG-17	A/C-21 ,Vr-2	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	MAR	2	ACG-17	A/C-21 ,Vr-5	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	MAR	2	ACG-17	A/C-21 ,Vr-10	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	APR	1	ACG-17	A/C-2, Vr-10	60.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	APR	1	ACG-17	A/C-3, Vr-4	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	APR	1	ACG-17	A/C-3, Vr-10	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	APR	1	ACG-17	A/C-3, Vr-11	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	APR	1	ACG-17	A/C-3, Vr-12	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	APR	1	ACG-17	A/C-1 ,Vr-10	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	APR	1	ACG-17	A/C-1 ,Vr-10	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	APR	1	ACG-17	A/C-1 ,Vr-10	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	APR	1	ACG-17	A/C-1 ,Vr-11	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	APR	1	ACG-17	A/C-1 ,Vr-11	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	APR	1	ACG-17	A/C-1 ,Vr-11	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	MAY	1	ACG-17	A/C-4 ,Vr- 9	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	MAY	1	ACG-17	A/C-4 ,Vr- 9	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	MAY	1	ACG-17	A/C-4 ,Vr- 11	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	MAY	1	ACG-17	A/C-4 ,Vr- 11	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	MAY	1	ACG-17	A/C-4 ,Vr- 11	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	MAY	1	ACG-17	A/C-4 ,Vr- 14	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	MAY	1	ACG-17	A/C-4 ,Vr- 14	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	MAY	1	ACG-17	A/C-4 ,Vr- 14	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	MAY	1	ACG-17	A/C-4 ,Vr- 14	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	MAY	1	ACG-17	A/C-4 ,Vr- 14	50.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	JUN	1	ACG-17	A/C-7 ,Vr- 31	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	JUN	1	ACG-17	A/C-5 ,Vr- 30	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	JUN	1	ACG-17	A/C-5 ,Vr- 35	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	JUN	1	ACG-17	A/C-5 ,Vr- 35	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	JUN	1	ACG-17	A/C-5 ,Vr- 35	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	JUN	1	ACG-17	A/C-5 ,Vr- 40	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	JUN	1	ACG-17	A/C-5 ,Vr- 40	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	JUN	1	ACG-17	A/C-6 ,Vr- 45	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
		86						

(Shankar Das)
SDE(RRC/GH)
(Circle Office Member)

(Dipak Gupta)
A.O. (Cash)
O/O GM, BSNL/Silchar

(I. R. Paul)
D.E. (P & A)
O/O GM, BNSL/Silchar

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ANNEXURE "C" (Page – 1)

ANNEXURE – R16

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...tion of records of Casual Labourers in Assam Telecom Circle.

1. NAME OF THE APPLICANT CASUAL MAZDOOR : SRI JAYANTA KR. NATH.

2. O/A NO. IF THE LABOURER HAS GONE TO COURT : 45/2001

3. FATHER'S NAME AND ADDRESS : Sri Kirendra Ch. Nath
Vill – Mirzapur
P.O. – Mirzapur via Bhangabazar
Dist – Karimganj

4. DATE OF BIRTH : 01-02-1966

5. AGE AS ON 01-08-1998 : 32 yrs 06 months — days.

6. DATE OF INITIAL ENGAGEMENT MODE OF SELECTION (THROUGH EMPLOYMENT EXCHANGE OR ANY OTHER METHOD) : Oct./91

7. NATURE OF DUTY PERFORMED : Helper

8. PRESENT STATUS OF THE MAZDOOR : Not in engagement

9. SPECIMEN SIGNATURE OF THE MAZDOOR : Jayanta Kr. Nath

10. ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT (as per attached sheet) TILL 01-08-98 : Separate Sheet attached.

11. RECOMMENDATION OF THE COMMITTEE WHETHER CASUAL LABOUR SHOULD BE GRANTED TEMPORARY STATUS OR NOT KEEPING IN VIEW GUIDE LINE : Not recommended.

12. RECOMMENDATION OF THE SSA HEAD/UNIT : Not recommended.
7/8/01
General Manager
Bharat Sanchar Nigam Ltd.
Silchar.

(Sankar Das)
SDE (RRC)/GH

(Dipak Gupta)
A.O (Cash)
O/O the GM BSNL/ Silchar

(L.R. Paul) 7/8/2001
D.E (P&A)
O/O the GM BSNL/ Silchar

ANNEXURE "C" (PAGE-2)

ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT

NAME OF THE APPLICANT : SRI JAYANTA KUMAR NATH

CASUAL MAZDOOR

Year	Month	No. of Days	Mode of Payment i.e. Master Roll/ ACG-17. Particulars i.e. Voucher Nos. PARTICULARS	VOUCHER NOS.	Amount	Engaged by whom	Billing/ Passing Authority	Name of A.O. Who has paid
1991	OCT	15	MR		500.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
		16						
1992	DEC	10	ACG-17	A/C-30, Vr-12	720.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1992	FEB	25	ACG-17	A/C-1, Vr-12	1,000.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
		40						
1993	OCT	20	ACG-17	A/C-, Vr-17	900.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1993	SEP	8	ACG-17	A/C-24, Vr.-30	320.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1993	OCT	8	ACG-17	A/C-20, Vr-52	320.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1993	NOV	26	ACG-17	A/C-10, Vr-23	1,170.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1993	AUG	10	ACG-17	A/C-22, Vr-8	400.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1993	APR	1	ACG-17	A/C-4, Vr-25	40.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1993	MAR	18	MR		720.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1993	JAN	19	ACG-17	A/C-40, Vr-7	760.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
		110						
1994	AUG	18	ACG-17	A/C-8, Vr-44	810.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1994	MAY	18	ACG-17	A/C-3, Vr-19	810.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
		36						
1995	OCT	15	ACG-17	A/C-27, Vr-7	675.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1995	AUG	3	ACG-17	A/C-7, Vr-30	130.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1995	SEP	7	ACG-17	A/C-7, Vr-30	320.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1995	JUL	25	ACG-17	A/C-4, Vr-33	1,125.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1995	APR	3	ACG-17	A/C-8, Vr-3	150.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1995	MAY	7	ACG-17	A/C-6, Vr-3	300.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1995	APR	18	ACG-17	A/C-3, Vr-11	810.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
		78						
1997	MAR	2	ACG-17	A/C-2, Vr.-24	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	DEC	1	ACG-17	A/C-14, Vr-10	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	DEC	1	ACG-17	A/C-14, Vr-13	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	DEC	1	ACG-17	A/C-14, Vr-14	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	DEC	1	ACG-17	A/C-14, Vr-20	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	DEC	1	ACG-17	A/C-14, Vr-26	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	DEC	1	ACG-17	A/C-14, Vr-30	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	DEC	1	ACG-17	A/C-14, Vr-41	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	DEC	1	ACG-17	A/C-14, Vr-41	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	DEC	1	ACG-17	A/C-14, Vr-41	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	DEC	1	ACG-17	A/C-14, Vr-41	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	DEC	1	ACG-17	A/C-14, Vr-41	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	DEC	2	ACG-17	A/C-14, Vr-40	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	DEC	1	ACG-17	A/C-14, Vr-50	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	DEC	1	ACG-17	A/C-14, Vr-50	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	DEC	1	ACG-17	A/C-14, Vr-65	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	DEC	1	ACG-17	A/C-14, Vr-62	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	SEP	2	ACG-17	A/C-10, Vr-4	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	AUG	2	ACG-17	A/C-8, Vr-1	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	SEP	1	ACG-17	A/C-8, Vr-7	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	MAY	3	ACG-17	A/C-4, Vr-24	150.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	MAY	2	ACG-17	A/C-4, Vr-24	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	MAY	2	ACG-17	A/C-4, Vr-39	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	MAY	2	ACG-17	A/C-4, Vr-39	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	MAY	2	ACG-17	A/C-4, Vr-39	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	MAY	2	ACG-17	A/C-4, Vr-39	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC

07/08/01
(Shankar Das)
SDE(RRC/GH)
(Circle Office Member)

(Dipak Gupta) 7/8
A.O. (Cash)
O/O GM, BSNL/Silchar

(L.R. Paul) 7/8/2001
D.E. (P & A)
O/O GM, BNSL/Silchar

ANNEXURE

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ANNEXURE "C" (PAGE-2)

ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT

NAME OF THE APPLICANT : SRI JAYANTA KUMAR NATH

CASUAL MAZDOOR

Year	Month	No. of Days	Mode of Payment i.e. Master Roll/ ACG-17. Particulars i.e. Voucher Nos. PARTICULARS	VOUCHER NOS.	Amount	Engaged by whom	Billing/ Passing Authority	Name of A.O. Who has paid
1997	MAY	2	ACG-17	A/C-4, Vr-39	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	MAY	2	ACG-17	A/C-4, Vr-39	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	MAY	2	ACG-17	A/C-4, Vr-39	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	NOV	1	ACG-17	A/C-12, Vr-69	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	NOV	1	ACG-17	A/C-12, Vr-75	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	NOV	1	ACG-17	A/C-12, Vr-63	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	NOV	1	ACG-17	A/C-12, Vr-63	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	NOV	1	ACG-17	A/C-12, Vr-63	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	NOV	1	ACG-17	A/C-12, Vr-63	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	NOV	1	ACG-17	A/C-12, Vr-63	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	NOV	1	ACG-17	A/C-12, Vr-63	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	NOV	1	ACG-17	A/C-12, Vr-63	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	NOV	1	ACG-17	A/C-12, Vr-63	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	NOV	1	ACG-17	A/C-12, Vr-63	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	NOV	1	ACG-17	A/C-12, Vr-63	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	NOV	1	ACG-17	A/C-12, Vr-63	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	NOV	1	ACG-17	A/C-12, Vr-62	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	OCT	7	ACG-17	A/C-12, Vr-64	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	OCT	1	ACG-17	A/C-12, Vr-53	350.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	OCT	1	ACG-17	A/C-12, Vr-49	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	OCT	1	ACG-17	A/C-12, Vr-49	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	OCT	1	ACG-17	A/C-12, Vr-49	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	OCT	1	ACG-17	A/C-12, Vr-45	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	OCT	1	ACG-17	A/C-12, Vr-45	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	OCT	1	ACG-17	A/C-12, Vr-40	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	OCT	1	ACG-17	A/C-12, Vr-40	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	OCT	1	ACG-17	A/C-12, Vr-40	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	OCT	1	ACG-17	A/C-12, Vr-38	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	OCT	1	ACG-17	A/C-12, Vr-35	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	OCT	4	ACG-17	A/C-12, Vr-35	200.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	OCT	1	ACG-17	A/C-12, Vr-30	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	OCT	1	ACG-17	A/C-12, Vr-20	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	OCT	1	ACG-17	A/C-12, Vr-20	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	OCT	1	ACG-17	A/C-12, Vr-20	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	OCT	1	ACG-17	A/C-12, Vr-20	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	AUG	2	ACG-17	A/C-9, Vr-20	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	AUG	2	ACG-17	A/C-9, Vr-20	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	AUG	2	ACG-17	A/C-9, Vr-20	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	AUG	2	ACG-17	A/C-9, Vr-23	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	AUG	2	ACG-17	A/C-9, Vr-23	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	AUG	2	ACG-17	A/C-9, Vr-42	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	AUG	2	ACG-17	A/C-9, Vr-42	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
		66						
1990	FEB	1	ACG-17	A/C-10, Vr- 6	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	FEB	1	ACG-17	A/C-10, Vr- 47	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	FEB	1	ACG-17	A/C-10, Vr- 51	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	FEB	1	ACG-17	A/C-10, Vr- 51	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
		4						

(Shankar Das)
SDE(RRC/GH)
(Circle Office Member)

(Dipak Gupta)
A.O. (Cash)
O/O GM, BSNL/Silchar

(I. R. Paul)
D.E. (P & A)
O/O GM, BNSL/Silchar

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ANNEXURE "C" (Page – 1)

ANNEXURE – R17

Verification of records of Casual Labourers in Assam Telecom Circle.

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Attested

1.	NAME OF THE APPLICANT CASUAL MAZDOOR	: SRI MANIK ROY
2.	O/A NO. IF THE LABOURER HAS GONE TO COURT	: 45/2001.
3.	FATHER'S NAME AND ADDRESS	: Sri Priyamoni Roy Vill.– Katagram PO. – Girishganj bazar. Dist. – Karimganj
4.	DATE OF BIRTH	: 08-04-1970
5.	AGE AS ON 01-08-1998	: 28 yrs 03 months 23 days.
6.	DATE OF INITIAL ENGAGEMENT MODE OF SELECTION (THROUGH EMPLOYMENT EXCHANGE OR ANY OTHER METHOD)	: Feb./92
7.	NATURE OF DUTY PERFORMED	: Helper.
8.	PRESENT STATUS OF THE MAZDOOR	: Not engaged.
9.	SPECIMEN SIGNATURE OF THE MAZDOOR	: श्री मानिक राय
10.	ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT (as per attached sheet) TILL 01-08-98	: Seperate Sheet attached
11.	RECOMMENDATION OF THE COMMITTEE WHETHER CASUAL LABOUR SHOULD BE GRANTED TEMPORARY STATUS OR NOT KEEPING IN VIEW GUIDE LINE	: Not recommended.
12.	RECOMMENDATION OF THE SSA HEAD/UNIT	: Not recommended 18/8/01

01/08/01
(Sankar Das)
SDE (RRC)/GH

(Dipak Gupta) 7/8
A.O (Cash)
O/O the GM BSNL/ Silchar

(I.R. Paul) 7/8/2001
D.E (P&A)
O/O the GM BSNL/ Silchar.

ANNEXURE

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ANNEXURE "C" (PAGE-2)

ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT

NAME OF THE APPLICANT : SRI MANIK ROY

[illegible] MAZDOOR

Year	Month	No. of Days	Mode of Payment i.e. Master Roll/ ACG-17. Particulars i.e. Voucher Nos. PARTICULARS	VOUCHER NOS.	Amount	Engaged by whom	Billing/ Passing Authority	Name of A.O. Who has paid
1992	FEB	15	ACG-17	A/C- - , Vr-29	600.00	SDOT/KRM	SDOT/KRM	AO(CASH)
1992	MAY	21	ACG-17	A/C-0, Vr-17	840.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
		36						
1993	FEB	12	ACG-17	A/C-43, Vr-15	480.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1993	MAR	20	MR-10/1/520	A/C- 40, Vr- -	800.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1993	JUL	15	ACG-17	A/C-16, Vr- 32	600.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1993	OCT	16	ACG-17	A/C-20 , Vr-40	640.00	SDOT/KRM	SDOT/KRM	AO(CASH)
		63						
1994	JAN	27	ACG-17	A/C-40, Vr-30	1,215.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1994	MAR	26	ACG-17	A/C-2, Vr-56	1,040.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1994	MAY	5	ACG-17	A/C-11, Vr- 19	225.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1994	JUN	20	ACG-17	A/C-11, Vr- 19	855.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
		78						
1997	DEC	2	ACG-17	A/C-14, Vr-3	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
		2						
1990	JAN	1	ACG-17	A/C-16 ,Vr- 5	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	JAN	1	ACG-17	A/C-16 ,Vr- 5	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	JAN	2	ACG-17	A/C-16 ,Vr- 7	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	JAN	1	ACG-17	A/C-16 ,Vr- 4	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	JAN	1	ACG-17	A/C-16 ,Vr- 4	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	JAN	1	ACG-17	A/C-16 ,Vr- 13	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	JAN	1	ACG-17	A/C-16 ,Vr- 14	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	JAN	1	ACG-17	A/C-16 ,Vr- 14	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	JAN	1	ACG-17	A/C-16 ,Vr- 17	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	JAN	1	ACG-17	A/C-16 ,Vr- 17	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	JAN	1	ACG-17	A/C-16 ,Vr- 17	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	JAN	1	ACG-17	A/C-16 ,Vr- 20	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	JAN	1	ACG-17	A/C-16 ,Vr- 20	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	JAN	1	ACG-17	A/C-16 ,Vr- 20	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	MAR	1	ACG-17	A/C-21 ,Vr-14	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	MAR	1	ACG-17	A/C-21 ,Vr-14	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	MAR	1	ACG-17	A/C-21 ,Vr-14	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	MAR	1	ACG-17	A/C-21 ,Vr-14	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	MAR	1	ACG-17	A/C-20 ,Vr- 35	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	MAR	1	ACG-17	A/C-20 ,Vr- 40	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	MAR	1	ACG-17	A/C-20 ,Vr- 40	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	MAR	6	ACG-17	A/C-20 ,Vr- 54	300.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	MAR	1	ACG-17	A/C-20 ,Vr- 54	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	APR	1	ACG-17	A/C-3, Vr-11	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	APR	1	ACG-17	A/C-3, Vr-39	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	APR	1	ACG-17	A/C-1 ,Vr- 0	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	APR	1	ACG-17	A/C-1 ,Vr- 0	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	APR	1	ACG-17	A/C-1 ,Vr- 0	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	APR	1	ACG-17	A/C-1 ,Vr- 0	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	APR	1	ACG-17	A/C-1 ,Vr- 0	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	MAY	1	ACG-17	A/C-4, Vr-7	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	MAY	1	ACG-17	A/C-4, Vr-8	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	MAY	1	ACG-17	A/C-4, Vr-9	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	MAY	1	ACG-17	A/C-4 ,Vr- 9	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC

(Shankar Das)
SDE(RRC/GH)
(Circle Office Member)

(Dipak Gupta)
A.O. (Cash)
O/O GM, BSNL/Silchar

(L.R. Paul)
D.E. (P & A)
O/O GM, BNSL/Silchar

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(80)

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ANNEXURE "C" (PAGE-2)

ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT

NAME OF THE APPLICANT : SRI MANIK ROY

CASUAL MAZDOOR

Year	Month	No. of Days	Mode of Payment i.e. Master Roll/ ACG-17, Particulars i.e. Voucher Nos. PARTICULARS	VOUCHER NOS.	Amount	Engaged by whom	Billing/ Passing Authority	Name of A.O. Who has paid
1990	MAY	1	ACG-17	A/C-4 ,Vr- 9	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	MAY	1	ACG-17	A/C-4 ,Vr- 11	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	MAY	1	ACG-17	A/C-4 ,Vr- 11	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	JUN	1	ACG-17	A/C-5 ,Vr- 2	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	JUN	1	ACG-17	A/C-5 ,Vr- 23	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	JUN	1	ACG-17	A/C-5 ,Vr- 30	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	JUN	1	ACG-17	A/C-5 ,Vr- 30	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	JUN	1	ACG-17	A/C-5 ,Vr- 30	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	JUN	1	ACG-17	A/C-5 ,Vr- 40	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	JUN	1	ACG-17	A/C-5 ,Vr- 45	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	JUN	1	ACG-17	A/C-5 ,Vr- 49	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	JUN	1	ACG-17	A/C-5 ,Vr- 49	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
		62						

(Shankar Das)
SDE(RRC/GH)
(Circle Office Member)

(Dipak Gupta)
A.O. (Cash)
O/O GM, BSNL/Silchar

(L.R. Paul)
D.E. (P & A)
O/O GM, BNSL/Silchar

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ANNEXURE "C" (Page – 1)

Records of Casual Labourers in Assam Telecom Circle.

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1.	NAME OF THE APPLICANT CASUAL MAZDOOR	:	SRI SIMUL MALAKAR
2.	O/A NO. IF THE LABOURER HAS GONE TO COURT	:	45/2001.
3.	FATHER'S NAME AND ADDRESS	:	Sri Sailesh Malakar. P. Vill. Gandhaimukh P.O. Dasgram Dist. Karimganj.
4	DATE OF BIRTH	:	21-11-1971
5	AGE AS ON 01-08-1998	:	26 yrs 08 months 10 days.
6.	DATE OF INITIAL ENGAGEMENT MODE OF SELECTION (THROUGH EMPLOYMENT EXCHANGE OR ANY OTHER METHOD)	:	August/92
7.	NATURE OF DUTY PERFORMED	:	Helper.
8	PRESENT STATUS OF THE MAZDOOR	:	Not in engagement.
9.	SPECIMEN SIGNATURE OF THE MAZDOOR	:	শ্রী শিমুল মালাকার
10.	ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT (as per attached sheet) TILL 01-08-98	:	As per Sheet attached
11.	RECOMMENDATION OF THE COMMITTEE WHETHER CASUAL LABOUR SHOULD BE GRANTED TEMPORARY STATUS OR NOT KEEPING IN VIEW GUIDE LINE	:	Not recommended.
12.	RECOMMENDATION OF THE SSA HEAD/UNIT	:	Not recommended.

Chief Engineer
Bharat Sanchar Nigam Ltd.
Silchar

07/02/01
(Sankar Das)
SDE (RRC)/GH

(Dipak Gupta)
A.O (Cash)
O/O the GM BSNL/ Silchar

(I.R. Paul) 7/8/2001
D.E (P&A)
O/O the GM BSNL/ Silchar

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ANNEXURE "C" PAGE-31

ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT

NAME OF THE APPLICANT : SRI SIMUL MALAKAR

CASUAL MAZDOOR

Year	Month	No. of Days	Mode of Payment i.e. Master Roll/ ACG-17. Particulars i.e. Voucher Nos. PARTICULARS	VOUCHER NOS.	Amount	Engaged by whom	Billing/ Passing Authority	Name of A.O. Who has paid
1992	AUG	10	ACG-17	A/C-21, Vr. -5	050.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1992	DEC	20	ACG-17	A/C-30, Vr- 19	000.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
		30						
1993	JUN	15	ACG-17	A/C-11, Vr- 40	600.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1993	OCT	12	ACG-17	A/C-20, Vr. -51	400.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
		27						
1994	AUG	24	ACG-17	A/C-0, Vr-44	1,000.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1994	NOV	18	ACG-17	A/C-9, Vr-30	810.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1994	NOV	10	ACG-17	A/C-9, Vr 55	460.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
		62						
1997	AUG	2	ACG-17	A/C-9, Vr- 20	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	AUG	2	ACG-17	A/C-9, Vr- 42	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	SEP	3	ACG-17	A/C-11, Vr- 39	150.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
		7						
1998	MAR	2	ACG-17	A/C-20, Vr- 26	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1998	MAR	2	ACG-17	A/C-20, Vr- 61	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1998	JUL	10	ACG-17	A/C-7, Vr- 39	500.00	JTOP/KRM	SDOP/KRM	AO(C)/SC
		14						

07/02/01

(Shankar Das)
SDE(RRC/GH)
(Circle Office Member)

7/8

(Dipak Gupta)
A.O. (Cash)
O/O GM, BSNL/Silchar

7/8/2001

(J.R. Paul)
D.E. (P & A)
O/O GM, BNSL/Silchar

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ANNEXURE "C" (Page – 1)

Records of Casual Labourers in Assam Telecom Circle.

ANNEXURE

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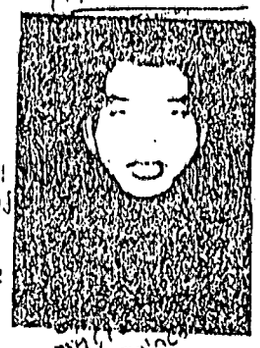

O/o G.M. Telecom
SILCHAR

1. NAME OF THE APPLICANT CASUAL MAZDOOR : Sri ANJAN KR. DAS.

2. O/A NO. IF THE LABOURER HAS GONE TO COURT : 45/2001.

3. FATHER'S NAME AND ADDRESS : Sri Hari Mohan Das. Vill- Zoom Basti. P.O. - Badarpur. Dist.- Karimganj.

4. DATE OF BIRTH : 30-08-1974.

5. AGE AS ON 01-08-1998 : 23 yrs 11 months 01 days

6. DATE OF INITIAL ENGAGEMENT MODE OF SELECTION (THROUGH EMPLOYMENT EXCHANGE OR ANY OTHER METHOD) : April '87

7. NATURE OF DUTY PERFORMED : Helper.

8. PRESENT STATUS OF THE MAZDOOR : Not in engagement

9. SPECIMEN SIGNATURE OF THE MAZDOOR : Anjan Das

10. ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT (as per attached sheet) TILL 01-08-98 : As per Sheet attached

11. RECOMMENDATION OF THE COMMITTEE WHETHER CASUAL LABOUR SHOULD BE GRANTED TEMPORARY STATUS OR NOT KEEPING IN VIEW GUIDE LINE : Not recommended

12. RECOMMENDATION OF THE SSA HEAD/UNIT : Not recommended. 2/8/01 General Manager Bharat Sanchar Nigam Ltd. Silchar.

(Sankar Das)
SDE (BRCC/CH)

(Dipak Gupta)
A.O (Cash)
O/O the GM BSNL/ Silchar

(E.R. Paul) 2/8/2001
D.E (P&A)
O/O the GM BSNL/ Silchar

ANNEXURE "C" (PAGE-2)

ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT

THE APPLICANT : SRI ANJAN KUMAR DAS

MAZDOOR

Year	Month	No. of Days	Mode of Payment i.e. Master Roll/ ACG-17. Particulars i.e. Voucher Nos. PARTICULARS	VOUCHER NOS.	Amount	Engaged by whom	Billing/ Passing Authority	Name of A.O. Who has paid
1987	APR	30	ACG-17	A/C- -, Vr-29	510.00	SDOT/SC	DE/TDM/SC	AO(C)/SC
1987	MAY	25	ACG-17	A/C- -, Vr-21	425.00	SDOP/SC	DE/TDM/SC	AO(C)/SC
1987	JUN	30	MR	A/C- -, Vr-1	510.00	SDOT/SC	DE/TDM/SC	AO(C)/SC
1987	OCT	29	ACG-17	A/C- -, Vr-10	493.00	COT/SC	DE/TDM/SC	AO(C)/SC
1987	NOV	26	ACG-17	A/C- -, Vr-11	442.00	SDOT/HLK	DE/TDM/SC	AO(C)/SC
1987	DEC	31	ACG-17	A/C- -, Vr-2	527.00	COT/SC	DE/TDM/SC	AO(C)/SC
		173						
1989	MAY	17	ACG-17	A/C- -, Vr-3	522.75	JTO(CC)/SC	DE/TDM/SC	AO(C)/SC
		17						
1992	NOV	20	ACG-17	A/C- -, Vr-10	1,120.00	JTO/BDP	DE/TDM/SC	AO(C)/SC
		20						
1994	MAR	25	ACG-17	A/C- - Vr- 23	1,225.00	SDOT/HLK	DE/TDM/SC	AO(C)/SC
		25						
1997	MAR	2	ACG-17	A/C-- Vr- 17	100.00	SDOP/KRM	DE/TDM/SC	AO(C)/SC
1997	MAR	6	ACG-17	A/C--, Vr- 29	300.00	SDOT/HLK	DE/TDM/SC	AO(C)/SC
1997	APR	7	ACG-17	A/C--, Vr- 5	770.00	SDOT/HLK	DE/TDM/SC	AO(C)/SC
1997	MAY	7	ACG-17	A/C--, Vr- 17	770.00	SDOT/HLK	DE/TDM/SC	AO(C)/SC
1997	JUN	6	ACG-17	A/C--, Vr- 31	300.00	SDOT/HLK	DE/TDM/SC	AO(C)/SC
1997	JUN	8	ACG-17	A/C--, Vr- 56	424.00	SDOT/HLK	DE/TDM/SC	AO(C)/SC
1997	AUG	2	ACG-17	A/C--, Vr- 32	100.00	SDOP/KRM	DE/TDM/SC	AO(C)/SC
1997	AUG	1	ACG-17	A/C- -, Vr- 7	50.00	SDOP/KRM	DE/TDM/SC	AO(C)/SC
1997	AUG	1	ACG-17	A/C- -, Vr- 7	50.00	SDOP/KRM	DE/TDM/SC	AO(C)/SC
1997	AUG	1	ACG-17	A/C- -, Vr- 7	50.00	SDOP/KRM	DE/TDM/SC	AO(C)/SC
1997	AUG	1	ACG-17	A/C- -, Vr- 7	50.00	SDOP/KRM	DE/TDM/SC	AO(C)/SC
1997	AUG	1	ACG-17	A/C- -, Vr- 7	50.00	SDOP/KRM	DE/TDM/SC	AO(C)/SC
1997	SEP	1	ACG-17	A/C- -, Vr- 39	50.00	SDOP/KRM	DE/TDM/SC	AO(C)/SC
1997	SEP	1	ACG-17	A/C- -, Vr- 7	50.00	SDOP/KRM	DE/TDM/SC	AO(C)/SC
1997	SEP	2	ACG-17	A/C- -, Vr- 39	100.00	SDOP/KRM	DE/TDM/SC	AO(C)/SC
1997	SEP	1	ACG-17	A/C- -, Vr- 7	50.00	SDOP/KRM	DE/TDM/SC	AO(C)/SC
1997	SEP	6	ACG-17	A/C- -, Vr- 5	300.00	SDOP/KRM	DE/TDM/SC	AO(C)/SC
1997	SEP	3	ACG-17	A/C- -, Vr- 21	150.00	SDOP/KRM	DE/TDM/SC	AO(C)/SC
1997	OCT	2	ACG-17	A/C- -, Vr- 24	100.00	SDOP/KRM	DE/TDM/SC	AO(C)/SC
1997	OCT	3	ACG-17	A/C- -, Vr- 39	150.00	SDOP/KRM	DE/TDM/SC	AO(C)/SC
1997	DEC	1	ACG-17	A/C- -, Vr- 6	50.00	SDOP/KRM	DE/TDM/SC	AO(C)/SC
		63						
1998	JAN	3	ACG-17	A/C- -, Vr- 3	150.00	SDOP/KRM	DE/TDM/SC	AO(C)/SC
1998	JAN	1	ACG-17	A/C- -, Vr- 7	50.00	SDOP/KRM	DE/TDM/SC	AO(C)/SC
1998	JAN	1	ACG-17	A/C- -, Vr- 7	50.00	SDOP/KRM	DE/TDM/SC	AO(C)/SC
1998	JAN	3	ACG-17	A/C- -, Vr- 15	150.00	SDOP/KRM	DE/TDM/SC	AO(C)/SC
1998	JAN	1	ACG-17	A/C- -, Vr- 19	50.00	SDOP/KRM	DE/TDM/SC	AO(C)/SC
1998	JAN	2	ACG-17	A/C- -, Vr- 19	100.00	SDOP/KRM	DE/TDM/SC	AO(C)/SC
1998	JAN	3	ACG-17	A/C- -, Vr- 20	150.00	SDOP/KRM	DE/TDM/SC	AO(C)/SC
1998	JAN	2	ACG-17	A/C- -, Vr- 40	100.00	SDOP/KRM	DE/TDM/SC	AO(C)/SC
1998	JAN	1	ACG-17	A/C- -, Vr- 40	50.00	SDOP/KRM	DE/TDM/SC	AO(C)/SC
1998	JAN	1	ACG-17	A/C- -, Vr- 40	50.00	SDOP/KRM	DE/TDM/SC	AO(C)/SC
1998	MAR	3	ACG-17	A/C- -, Vr-	150.00	SDOP/KRM	DE/TDM/SC	AO(C)/SC
1998	MAR	3	ACG-17	A/C- -, Vr- 23	150.00	SDOP/KRM	DE/TDM/SC	AO(C)/SC
1998	MAR	2	ACG-17	A/C- -, Vr- 47	100.00	SDOP/KRM	DE/TDM/SC	AO(C)/SC
1998	MAR	1	ACG-17	A/C- -, Vr- 47	50.00	SDOP/KRM	DE/TDM/SC	AO(C)/SC
1998	MAR	1	ACG-17	A/C- -, Vr- 30	50.00	SDOP/KRM	DE/TDM/SC	AO(C)/SC
1998	MAR	2	ACG-17	A/C- -, Vr- 30	100.00	SDOP/KRM	DE/TDM/SC	AO(C)/SC

(Shankar Das)
SDE(LRC/GH)
(Circle Office Member)

(Dipak Gupta)
A.O. (Cash)
O/O GM, BSNL/Silchar

(I. R. Pal)
D.E. (P & A)
O/O GM, BNSL/Silchar

ANNEXURE "C" (PAGE-2)

ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT

THE APPLICANT : SRI ANJAN KUMAR DAS

MAZDOOR

Year	Month	No. of Days	Mode of Payment i.e. Master Roll/ ACG-17. Particulars i.e. Voucher Nos.		Amount	Engaged by whom	Billing/ Passing Authority	Name of A.O. Who has paid
			PARTICULARS	VOUCHER NOS.				
1990	MAR	1	ACG-17	A/C- -, Vr- 54	50.00	SDOP/KRM	DE/TDM/SC	AO(C)/SC
1990	MAR	2	ACG-17	A/C- -, Vr- 54	100.00	SDOP/KRM	DE/TDM/SC	AO(C)/SC
1990	MAR	1	ACG-17	A/C- -, Vr- 60	50.00	SDOP/KRM	DE/TDM/SC	AO(C)/SC
1990	MAR	2	ACG-17	A/C- -, Vr- 60	100.00	SDOP/KRM	DE/TDM/SC	AO(C)/SC
1990	APR	3	ACG-17	A/C- -, Vr- 21	150.00	SDOP/KRM	DE/TDM/SC	AO(C)/SC
1990	APR	2	ACG-17	A/C- -, Vr- 21	100.00	SDOP/KRM	DE/TDM/SC	AO(C)/SC
1990	APR	1	ACG-17	A/C- -, Vr- 21	50.00	SDOP/KRM	DE/TDM/SC	AO(C)/SC
1990	APR	3	ACG-17	A/C- -, Vr- 21	150.00	SDOP/KRM	DE/TDM/SC	AO(C)/SC
1990	APR	3	ACG-17	A/C- -, Vr- 56	150.00	SDOP/KRM	DE/TDM/SC	AO(C)/SC
1990	MAY	2	ACG-17	A/C- -, Vr- 13	100.00	SDOP/KRM	DE/TDM/SC	AO(C)/SC
1990	MAY	1	ACG-17	A/C- -, Vr- 13	50.00	SDOP/KRM	DE/TDM/SC	AO(C)/SC
		51						

07/08/01

(Shankar Das)
SDE(RRC/GH)
(Circle Office Member)

(Dipak Gupta)
A.O. (Cash)
O/O GM, BSNL/Silchar

(I. R. Paul)
D.E. (P & A)
O/O GM, BNSL/Silchar

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ANNEXURE "C" (Page – 1)

Records of Casual Labourers in Assam Telecom Circle.

O/o C Silchar

1. NAME OF THE APPLICANT CASUAL MAZDOOR : SRI KRISHNA BAHADUR.
2. O/A NO. IF THE LABOURER HAS GONE TO COURT : 45/2001.
3. FATHER'S NAME AND ADDRESS : Sri Budhimon Bahadur. Subhashnagar, Sambhar Road. P.O. Karimganj Dist- Karimganj.
4. DATE OF BIRTH : 17-03-1971.
5. AGE AS ON 01-08-1998 : 27 yrs 04 months 14 days.
6. DATE OF INITIAL ENGAGEMENT MODE OF SELECTION (THROUGH EMPLOYMENT EXCHANGE OR ANY OTHER METHOD) : Nov./97-
7. NATURE OF DUTY PERFORMED : Helper.
8. PRESENT STATUS OF THE MAZDOOR : Not in engagement.
9. SPECIMEN SIGNATURE OF THE MAZDOOR : Sri Krishna Bahadur
10. ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT (as per attached sheet) TILL 01-08-98 : As per Sheet attached
11. RECOMMENDATION OF THE COMMITTEE WHETHER CASUAL LABOUR SHOULD BE GRANTED TEMPORARY STATUS OR NOT KEEPING IN VIEW GUIDE LINE : Not recommended.
12. RECOMMENDATION OF THE SSA HEAD/UNIT : Not recommended. General Manager Bharat Sanchar Nigam Ltd Silchar.

(Sankar Das)
SDE (RRC)/GH

(Dipak Gupta)
A.O (Cash)
O/O the GM BSNL/ Silchar

(E.R. Paul)
D.E (P&A)
O/O the GM BSNL/ Silchar

50

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ANNEXURE "C" (PAGE-1)

ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT

OF THE APPLICANT : SRI KRISNHA BAHADUR

UAL MAZDOOR

Year	Month	No. of Days	Mode of Payment i.e. Master Roll/ ACG-17. Particulars i.e. Voucher Nos. PARTICULARS	VOUCHER NOS.	Amount	Engaged by whom	Billing/ Passing Authority	Name of A.O. Who has paid
1997	NOV	10	ACG-17	A/C-12, Vr-03	300.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1997	DEC	16	ACG-17	A/C-14, Vr-72	800.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
		26						
1990	JAN	15	ACG-17	A/C-18, Vr-13	750.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	FEB	14	ACG-17	A/C-18, Vr-28	700.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	FEB	3	ACG-17	A/C-20, Vr-30	150.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	MAR	12	ACG-17	A/C-20, Vr-60	600.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	APR	2	ACG-17	A/C-1, Vr-59	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	MAY	3	ACG-17	A/C-3, Vr-23	150.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	JUN	10	ACG-17	A/C-5, Vr-12	450.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	JUN	2	ACG-17	A/C-5, Vr-8	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	JUN	2	ACG-17	A/C-5, Vr-38	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	JUN	2	ACG-17	A/C-5, Vr-50	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	JUN	2	ACG-17	A/C-5, Vr-51	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	JUN	2	ACG-17	A/C-5, Vr-51	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	JUN	2	ACG-17	A/C-5, Vr-51	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1990	JUN	2	ACG-17	A/C-5, Vr-60	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
		73						

(Shankar Das)
SDE(RRC/GH)
(Circle Office Member)

(Dipak Gupta)
A.O. (Cash)
O/O GM, BSNL/Silchar

(L.R. Paul)
D.E. (P & A)
O/O GM, BNSL/Silchar

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ANNEXURE-R21

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ANNEXURE "C" (Page – 1)

of records of Casual Labourers in Assam Telecom Circle.

1.	NAME OF THE APPLICANT CASUAL MAZDOOR.	:	SRI TAPAN CHANDA.
2.	O/A NO. IF THE LABOURER HAS GONE TO COURT	:	45/2001.
3.	FATHER'S NAME AND ADDRESS	:	Sri Kanu Chanda. Subhashnagar. P-O. Karimganj. Dist. Karimganj.
4.	DATE OF BIRTH	:	03-12-1975
5.	AGE AS ON 01-08-1998	:	22 yrs 07 months 28 days
6.	DATE OF INITIAL ENGAGEMENT MODE OF SELECTION (THROUGH EMPLOYMENT EXCHANGE OR ANY OTHER METHOD)	:	March/94
7.	NATURE OF DUTY PERFORMED	:	Helper.
8.	PRESENT STATUS OF THE MAZDOOR	:	Not in engagement.
9.	SPECIMEN SIGNATURE OF THE MAZDOOR	:	Tapan Chanda
10.	ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT (as per attached sheet) TILL 01-08-98	:	As per Sheet Attached.
11.	RECOMMENDATION OF THE COMMITTEE WHETHER CASUAL LABOUR SHOULD BE GRANTED TEMPORARY STATUS OR NOT KEEPING IN VIEW GUIDE LINE	:	Not recommended.
12.	RECOMMENDATION OF THE SSA HEAD/UNIT	:	Not recommended. General Manager

(Sankar Das)
SDE (RRCY)/GH

(Dipak Gupta)
A.O (Cash)
O/O the GM BSNL/ Silchar

(LR Paul)
D.E (P&A)
O/O the GM BSNL/ Silchar

ANNEXURE "C" (PAGE-2)

ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT

Name of the Applicant : SRI TAPAN CHANDA

Casual Mazdoor

Year	Month	No. of Days	Mode of Payment i.e. Master Roll/ ACG-17. Particulars i.e. Voucher Nos.		Amount	Engaged by whom	Billing/ Passing Authority	Name of A.O. Who has paid
			PARTICULARS	VOUCHER NOS.				
1994	MAR	26	ACG-17	A/C-2, Vr-47	1,040.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1994	APR	25	ACG-17	A/C-2, Vr-33	1,125.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1994	MAY	18	ACG-17	A/C-3, Vr-19	810.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1994	MAY	3	ACG-17	A/C-4, Vr-13	180.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1994	NOV	3	ACG-17	A/C-10, Vr-5	120.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
		76						
1995	FEB	3	ACG-17	A/C-15, Vr-12	120.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1995	FEB	3	ACG-17	A/C-15, Vr-20	120.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1995	MAR	3	ACG-17	A/C-15, Vr-30	120.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1995	JUL	1	ACG-17	A/C-4, Vr-23	40.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1995	SEP	3	ACG-17	A/C-10, Vr-8	120.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1995	SEP	3	ACG-17	A/C-10, Vr-8	120.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1995	SEP	3	ACG-17	A/C-10, Vr-8	120.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1995	SEP	3	ACG-17	A/C-10, Vr-33	120.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1995	SEP	3	ACG-17	A/C-10, Vr-33	120.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1995	SEP	3	ACG-17	A/C-10, Vr-33	120.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
		20						
1997	APR	3	ACG-17	A/C-3, Vr-10	150.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	APR	3	ACG-17	A/C-2, Vr-24	150.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	APR	3	ACG-17	A/C-2, Vr-24	150.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	JUL	3	ACG-17	A/C-7, Vr-31	150.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	JUL	1	ACG-17	A/C-7, Vr-31	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	JUL	4	ACG-17	A/C-7, Vr-42	200.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	JUL	4	ACG-17	A/C-7, Vr-42	200.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	AUG	8	ACG-17	A/C-9, Vr-20	400.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	AUG	9	ACG-17	A/C-9, Vr-20	450.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	AUG	8	ACG-17	A/C-9, Vr-20	400.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	SEP	2	ACG-17	A/C-10, Vr-8	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	SEP	5	ACG-17	A/C-11, Vr-20	250.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	SEP	3	ACG-17	A/C-11, Vr-32	150.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	OCT	1	ACG-17	A/C-12, Vr-28	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	OCT	8	ACG-17	A/C-12, Vr-23	400.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	OCT	2	ACG-17	A/C-12, Vr-23	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	OCT	2	ACG-17	A/C-12, Vr-23	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	OCT	1	ACG-17	A/C-12, Vr-23	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	NOV	1	ACG-17	A/C-14, Vr-30	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	NOV	8	ACG-17	A/C-12, Vr-59	400.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	NOV	2	ACG-17	A/C-12, Vr-63	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	NOV	2	ACG-17	A/C-12, Vr-64	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	NOV	2	ACG-17	A/C-12, Vr-69	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	NOV	1	ACG-17	A/C-12, Vr-21	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	NOV	1	ACG-17	A/C-12, Vr-21	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	DEC	1	ACG-17	A/C-14, Vr-14	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	DEC	1	ACG-17	A/C-14, Vr-26	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	DEC	1	ACG-17	A/C-14, Vr-39	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	DEC	2	ACG-17	A/C-14, Vr-41	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	DEC	1	ACG-17	A/C-14, Vr-50	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	DEC	1	ACG-17	A/C-14, Vr-57	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	DEC	3	ACG-17	A/C-14, Vr-62	150.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	DEC	3	ACG-17	A/C-14, Vr-66	150.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1997	DEC	1	ACG-17	A/C-14, Vr-73	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
		101						

(Shankar Das)
SDE(ERC/GH)
(Circle Office Member)

(Dipak Gupta)
A.O. (Cash)
O/O GM, BSNL/Silchar

(L.R. Paul) 7/8/2001
D.E. (P & A)
O/O GM, BNSL/Silchar

ANNEXURE "C" (PAGE-2)

ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT

...OF THE APPLICANT : SRI TAPAN CHANDA

...L MAZDOOR

Year	Month	No. of Days	Mode of Payment i.e. Master Roll/ ACG-17. Particulars i.e. Voucher Nos.		Amount	Engaged by whom	Billing/ Passing Authority	Name of A.O. Who has paid
			PARTICULARS	VOUCHER NOS.				
1990	JAN	3	ACG-17	A/C-16, Vr-3	150.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	JAN	4	ACG-17	A/C-16, Vr-7	200.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	JAN	2	ACG-17	A/C-16, Vr-15	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	JAN	3	ACG-17	A/C-16, Vr-19	150.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	JAN	3	ACG-17	A/C-16, Vr-26	150.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	JAN	3	ACG-17	A/C-16, Vr-52	150.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	FEB	3	ACG-17	A/C-16, Vr-45	150.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	FEB	3	ACG-17	A/C-16, Vr-48	150.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	FEB	3	ACG-17	A/C-16, Vr-49	150.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	MAR	3	ACG-17	A/C-20, Vr-23	150.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	MAR	3	ACG-17	A/C-20, Vr-30	150.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	MAR	3	ACG-17	A/C-20, Vr-47	150.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	MAR	3	ACG-17	A/C-20, Vr-54	150.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	MAR	3	ACG-17	A/C-20, Vr-60	150.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	APR	3	ACG-17	A/C-1, Vr- 21	150.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	APR	3	ACG-17	A/C-1, Vr- 21	150.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	APR	3	ACG-17	A/C-1, Vr- 21	150.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	APR	3	ACG-17	A/C-1, Vr- 56	150.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	MAY	3	ACG-17	A/C-3, Vr-23	150.00	JTOP/KRM	SDOP/KRM	AO(C)/SC
1990	JUN	3	ACG-17	A/C-7, Vr-2	150.00	JTOP/KRM	SDOP/KRM	AO(C)/SC
1990	JUN	3	ACG-17	A/C-5, Vr-21	150.00	JTOP/KRM	SDOP/KRM	AO(C)/SC
1990	JUN	3	ACG-17	A/C-5, Vr-30	150.00	JTOP/KRM	SDOP/KRM	AO(C)/SC
1990	JUN	3	ACG-17	A/C-5, Vr-45	150.00	JTOP/KRM	SDOP/KRM	AO(C)/SC
1990	JUN	3	ACG-17	A/C-5, Vr-50	150.00	JTOP/KRM	SDOP/KRM	AO(C)/SC
1990	JUL	2	ACG-17	A/C-7, Vr-39	100.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
		74						

(Shankar Das)
SDE(RRC/GH)
(Circle Office Member)

(Dipak Gupta)
A.O. (Cash)
O/O GM, BSNL/Silchar

(I. R. Paul)
D.E. (P & A).
O/O GM, BNSL/Silchar

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ANNEXURE

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ANNEXURE "C" (Page – 1)

Roll of records of Casual Labourers in Assam Telecom Circle.

1. NAME OF THE APPLICANT CASUAL MAZDOOR : SRI BIRUDEB DAS

2. O/A NO. IF THE LABOURER HAS GONE TO COURT : A 5/2001

3. FATHER'S NAME AND ADDRESS : Sri Sujit Ram Das
Vill. – Pathra Kandi
P.O. – Mahakal
Dist – Karimganj

4. DATE OF BIRTH : 24-09-1972

5. AGE AS ON 01-08-1998 : 25 yrs. 10 months 07 days

6. DATE OF INITIAL ENGAGEMENT MODE OF SELECTION (THROUGH EMPLOYMENT EXCHANGE OR ANY OTHER METHOD) : Sept-/97.

7. NATURE OF DUTY PERFORMED : Helper

8. PRESENT STATUS OF THE MAZDOOR : Not in engagement.

9. SPECIMEN SIGNATURE OF THE MAZDOOR : Birudev Das

10. ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT (as per attached sheet) TILL 01-08-98 : As per Sheet attached

11. RECOMMENDATION OF THE COMMITTEE WHETHER CASUAL LABOUR SHOULD BE GRANTED TEMPORARY STATUS OR NOT KEEPING IN VIEW GUIDE LINE : Not recommended.

12. RECOMMENDATION OF THE SSA HEAD/UNIT : Not recommended
5/8/01
General Manager
Bharat Sanchar Nigam Ltd.
Silchar.

01/08/01
(Sanjay Das)
SDE (CC)/GH

(Dipak Gupta)
A.O (Cash)
O/O the GM BSNL/ Silchar

(I.R. Paul)
D.E (P&A)
O/O the GM BSNL/ Silchar

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ANNEXURE "C" (PAGE-1)

ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT

OF THE APPLICANT : SRI BHUDEB DAS

AL MAZDOOR

Year	Month	No. of Days	Mode of Payment i.e. Master Roll/ ACG-17. Particulars i.e. Voucher Nos.		Amount	Engaged by whom	Billing/ Passing Authority	Name of A.O. Who has paid
			PARTICUL ACG	VOUCHER NOS.				
1987	SEP	3	ACG-17	A/C-11 ,Vr-2	150.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
		3						
1990	FEB	1	ACG-17	A/C-18, Vr-0	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	MAR	1	ACG-17	A/C-1 ,Vr-56	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	MAR	1	ACG-17	A/C-20 ,Vr-1	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	MAR	1	ACG-17	A/C-20 ,Vr-40	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	MAR	1	ACG-17	A/C-20 ,Vr-46	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	MAR	1	ACG-17	A/C-20 ,Vr-54	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	APR	1	ACG-17	A/C-2, Vr-6	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	APR	1	ACG-17	A/C-2, Vr-10	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	APR	1	ACG-17	A/C-2, Vr-10	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	APR	1	ACG-17	A/C-1, Vr-8	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	APR	1	ACG-17	A/C-1 ,Vr- 8	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	APR	1	ACG-17	A/C-1 ,Vr- 8	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	APR	1	ACG-17	A/C-1 ,Vr- 8	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	APR	1	ACG-17	A/C-1 ,Vr- 8	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	APR	1	ACG-17	A/C-1 ,Vr- 8	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	APR	1	ACG-17	A/C-1 ,Vr- 22	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	APR	1	ACG-17	A/C-1 ,Vr- 22	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	APR	1	ACG-17	A/C-1 ,Vr- 22	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	APR	1	ACG-17	A/C-1 ,Vr- 32	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	APR	1	ACG-17	A/C-1 ,Vr- 34	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
		20						

07/08/01
(Shankar Das)
SDE(RRC/CH)
(Circle Office Member)

7/8
(Dipak Gupta)
A.O. (Cash)
O/O GM, BSNL/Silchar

7/8/2001
(L.R. Paul)
D.E. (P & A)
O/O GM, BNSL/Silchar

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ANNEXURE - R23

ANNEXURE "C" (Page – 1)

of records of Casual Labourers in Assam Telecom Circle.

DE (P&A)
O/O G.M. Telecom
Silchar

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1. NAME OF THE APPLICANT CASUAL MAZDOOR : SRI HAFZUR RAHMAN
2. O/A NO. IF THE LABOURER HAS GONE TO COURT : 115/2001
3. FATHER'S NAME AND ADDRESS : Sri Asaddar Ali
Vill – Niz Hapani
P.O. – Kanaibazar
Dist. – Karimganj
4. DATE OF BIRTH : 01-01-1969
5. AGE AS ON 01-08-1998 : 29 yrs 07 months —— days
6. DATE OF INITIAL ENGAGEMENT MODE OF SELECTION (THROUGH EMPLOYMENT EXCHANGE OR ANY OTHER METHOD) : Sept./95
7. NATURE OF DUTY PERFORMED : Helper
8. PRESENT STATUS OF THE MAZDOOR : not in engagement
9. SPECIMEN SIGNATURE OF THE MAZDOOR : Hifzur Rahman
হিফজুর রহমান
10. ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT (as per attached sheet) TILL 01-08-98 : As per Sheet attached.
11. RECOMMENDATION OF THE COMMITTEE WHETHER CASUAL LABOUR SHOULD BE GRANTED TEMPORARY STATUS OR NOT KEEPING IN VIEW GUIDE LINE : Not recommended.
12. RECOMMENDATION OF THE SSA HEAD/UNIT : Not recommended.
8/6/01
General Manager
Bharat Sanchar Nigam Ltd.
Silchar.

(Sankar Das)
SDE (RRC)/GH

(Dipak Gupta)
A.O (Cash)
O/O the GM BSNL/ Silchar

(H.K. Paul)
D.E (P&A)
O/O the GM BSNL/ Silchar

ANNEXURE "C" (PAGE-3)

ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT.

THE APPLICANT : SRI HIFZUR RAHMAN

MAZDOOR

Year	Month	No. of Days	Mode of Payment i.e. Master Roll/ ACG-17. Particulars i.e. Voucher Nos. PARTICULARS	VOUCHER NOS.	Amount	Engaged by whom	Billing/ Passing Authority	Name of A.O. Who has paid
1995	SEP	1	ACG-17	A/C-10, Vr-5	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	SEP	1	ACG-17	A/C-10, Vr-14	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	SEP	1	ACG-17	A/C-10, Vr-40	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	SEP	1	ACG-17	A/C-10, Vr-157	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	SEP	1	ACG-17	A/C-10, Vr-180	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	SEP	1	ACG-17	A/C-10, Vr-128	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	SEP	1	ACG-17	A/C-10, Vr-142	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	SEP	1	ACG-17	A/C-10, Vr-143	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	SEP	1	ACG-17	A/C-10, Vr-103	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	SEP	1	ACG-17	A/C-10, Vr-104	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	SEP	1	ACG-17	A/C-10, Vr-110	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	SEP	1	ACG-17	A/C-10, Vr-235	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	OCT	1	ACG-17	A/C-10, Vr-237	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	OCT	1	ACG-17	A/C-10, Vr-240	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	OCT	1	ACG-17	A/C-10, Vr-155	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	OCT	1	ACG-17	A/C-10, Vr-159	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	OCT	1	ACG-17	A/C-10, Vr-164	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	OCT	1	ACG-17	A/C-10, Vr-109	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	OCT	1	ACG-17	A/C-10, Vr-193	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	OCT	1	ACG-17	A/C-10, Vr-25	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	OCT	1	ACG-17	A/C-10, Vr-26	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	OCT	1	ACG-17	A/C-10, Vr-26	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	OCT	1	ACG-17	A/C-10, Vr-26	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	OCT	1	ACG-17	A/C-10, Vr-27	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
		24						

(Shankar Das)
(BRC/GH)
(Circle Office Member)

(Dipak Gupta)
A.O. (Cash)
O/O GM, BSNL/Silchar

(N.R. Paul)
D.E. (P & A)
O/O GM, BNSL/Silchar

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ANNEXURE - R24

ANNEXURE "C" (Page - 1)

Records of Casual Labourers in Assam Telecom Circle.

Attested

1.	NAME OF THE APPLICANT CASUAL MAZDOOR	: SRI MAYNUL HAQUE.
2.	O/A NO. IF THE LABOURER HAS GONE TO COURT	: 45/2001.
3.	FATHER'S NAME AND ADDRESS	: Sri Nimar Ali Vill - Kanakpur P.O - Kayasthagram Dt - Karimganj.
4.	DATE OF BIRTH	:
5.	AGE AS ON 01-08-1998	:
6.	DATE OF INITIAL ENGAGEMENT MODE OF SELECTION (THROUGH EMPLOYMENT EXCHANGE OR ANY OTHER METHOD)	: ——
7.	NATURE OF DUTY PERFORMED	: Helper.
8.	PRESENT STATUS OF THE MAZDOOR	: Not in engagement
9.	SPECIMEN SIGNATURE OF THE MAZDOOR	: Maynul Haque.
10.	ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT (as per attached sheet) TILL 01-08-98	: As per Sheet attached
11.	RECOMMENDATION OF THE COMMITTEE WHETHER CASUAL LABOUR SHOULD BE GRANTED TEMPORARY STATUS OR NOT KEEPING IN VIEW GUIDE LINE	: Not recommended.
12.	RECOMMENDATION OF THE SSA HEAD/UNIT	: Not recommended. General Manager Bharat Sanchar Nigam Ltd. Silchar.

07/02/01

(Sankar Das)
SDE (RRC)/GH

(Dipak Gupta) 7/8
A.O (Cash)
O/O the GM BSNL/ Silchar

(I.R. Paul) 7/8/2001
D.E (P&A)
O/O the GM BSNL/ Silchar

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ANNEXURE "C" (PAGE-2)

ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT

NAME OF THE APPLICANT : SRI MAYNUL HAQUE

CASUAL MAZDOOR

Year	Month	No. of Days	Mode of Payment i.e. Master Roll/ ACG-17. Particulars i.e. Voucher Nos.		Amount	Engaged by whom	Billing/ Passing Authority	Name of A.O. Who has paid
			PARTICULARS	VOUCHER NOS.				

NIL

07/08/01
(Shankar Das)
SDE(RRC/GH)
(Circle Office Member)

(Dipak Gupta)
A.O. (Cash)
O/O GM, BSNL/Silchar

(L.R. Paul)
D.E. (P & A)
O/O GM, BNSL/Silchar
7/8/2001

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ANNEXURE R25

ANNEXURE "C" (Page – 1)

Records of Casual Labourers in Assam Telecom Circle

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1. NAME OF THE APPLICANT CASUAL MAZDOOR : SRI UTTAM DAS BAISHNAB
2. O/A NO. IF THE LABOURER HAS GONE TO COURT : 45/2001.
3. FATHER'S NAME AND ADDRESS : Sri Umesh Das Baishnab
   Vill – Lowairpoa
   P.O. – Hati Khira
   Dist – Karimganj
4. DATE OF BIRTH : 31-10-1973
5. AGE AS ON 01-08-1998 : 24 yrs. 09 months — days
6. DATE OF INITIAL ENGAGEMENT MODE OF SELECTION (THROUGH EMPLOYMENT EXCHANGE OR ANY OTHER METHOD) : June '95
7. NATURE OF DUTY PERFORMED :
8. PRESENT STATUS OF THE MAZDOOR : Not in engagement
9. SPECIMEN SIGNATURE OF THE MAZDOOR : Sri Uttam Das Baishnab
10. ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT (as per attached sheet) TILL 01-08-98 : As per sheet attached.
11. RECOMMENDATION OF THE COMMITTEE WHETHER CASUAL LABOUR SHOULD BE GRANTED TEMPORARY STATUS OR NOT KEEPING IN VIEW GUIDE LINE : Not recommended
12. RECOMMENDATION OF THE SSA HEAD/UNIT : Not recommended.

General Manager
Bharat Sanchar Nigam Ltd.
Silchar.

(Sankar Das)
SDE (RRC)/GH

(Dipak Gupta)
A.O (Cash)
O/O the GM BSNL/ Silchar

(I.R. Paul)
D.E (P&A)
O/O the GM BSNL/ Silchar

ANNEXURE "C" (PAGE-2)

ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT

OF THE APPLICANT : SRI UTTAM DAS BAISHNAB

UAL MAZDOOR

Year	Month	No. of Days	Mode of Payment i.e. Master Roll/ ACG-17. Particulars i.e. Voucher Nos. PARTICULARS	VOUCHER NOS.	Amount	Engaged by whom	Billing/ Passing Authority	Name of A.O. Who has paid
1995	JUN	2	ACG-17	A/C-15, Vr-3	60.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	SEP	1	ACG-17	A/C-8, Vr -205	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	SEP	1	ACG-17	A/C-8, Vr -207	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	SEP	1	ACG-17	A/C-8, Vr -220	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	SEP	1	ACG-17	A/C-8, Vr -229	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	SEP	1	ACG-17	A/C-8, Vr-70	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	SEP	2	ACG-17	A/C-8, Vr-80	100.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	SEP	1	ACG-17	A/C-8, Vr-6	60.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	SEP	1	ACG-17	A/C-8, Vr-6	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	SEP	1	ACG-17	A/C-8, Vr-42	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	SEP	6	ACG-17	A/C-8, Vr-23	300.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	SEP	1	ACG-17	A/C- -, Vr-160	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	SEP	1	ACG-17	A/C- -, Vr-165	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	SEP	1	ACG-17	A/C- -, Vr-167	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	SEP	1	ACG-17	A/C- -, Vr-182	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	SEP	1	ACG-17	A/C-8, Vr-85	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	SEP	1	ACG-17	A/C-8, Vr-94	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	SEP	1	ACG-17	A/C-8, Vr-99	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	SEP	1	ACG-17	A/C-8, Vr-71	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	SEP	6	ACG-17	A/C-8, Vr-64	300.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	OCT	1	ACG-17	A/C- -, Vr -234	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	OCT	1	ACG-17	A/C- -, Vr -238	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	OCT	1	ACG-17	A/C- -, Vr -249	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	OCT	1	ACG-17	A/C- -, Vr-26	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	OCT	1	ACG-17	A/C- -, Vr-26	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	OCT	1	ACG-17	A/C- -, Vr-27	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	DEC	2	ACG-17	A/C-17, Vr -21	100.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
		40						
1996	FEB	6	ACG-17	A/C-19, Vr -25	300.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	FEB	6	ACG-17	A/C-19, Vr -54	300.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	MAR	4	ACG-17	A/C-23, Vr -35	200.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	MAR	1	ACG-17	A/C-22, Vr-32	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	MAR	1	ACG-17	A/C-22, Vr-32	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	MAR	1	ACG-17	A/C-22, Vr-35	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	MAR	1	ACG-17	A/C-22, Vr-35	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	MAY	3	ACG-17	A/C-4, Vr-12	150.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	MAY	2	ACG-17	A/C-4, Vr-12	100.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	MAY	1	ACG-17	A/C-4, Vr-30	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	MAY	2	ACG-17	A/C-4, Vr-30	100.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	MAY	2	ACG-17	A/C-4, Vr-52	100.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	MAY	1	ACG-17	A/C-4, Vr-50	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	MAY	2	ACG-17	A/C-4, Vr-50	100.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	JUN	1	ACG-17	A/C-5, Vr -34	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	JUN	2	ACG-17	A/C-5, Vr -34	100.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	JUN	2	ACG-17	A/C-5, Vr -52	100.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	JUN	1	ACG-17	A/C-5, Vr -52	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	JUN	2	ACG-17	A/C-5, Vr -57	100.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	DEC	1	ACG-17	A/C-15, Vr -24	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	DEC	1	ACG-17	A/C-15, Vr -24	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	DEC	1	ACG-17	A/C-15, Vr -38	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	DEC	1	ACG-17	A/C-15, Vr -38	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	DEC	2	ACG-17	A/C-15, Vr -38	100.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	DEC	10	ACG-17	A/C-18, Vr -3	500.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	DEC	8	ACG-17	A/C-18, Vr -6	400.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
		66						

(Shankar Das)
SDE(RRC/GH)
(Circle Office Member)

(Dipak Gupta)
A.O. (Cash)
O/O GM, BSNL/Silchar

(K.R. Paul)
D.E. (P & A)
O/O GM, BSNL/Silchar

ANNEXURE "C" (PAGE-2)

ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT

E OF THE APPLICANT : SRI UTTAM DAS BAISHNAB

UAL MAZDOOR

Year	Month	No. of Days	Mode of Payment i.e. Master Roll/ ACG-17. Particulars i.e. Voucher Nos.		Amount	Engaged by whom	Billing/ Passing Authority	Name of A.O. Who has paid
			PARTICULARS	VOUCHER NOS.				
1997	JAN	2	ACG-17	A/C-10, Vr -6	100.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	JAN	10	ACG-17	A/C-18, Vr -7	500.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	JAN	10	ACG-17	A/C-18, Vr -9	500.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	JAN	8	ACG-17	A/C-18, Vr -24	400.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	FEB	2	ACG-17	A/C-18, Vr -24	100.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	FEB	10	ACG-17	A/C-18, Vr -33	500.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	FEB	10	ACG-17	A/C-20, Vr-10	500.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	MAR	10	ACG-17	A/C-20, Vr-17	500.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	MAR	10	ACG-17	A/C-20, Vr-33	500.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	MAR	7	ACG-17	A/C-20, Vr-52	350.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	JUN	2	ACG-17	A/C-5, Vr- 6	100.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	JUN	2	ACG-17	A/C-5, Vr- 14	100.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	JUN	2	ACG-17	A/C-5, Vr- 20	100.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	JUN	2	ACG-17	A/C-5, Vr- 25	100.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	JUN	2	ACG-17	A/C-5, Vr- 31	100.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	JUN	2	ACG-17	A/C-5, Vr- 31	100.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	JUL	2	ACG-17	A/C-5, Vr- 34	100.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	JUL	1	ACG-17	A/C-5, Vr- 41	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	JUL	2	ACG-17	A/C-6, Vr-3	100.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	AUG	7	ACG-17	A/C-7, Vr- 4	350.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	AUG	4	ACG-17	A/C-7, Vr- 14	200.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	AUG	5	ACG-17	A/C-7, Vr- 17	250.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
		112						
1998	APR	1	ACG-17	A/C-1, Vr- 35	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1998	APR	1	ACG-17	A/C-1, Vr- 41	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1998	APR	1	ACG-17	A/C-1, Vr- 52	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1998	APR	1	ACG-17	A/C-1, Vr- 62	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1998	APR	1	ACG-17	A/C-1, Vr- 73	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
		6						

(Shankar Das)
SDE(RRC/GH)
(Circle Office Member)

(Dipak Gupta)
A.O. (Cash)
O/O GM, BSNL/Silchar

(R.R. Paul)
D.E. (P & A)
O/O GM, BNSL/Silchar

65

ANNEXURE "C" (Page – 1)

of records of Casual Labourers in Assam Telecom Circle.

1.) DE (P&A)
O/O G.M. Telecom
SILCHAR

1.	NAME OF THE APPLICANT CASUAL MAZDOOR	: SRI PARESH AKURA
2.	O/A NO. IF THE LABOURER HAS GONE TO COURT	: 45/2001
3.	FATHER'S NAME AND ADDRESS	: Sri Radha Kanta Akura Vill. & P.O. Hati Khira Dist. Karimganj
4.	DATE OF BIRTH	: 29-07-1967
5.	AGE AS ON 01-08-1998	: 31 yrs — months 02 days
6.	DATE OF INITIAL ENGAGEMENT MODE OF SELECTION (THROUGH EMPLOYMENT EXCHANGE OR ANY OTHER METHOD)	: June 1996.
7.	NATURE OF DUTY PERFORMED	: Helper.
8.	PRESENT STATUS OF THE MAZDOOR	: Not in engagement
9.	SPECIMEN SIGNATURE OF THE MAZDOOR	: Sri Paresh Akura
10.	ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT (as per attached sheet) TILL 01-08-98	: As per sheet attached.
11.	RECOMMENDATION OF THE COMMITTEE WHETHER CASUAL LABOUR SHOULD BE GRANTED TEMPORARY STATUS OR NOT KEEPING IN VIEW GUIDE LINE	: Not recommended.
12.	RECOMMENDATION OF THE SSA HEAD/UNIT	: Not recommended.

7/8/01
(Sankar Das)
SDE (RRC)/Cbl

(Dipak Gupta)
A.O (Cash)
O/O the GM BSNL/ Silchar

7/8/2001
(I.R. Paul)
D.E (P&A)
O/O the GM BSNL Silchar

ANNEXURE "C" (PAGE-4)

ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT.

OF THE APPLICANT : SRI PARESH ARURA

AL MAZDOOR

Year	Month	No. of Days	Mode of Payment i.e. Master Roll/ ACG-17. Particulars i.e. Voucher Nos. PARTICULARS	VOUCHER NOS.	Amount	Engaged by whom	Billing/ Passing Authority	Name of A.O. Who has paid
1996	JUN	1	ACG-17	A/C-5, Vr -34	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	JUN	1	ACG-17	A/C-5, Vr -34	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	JUN	3	ACG-17	A/C-5, Vr -52	150.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	JUN	3	ACG-17	A/C-5, Vr -52	150.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	DEC	10	ACG-17	A/C-10, Vr -3	500.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	DEC	8	ACG-17	A/C-10, Vr -6	400.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
		26						
1997	JAN	2	ACG-17	A/C-10, Vr -6	100.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	JAN	10	ACG-17	A/C-10, Vr -7	500.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	JAN	10	ACG-17	A/C-10, Vr -9	500.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	JAN	8	ACG-17	A/C-10, Vr -24	400.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	FEB	2	ACG-17	A/C-10, Vr -24	100.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	FEB	10	ACG-17	A/C-10, Vr -33	500.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	FEB	5	ACG-17	A/C-20, Vr -17	250.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	FEB	10	ACG-17	A/C-20, Vr -10	500.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	MAR	5	ACG-17	A/C-20, Vr -17	250.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	MAR	10	ACG-17	A/C-20, Vr -33	500.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	MAR	7	ACG-17	A/C-20, Vr -52	350.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	JUN	2	ACG-17	A/C-5, Vr- 6	100.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	JUN	2	ACG-17	A/C-5, Vr- 14	100.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	JUN	2	ACG-17	A/C-5, Vr- 20	100.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	JUN	2	ACG-17	A/C-5, Vr- 25	100.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	JUN	2	ACG-17	A/C-5, Vr- 25	100.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	JUN	2	ACG-17	A/C-5, Vr- 31	100.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	JUL	1	ACG-17	A/C-5, Vr- 41	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	AUG	7	ACG-17	A/C-7, Vr- 4	350.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	AUG	4	ACG-17	A/C-7, Vr- 14	200.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	AUG	5	ACG-17	A/C-7, Vr- 17	250.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
		108						
1998	APR	1	ACG-17	A/C-1, Vr- 5	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1998	APR	1	ACG-17	A/C-1, Vr- 34	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1998	APR	1	ACG-17	A/C-1, Vr- 41	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1998	APR	1	ACG-17	A/C-1, Vr- 52	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1998	APR	1	ACG-17	A/C-1, Vr- 62	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1998	APR	1	ACG-17	A/C-1, Vr- 69	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1998	MAY	2	ACG-17	A/C-2, Vr -56	100.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1998	MAY	1	ACG-17	A/C-2, Vr -60	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1998	MAY	1	ACG-17	A/C-2, Vr -76	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
		10						

(Shankar Das)
SDE(RRC/GH)
(Circle Office Mandar)

(Dipak Gupta)
A.O. (Cash)
O/O GM, BSNL/Silchar

(I. R. Paul)
D.E. (P & A)
O/O GM, BNSL/Silchar

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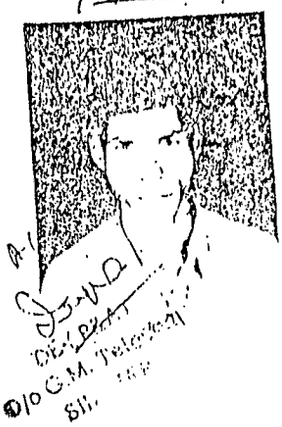
records of Casual Labourers in Assam Telecom Circle.



1.	NAME OF THE APPLICANT CASUAL MAZDOOR	: SRI CHANNA BAIDYA -
2.	O/A NO. IF THE LABOURER HAS GONE TO COURT	: 45/2001.
3.	FATHER'S NAME AND ADDRESS	: Sri Rakesh Baidya. Vill. Sadhu Kuthi P.O. Salgoi Dist. Karimganj
4.	DATE OF BIRTH	: 01-05-1974.
5.	AGE AS ON 01-08-1998	: 24 yrs. 03 months — days.
6.	DATE OF INITIAL ENGAGEMENT MODE OF SELECTION (THROUGH EMPLOYMENT EXCHANGE OR ANY OTHER METHOD)	: May 1993.
7.	NATURE OF DUTY PERFORMED	: Helper.
8.	PRESENT STATUS OF THE MAZDOOR	: Not in engagement
9.	SPECIMEN SIGNATURE OF THE MAZDOOR	: শ্রীচন্নাবৈদ্য
10.	ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT (as per attached sheet) TILL 01-08-98	: As per sheet attached.
11.	RECOMMENDATION OF THE COMMITTEE WHETHER CASUAL LABOUR SHOULD BE GRANTED TEMPORARY STATUS OR NOT KEEPING IN VIEW GUIDE LINE	: Not recommended.
12.	RECOMMENDATION OF THE SSA HEAD/UNIT	: Not recommended. General Manager Bharat Sanchar Nigam Ltd. Silchar.

(Sankar Das)
SDE (CPC)/GM

(Dipak Gupta)
A.O (Cash)
O/O the GM BSNL/ Silchar

(I.R. Paul)
D.E (P&A)
O/O the GM BSNL/ Silchar

ANNEXURE "C" (PAGE-4)

ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT

THE APPLICANT : SRI CHANNA BAIDYA

MAZDOOR

Year	Month	No. of Days	Mode of Payment i.e. Master Roll/ ACG-17, Particulars i.e. Voucher Nos.		Amount	Engaged by whom	Billing/ Passing Authority	Name of A.O. Who has paid
			PARTICULARS	VOUCHER NOS.				
1993	MAY	6	ACG-17	A/C-3, Vr -100	240.00	AE/BRGM	AE/BRGM	AO(C)/SC
1993	JUN	25	ACG-17	A/C-3, Vr -100	1,000.00	AE/BRGM	AE/BRGM	AO(C)/SC
		31						
1996	JUN	2	ACG-17	A/C-5, Vr -34	100.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	JUN	2	ACG-17	A/C-5, Vr -34	100.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	DEC	10	ACG-17	A/C-15, Vr -30	500.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
		14						
1997	JAN	1	ACG-17	A/C-17, Vr -40	40.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	AUG	4	ACG-17	A/C-7, Vr- 14	200.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	AUG	5	ACG-17	A/C-7, Vr- 17	250.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	SEP	1	ACG-17	A/C-9, Vr -26	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
		11						

(Shankar Das)
SDE(RRC/GH)
(Circle Office Member)

(Dipak Gupta)
A.O. (Cash)
O/O GM, BSNL/Silchar

(I.R. Paul)
D.E. (P & A)
O/O GM, BNSL/Silchar

ANNEXURE

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ANNEXURE "C" (Page – 1)

...of records of Casual Labourers in Assam Telecom Circle.

DE (P&A)
O/O the GM Telecom
SILCHAR

1.	NAME OF THE APPLICANT CASUAL MAZDOOR	: SRI SWAPAN NATH.
2.	O/A NO. IF THE LABOURER HAS GONE TO COURT	: 145/2001.
3.	FATHER'S NAME AND ADDRESS	: Sri Surendra Nath Vill — Arjanpur P.O. - Kandibazar Dist — Karimganj
4.	DATE OF BIRTH	: 16-07-1977.
5	AGE AS ON 01-08-1998	: 21 yrs. — months 15 days
6.	DATE OF INITIAL ENGAGEMENT MODE OF SELECTION (THROUGH EMPLOYMENT EXCHANGE OR ANY OTHER METHOD)	: February 1993.
7	NATURE OF DUTY PERFORMED	: Helper.
8	PRESENT STATUS OF THE MAZDOOR	: Not in engagement.
9.	SPECIMEN SIGNATURE OF THE MAZDOOR	: Sri- Swapan Nath
10.	ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT (as per attached sheet) TILL 01-08-98	: As per sheet attached.
11.	RECOMMENDATION OF THE COMMITTEE WHETHER CASUAL LABOUR SHOULD BE GRANTED TEMPORARY STATUS OR NOT KEEPING IN VIEW GUIDE LINE	: Not recommended.
12.	RECOMMENDATION OF THE SSA HEAD/UNIT	: Not recommended. 3/8/01 General Manager Telecom, Silchar

(Sankar Das)
SDE (RRC)/GH

(Dipak Gupta)
A.O (Cash)
O/O the GM BSNL/ Silchar

(E.R. Paul) 3/8/2001
D.E (P&A)
O/O the GM BSNL/ Silchar

ANNEXURE "C" (PAGE-2)

ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT

THE APPLICANT : SRI SWAPAN NATH

MAZDOOR

Year	Month	No. of Days	Mode of Payment i.e. Master Roll/ ACG-17. Particulars i.e. Voucher Nos. PARTICULARS	VOUCHER NOS.	Amount	Engaged by whom	Billing/ Passing Authority	Name of A.O. Who has paid
1993	FEB	26 26	ACG-17	A/C-36, Vr -26	1,170.00	SDOT/KRM	TDE/SC	AO(C)/SC
1994	NOV	21 21	ACG-17	A/C-32, Vr -23	1,260.00	SDOT/KRM	TDE/SC	AO(C)/SC

(Shankar Das)
SDE(RRC/GH)
(Circle Office Member)

(Dipak Gupta)
A.O. (Cash)
O/O GM, BSNL/Silchar

(L.R. Paul)
D.E. (P & A)
O/O GM, BNSL/Silchar

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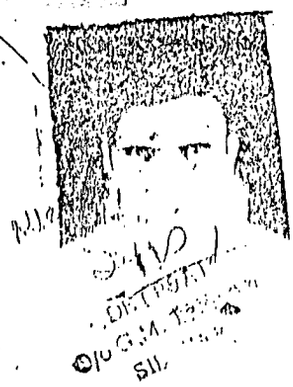
Records of Casual Labourers in Assam Telecom Circle.



1. NAME OF THE APPLICANT CASUAL MAZDOOR : SRI TAPASH PAUL
2. O/A NO. IF THE LABOURER HAS GONE TO COURT : 45/2001.
3. FATHER'S NAME AND ADDRESS : Sri Sashanka Mohan Paul. Station Road. P.O. Dullabchirra, Dist: Karimganj
4. DATE OF BIRTH : 01-03-1975.
5. AGE AS ON 01-08-1998 : 23 yrs. 05 months — days.
6. DATE OF INITIAL ENGAGEMENT MODE OF SELECTION (THROUGH EMPLOYMENT EXCHANGE OR ANY OTHER METHOD) : April/88
7. NATURE OF DUTY PERFORMED : Helper.
8. PRESENT STATUS OF THE MAZDOOR : Not in engagement.
9. SPECIMEN SIGNATURE OF THE MAZDOOR : Tapash Kr. Paul
10. ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT (as per attached sheet) TILL 01-08-98 : As per sheet attached.
11. RECOMMENDATION OF THE COMMITTEE WHETHER CASUAL LABOUR SHOULD BE GRANTED TEMPORARY STATUS OR NOT KEEPING IN VIEW GUIDE LINE : Not recommended.
12. RECOMMENDATION OF THE SSA HEAD/UNIT : Not recommended. General Manager Bharat Sanchar Nigam Ltd. Silchar

(Gankar Das)
SDE (RRC)/GH

(Dipak Gupta)
A.O (Cash)
O/O the GM BSNL/ Silchar

(I.R. Paul)
D.E (P&A)
O/O the GM BSNL/ Silchar

ANNEXURE "C" (PAGE-2)

ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT

THE APPLICANT : SRI TAPASH PAUL

MAZDOOR

Year	Month	No. of Days	Mode of Payment i.e. Master Roll/ ACG-17. Particulars i.e. Voucher Nos.		Amount	Engaged by whom	Billing/ Passing Authority	Name of A.O. Who has paid
			PARTICULARS	VOUCHER NOS.				
1988	APR	1	ACG-17	A/C- 8, Vr-37	22.00	SDOT/SC	SDOT/SC	AO(C)/SC
		1						
1996	AUG	1	ACG-17	A/C- 9, Vr-28	50.00	SDOT/SC	SDOT/SC	AO(C)/SC
1996	SEP	2	ACG-17	A/C- 9, Vr-28	100.00	SDOT/SC	SDOT/SC	AO(C)/SC
1996	SEP	2	ACG-17	A/C- 9, Vr-41.	100.00	SDOT/SC	SDOT/SC	AO(C)/SC
1996	SEP	2	ACG-17	A/C- 9, Vr-64	100.00	SDOT/SC	SDOT/SC	AO(C)/SC
1996	SEP	1	ACG-17	A/C- 9, Vr-64	50.00	SDOT/SC	SDOT/SC	AO(C)/SC
		8						
1997	MAR	10	ACG-17	A/C- 20, Vr-50	500.00	SDOT/SC	SDOT/SC	AO(C)/SC
1997	MAR	10	ACG-17	A/C- 20, Vr-53	500.00	SDOT/SC	SDOT/SC	AO(C)/SC
1997	MAR	4	ACG-17	A/C- 20, Vr-58	200.00	SDOT/SC	SDOT/SC	AO(C)/SC
		24						

(Shankar Das)
SDE(RRC/GH)
(Circle Office Member)

(Dipak Gupta)
A.O. (Cash)
O/O GM, BSNL/Silchar

(I.R. Paul)
D.E. (P A)
O/O GM, BNSL/Silchar

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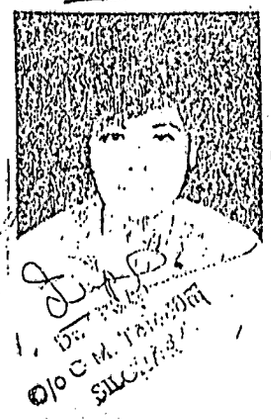
ANNEXURE "C" (Page – 1)

Records of Casual Labourers in Assam Telecom Circle.



1.	NAME OF THE APPLICANT CASUAL MAZDOOR	: SRI JIT BAHADUR RAI
2.	O/A NO. IF THE LABOURER HAS GONE TO COURT	: 45/2001.
3.	FATHER'S NAME AND ADDRESS	: Sri Dhom Bahadur Rai Vill – Sonakhira. P.O. – Chandkhira. Dist. – Karimganj
4.	DATE OF BIRTH	: 31-03-1971.
5.	AGE AS ON 01-08-1998	: 27 yrs 04 months — days.
6.	DATE OF INITIAL ENGAGEMENT MODE OF SELECTION (THROUGH EMPLOYMENT EXCHANGE OR ANY OTHER METHOD)	: January 1991
7.	NATURE OF DUTY PERFORMED	: Helper.
8.	PRESENT STATUS OF THE MAZDOOR	: Not in engagement.
9.	SPECIMEN SIGNATURE OF THE MAZDOOR	: J.B. Rai
10.	ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT (as per attached sheet) TILL 01-08-98	: As per sheet attached.
11.	RECOMMENDATION OF THE COMMITTEE WHETHER CASUAL LABOUR SHOULD BE GRANTED TEMPORARY STATUS OR NOT KEEPING IN VIEW GUIDE LINE	: Not Recommended.
12.	RECOMMENDATION OF THE SSA HEAD/UNIT	: Not recommended.

(Sankar Das)
SDE (RRC)/GH

(Dipak Gupta)
A.O (Cash)
O/O the GM BSNL/ Silchar

(H.R. Paul)
D.E (P&A)
O/O the GM BSNL/ Silchar

ANNEXURE "C" (PAGE-3)

ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT

APPLICANT : SRI JIT BAHADUR RAI

AIDOOR

Year	Month	No. of Days	Mode of Payment i.e. Master Roll/ ACG-17. Particulars i.e. Voucher Nos. PARTICULARS	VOUCHER NOS.	Amount	Engaged by whom	Billing/ Passing Authority	Name of A.O. Who has paid
1991	JAN	1	ACG-17	A/C-17, Vr -44	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1991	FEB	1	ACG-17	A/C-10, Vr -47	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1991	FEB	1	ACG-17	A/C-10, Vr -51	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1991	MAR	1	ACG-17	A/C-10, Vr -54	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1991	MAR	1	ACG-17	A/C-10, Vr -54	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
		5						
1993	JUL	1	ACG-17	A/C-11, Vr -43	40.00	AE/BRGM	AE/BRGM	AO(C)/SC
		1						
1995	SEP	7	ACG-17	A/C- -, Vr-34	350.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	SEP	1	ACG-17	A/C- -, Vr-4	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	SEP	1	ACG-17	A/C- -, Vr-10	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	SEP	1	ACG-17	A/C- -, Vr-108	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	SEP	1	ACG-17	A/C- -, Vr-109	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	SEP	1	ACG-17	A/C- -, Vr-106	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	SEP	7	ACG-17	A/C-10, Vr-134	350.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	SEP	1	ACG-17	A/C- -, Vr-25	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	OCT	6	ACG-17	A/C- -, Vr-176	300.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	NOV	1	ACG-17	A/C-14, Vr -26	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	NOV	1	ACG-17	A/C-14, Vr -57	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	NOV	1	ACG-17	A/C-14, Vr -59	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
		20						
1996	APR	1	ACG-17	A/C-1, Vr- 3	50.00	SDOT/HLK	SDOT/HLK	AO(C)/SC
1996	APR	1	ACG-17	A/C-1, Vr-50	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	APR	1	ACG-17	A/C-1, Vr-62	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	JUN	1	ACG-17	A/C-5, Vr -4	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	JUN	1	ACG-17	A/C-5, Vr -20	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	JUN	1	ACG-17	A/C-6, Vr -5	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
		6						

(Shankar Das)
SDE(RRC/GH)
(Circle Office Member)

(Dipak Gupta)
A.O. (Cash)
O/O GM, BSNL/Silchar

(I. R. Bhui)
D.E. (P & A)
O/O GM, BNSL/Silchar

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ANNEXURE "C" (Page – 1)

...ords of Casual Labourers in Assam Telecom Circle.

1.	NAME OF THE APPLICANT CASUAL MAZDOOR	: SRI ASHOK DAS.
2.	O/A NO. IF THE LABOURER HAS GONE TO COURT	: 45/2001.
3.	FATHER'S NAME AND ADDRESS	: Sri Ananta Kr. Das Bamandi Road. P.O. Karimganj Dist. Karimganj
4.	DATE OF BIRTH	: 21-08-1973
5.	AGE AS ON 01-08-1998	: 24 yrs 11 months 10 days
6.	DATE OF INITIAL ENGAGEMENT MODE OF SELECTION (THROUGH EMPLOYMENT EXCHANGE OR ANY OTHER METHOD)	: February 1998.
7.	NATURE OF DUTY PERFORMED	: Walper.
8.	PRESENT STATUS OF THE MAZDOOR	: Not in engagement
9.	SPECIMEN SIGNATURE OF THE MAZDOOR	: Ashok Das
10.	ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT (as per attached sheet) TILL 01-08-98	: As per sheet attached.
11.	RECOMMENDATION OF THE COMMITTEE WHETHER CASUAL LABOUR SHOULD BE GRANTED TEMPORARY STATUS OR NOT KEEPING IN VIEW GUIDE LINE	: Not recommended.
12.	RECOMMENDATION OF THE SSA HEAD/UNIT	: Not recommended.

(Sankar Das)
SDE (RRC)/GH

(Dipak Gupta)
A.O (Cash)
O/O the GM BSNL/ Silchar

(I.R. Paul)
D.E (P&A)
O/O the GM BSNL/ Silchar

ANNEXURE "C" (PAGE-1)

ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT

[illegible] OF THE APPLICANT : SRI ASHOK DAS

[illegible]/AL MAZDOOR

Year	Month	No. of Days	Mode of Payment i.e. Master Roll/ ACG-17. Particulars i.e. Voucher Nos.		Amount	Engaged by whom	Billing/ Passing Authority	Name of A.O. Who has paid
			PARTICULARS	VOUCHER NOS.				
1990	FEB	1	ACG-17	A/C-10, Vr-13	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	FEB	1	ACG-17	A/C-10, Vr-25	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	FEB	1	ACG-17	A/C-10, Vr-25	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	FEB	10	ACG-17	A/C-10, Vr-46	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	MAR	1	ACG-17	A/C-10, Vr-20	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	MAR	1	ACG-17	A/C-21, Vr-11	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	MAR	1	ACG-17	A/C-20, Vr-19	50.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
1990	JUN	8	ACG-17	A/C-5, Vr-29	400.00	SDOP/KRM	SDOP/KRM	AO(C)/SC
		24						

07/08/01

(Shankar Das)
SDE(RRC/GH)
(Circle Office Member)

(Dipak Gupta)
A.O. (Cash)
O/O GM, BNSL/Silchar

7/8/2001

(I.R. Paul)
D.E. (P & A)
O/O GM, BNSL/Silchar

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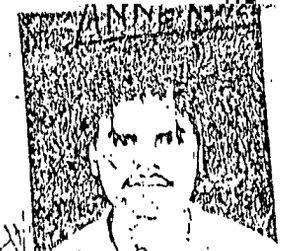
ANNEXURE "C" (Page – 1)

ANNEXURE



DE (P&A)
O/o C.G.M. Telecom
SILCHAR

...n of records of Casual Labourers in Assam Telecom Circle.

1.	NAME OF THE APPLICANT CASUAL MAZDOOR	: SRI MANGAL SINGH
2.	O/A NO. IF THE LABOURER HAS GONE TO COURT	: 115/2001
3.	FATHER'S NAME AND ADDRESS	: H. Kulachowba Singh Vill – Umamgram P.O. – Pathirkandi Dist. – Karimganj
4.	DATE OF BIRTH	: 01-04-1974
5.	AGE AS ON 01-08-1998	: 25 yrs. 04 months — days
6.	DATE OF INITIAL ENGAGEMENT MODE OF SELECTION (THROUGH EMPLOYMENT EXCHANGE OR ANY OTHER METHOD)	: Nov./95
7.	NATURE OF DUTY PERFORMED	: Sweeper
8.	PRESENT STATUS OF THE MAZDOOR	: Not in engagement
9.	SPECIMEN SIGNATURE OF THE MAZDOOR	: Sri Mangal Pit Singha
10.	ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT (as per attached sheet) TILL 01-08-98	: As per sheet attached.
11.	RECOMMENDATION OF THE COMMITTEE WHETHER CASUAL LABOUR SHOULD BE GRANTED TEMPORARY STATUS OR NOT KEEPING IN VIEW GUIDE LINE	: Not recommended.
12.	RECOMMENDATION OF THE SSA HEAD/UNIT	: Not recommended. General Manager Bharat Sanchar Nigam Ltd. Silchar.

(Sankar Das)
SPF (RRCY)/GH

(Dipak Gupta)
A.O (Cash)
O/O the GM BSNL/ Silchar

(I.R. Paul)
D.E (P&A)
O/O the GM BSNL/ Silchar

ANNEXURE "C" (PAGE-2)

ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT

NAME OF THE APPLICANT: SRI MANGALJIT SINGH

ITIAL MAZDOOR

Year	Month	No. of Days	Mode of Payment i.e. Master Roll/ ACG-17, Particulars i.e. Voucher Nos. PARTICULARS	VOUCHER NOS.	Amount	Engaged by whom	Billing/ Passing Authority	Name of A.O. Who has paid
1995	NOV	1	ACG-17	A/C-14, Vr -5	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1995	NOV	1	ACG-17	A/C-14, Vr -64	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
		2						
1996	MAY	1	ACG-17	A/C-4, Vr -32	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	JUN	1	ACG-17	A/C-5, Vr -4	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	JUN	1	ACG-17	A/C-5, Vr -4	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	JUN	1	ACG-17	A/C-5, Vr -20	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	JUN	1	ACG-17	A/C-6, Vr -5	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	JUN	1	ACG-17	A/C-6, Vr -5	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1996	JUN	1	ACG-17	A/C-6, Vr -9	50.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
		7						
1997	NOV	3	ACG-17	A/C-10, Vr -7	150.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1997	NOV	3	ACG-17	A/C-10, Vr -7	150.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
		6						
1998	APR	2	ACG-17	A/C-1, Vr -70	100.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
1998	APR	2	ACG-17	A/C-1, Vr -77	100.00	SDE/PTKN	SDE/PTKN	AO(C)/SC
		4						

(Shankar Das)
SDE(RPC/GH)
(Circle Office Member)

(Dipak Gupta)
A.O. (Cash)
O/O GM, BSNL/Silchar

(L.R. Paul)
D.E. (P & A)
O/O GM, BNSL/Silchar

ANNEXURE "C" (Page – 1)

ANNEXURE - R33

...tion of records of Casual Labourers in Assam Telecom Circle.

PHOTOGRAPH TO BE SIGNED BY THE CASUAL MAZDOOR IN PRESENCE OF THE COMMITTEE

1. NAME OF THE APPLICANT CASUAL MAZDOOR : Sri JAYNUL HAQUE

2. O/A NO. IF THE LABOURER HAS GONE TO COURT : 115/2001.

3. FATHER'S NAME AND ADDRESS : Md. Abdul Kayum

4. DATE OF BIRTH : ——

5. AGE AS ON 01-08-1998 : ——

6. DATE OF INITIAL ENGAGEMENT MODE OF SELECTION (THROUGH EMPLOYMENT EXCHANGE OR ANY OTHER METHOD) : ——

7. NATURE OF DUTY PERFORMED : ——

8. PRESENT STATUS OF THE MAZDOOR : NOL in engagement.

9. SPECIMEN SIGNATURE OF THE MAZDOOR : Not reported before the verification committee. Specimen signature not available.

10. ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT (as per attached sheet) TILL 01-08-98 : ——

11. RECOMMENDATION OF THE COMMITTEE WHETHER CASUAL LABOUR SHOULD BE GRANTED TEMPORARY STATUS OR NOT KEEPING IN VIEW GUIDE LINE : Not recommended.

12. RECOMMENDATION OF THE SSA HEAD/UNIT : Not recommended since the particulars could not be verified.

(Sankar Das)
SDE (P&C)/GH

(Dipak Gupta)
A.O (Cash)
O/O the GM BSNL/ Silchar

(I.R. Paul)
D.E (P&A)
O/O the GM BSNL/ Silchar

Silchar

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ANNEXURE R34

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ANNEXURE "C" (Page – 1)

...n of records of Casual Labourers in Assam Telecom Circle.

PHOTOGRAPH TO BE SIGNED BY THE CASUAL MAZDOOR IN PRESENCE OF THE COMMITTEE

1. NAME OF THE APPLICANT CASUAL MAZDOOR : Sri DEBOJIT SINHA.

2. O/A NO. IF THE LABOURER HAS GONE TO COURT : 45/2001.

3. FATHER'S NAME AND ADDRESS : Sri Brojo Nath Sinha.

4. DATE OF BIRTH : ——

5. AGE AS ON 01-08-1998 : ——

6. DATE OF INITIAL ENGAGEMENT MODE OF SELECTION (THROUGH EMPLOYMENT EXCHANGE OR ANY OTHER METHOD) : ——

7. NATURE OF DUTY PERFORMED : ——

8. PRESENT STATUS OF THE MAZDOOR : Not in engagement.

9. SPECIMEN SIGNATURE OF THE MAZDOOR : Not reported before the verification committee. Specimen signature not available.

10. ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT (as per attached sheet) TILL 01-08-98 : ——

11. RECOMMENDATION OF THE COMMITTEE WHETHER CASUAL LABOUR SHOULD BE GRANTED TEMPORARY STATUS OR NOT KEEPING IN VIEW GUIDE LINE : Not recommended.

12. RECOMMENDATION OF THE SSA HEAD/UNIT : Not recommended. 8/8/01

(Bapkar Das)
SDE (RLC)/HQ

(D. K. Gupta)
A.O (Cash)
O/O the GM Silchar

(I.R. Paul) 7/8/2001
D.E (P&A)
O/O the GM BSNL/ Silchar

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ANNEXURE "C" (PAGE-2)

ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT

NAME OF THE APPLICANT : SRI DEBOJIT SINHA

CASUAL MAZDOOR

Year	Month	No. of Days	Mode of Payment i.e. Master Roll/ ACG-17. Particulars i.e. Voucher Nos.	Amount	Engaged by whom	Billing/ Passing Authority	Name of A.O. Who has paid
			PARTICULARS VOUCHER NOS.				

(Chandan Das)
SDE (ERC/C)
Sub Office

(Dipak Gupta)
A.O. (Cash)
O/O GM, BSNL/Silchar

(I. R. Paul)
D.E. (P & A)
O/O GM, BNSL/Silchar
7/8/2001

80

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ANNEXURE "C" (Page – 1)

...tion of records of Casual Labourers in Assam Telecom Circle.

Attested

1.	NAME OF THE APPLICANT CASUAL MAZDOOR	: SRI NARAYAN MALAKAR
2.	O/A NO. IF THE LABOURER HAS GONE TO COURT	: 457/2001
3.	FATHER'S NAME AND ADDRESS	: Sri Surendra Malakar Vill. & P.O. Katigorah Dist. Cachar
4.	DATE OF BIRTH	: 05-06-1969
5.	AGE AS ON 01-08-1998	: 29 yrs. 01 month 26 days
6.	DATE OF INITIAL ENGAGEMENT MODE OF SELECTION (THROUGH EMPLOYMENT EXCHANGE OR ANY OTHER METHOD)	: March 1992
7.	NATURE OF DUTY PERFORMED	: Helper
8.	PRESENT STATUS OF THE MAZDOOR	: Not in engagement
9.	SPECIMEN SIGNATURE OF THE MAZDOOR	: Narayan Malakar
10.	ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT (as per attached sheet) TILL 01-08-98	: As per sheet attached
11.	RECOMMENDATION OF THE COMMITTEE WHETHER CASUAL LABOUR SHOULD BE GRANTED TEMPORARY STATUS OR NOT KEEPING IN VIEW GUIDE LINE	: Not recommended
12.	RECOMMENDATION OF THE SSA HEAD/UHT	: Not recommended. 8/8/01 General Manager Bharat Sanchar Nigam Ltd.

(Dipak Gupta)
A.O (Cash)
O/O the GM BSNL/ Silchar

(H.K. Paul) 7/8/2001
D.E (P&A)
O/O the GM BSNL/ Silchar

ANNEXURE "C" (PAGE-2)

ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT.

NAME OF THE APPLICANT : SRI NARAYAN MALAKAR

CASUAL MAZDOOR

Year	Month	No. of Days	Mode of Payment i.e. Master Roll/ ACG-17. Particulars i.e. Voucher Nos. PARTICULARS	Vouchar Nos.	Amount	Engaged by whom	Billing/ Passing Authority	Name of A.O. Who has paid
1992	MAR	23	MR		920.00	JTO(T)/BDP	JTO(T)/BDP	AO(C)/SC
		23						
1997	AUG	10	ACG-17	A/C-14 ,Vr- 12	300.00	SDOT/HLK	SDOT/HLK	AO(C)/SC
1997	OCT	1	ACG-17	A/C-17 ,Vr- 23	50.00	SDOT/HLK	SDOT/HLK	AO(C)/SC
1997	OCT	1	ACG-17	A/C-17 ,Vr- 23	50.00	SDOT/HLK	SDOT/HLK	AO(C)/SC
1997	NOV	1	ACG-17	A/C-23 ,Vr- 48	50.00	SDOT/HLK	SDOT/HLK	AO(C)/SC
1997	NOV	1	ACG-17	A/C-23 ,Vr- 48	50.00	SDOT/HLK	SDOT/HLK	AO(C)/SC
		14						

(Shankar Das)
SDE(REG/CH)
(Circle Office Member)

(Dipak Gupta)
A.O. (Cash)
O/O GM, BSNL/Silchar

(L.R. Paul)
D.E. (P & A)
O/O GM, BNSL/Silchar

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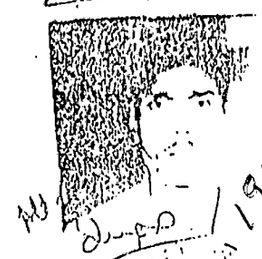
ANNEXURE "C" (Page - 1)

...cation of records of Casual Labourers in Assam Telecom Circle.



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1. NAME OF THE APPLICANT CASUAL MAZDOOR : SRI SHYAMLAL DAS

2. O/A NO. IF THE LABOURER HAS GONE TO COURT : 45/2001

3. FATHER'S NAME AND ADDRESS : Late Surendra Ch. Das
Vill- Kalinagar Pt-III
P.O.- Kalinagar
Dist- Hailakandi

4. DATE OF BIRTH : 30-07-1971

5. AGE AS ON 01-08-1998 : 27 yrs - month 01 days

6. DATE OF INITIAL ENGAGEMENT MODE OF SELECTION (THROUGH EMPLOYMENT EXCHANGE OR ANY OTHER METHOD) : August 1997

7. NATURE OF DUTY PERFORMED : Helper

8. PRESENT STATUS OF THE MAZDOOR : Not in engagement

9. SPECIMEN SIGNATURE OF THE MAZDOOR : Sri Shyam Lal Dass

10. ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT (as per attached sheet) TILL 01-08-98 : As per sheet attached.

11. RECOMMENDATION OF THE COMMITTEE WHETHER CASUAL LABOUR SHOULD BE GRANTED TEMPORARY STATUS OR NOT KEEPING IN VIEW GUIDE LINE : Not recommended.

12. RECOMMENDATION OF THE SSA HEAD/UNIT : Not Recommended.
General Manager
Bharat Sanchar Nigam Ltd
Silchar

(Sanjoy Das)
SDE (HRD/CGHS)

(Dipak Gupta)
A.O (Cash)
O/O the GM BSNL/ Silchar

(J.R. Paul) 7/8/2001
D.E (P&A)
O/O the GM BSNL/ Silchar

ANNEXURE "C" (PAGE-2)

ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT

OF THE APPLICANT : SRI SHYAMLAL DAS

AL MAZDOOR

Year	Month	No. of Days	Mode of Payment i.e. Master Roll/ ACG-17. Particulars i.e. Voucher Nos.		Amount	Engaged by whom	Billing/ Passing Authority	Name of A.O. Who has paid
			PARTICULARS	VOUCHER NOS.				
1997	AUG.	22	ACG-17	A/C-7, Vr- 10	1,100.00	SDOT/HLK	SDOT/KRM	AO(C)/SC
1997	MAR	10	ACG-17	A/C-9, Vr- 29	500.00	SDOT/HLK	SDOT/HLK	AO(C)/SC
		32						
1998	MAY	4	ACG-17	A/C-7, Vr- 12	212.00	SDOT/HLK	SDOT/HLK	AO(C)/SC
		4						

(Shankar Das)
SDE(RRC/GH)
(Circle Office Member)

(Dipak Gupta)
A.O. (Cash)
O/O GM, BSNL/Silchar

(T.R. Paul)
D.E. (P&A)
O/O GM, BSNL/Silchar

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ANNEXURE "C" (Page – 1)

[illegible] of records of Casual Labourers in Assam Telecom Circle.

DE(P&A)
O/O G.M. Telecom
SILCHAR

1.	NAME OF THE APPLICANT CASUAL MAZDOOR	: NIZAMUDDIN LASKAR
2.	O/A NO. IF THE LABOURER HAS GONE TO COURT	: 45/2001
3.	FATHER'S NAME AND ADDRESS	: Md. Mafum Ali Laskar Vill- Algapur Pt-II P.O.- Kalibari bazar Dist- Hailakandi
4.	DATE OF BIRTH	: 30-03-1966
5.	AGE AS ON 01-08-1998	: 32 yrs 04 months 01 day
6.	DATE OF INITIAL ENGAGEMENT MODE OF SELECTION (THROUGH EMPLOYMENT EXCHANGE OR ANY OTHER METHOD)	: Oct 1997
7.	NATURE OF DUTY PERFORMED	: Helper
8.	PRESENT STATUS OF THE MAZDOOR	: Not in engagement
9.	SPECIMEN SIGNATURE OF THE MAZDOOR	: [illegible]
10.	ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT (as per attached sheet) TILL 01-08-98	: As per sheet attached.
11.	RECOMMENDATION OF THE COMMITTEE WHETHER CASUAL LABOUR SHOULD BE GRANTED TEMPORARY STATUS OR NOT KEEPING IN VIEW GUIDE LINE	: Not Recommended
12.	RECOMMENDATION OF THE SSA HEAD/UNIT	: Not recommended. 3/8/01 General Manager Bharat Sanchar Nigam Ltd. Silchar.

(Sankar Das)
SDE (P&A)/GH

(Dipak Gupta)
A.O (Cash)
O/O the GM BSNL/ Silchar

(J.R. Pal) 18/2/01
D.E (P&A)
O/O the GM BSNL/ Silchar

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ANNEXURE "C" (PAGE-2)

ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT.

THE APPLICANT : SRI NIZAM UDDIN LASKAR

MAZDOOR

Year	Month	No. of Days	Mode of Payment i.e. Master Roll/ ACG-17. Particulars i.e. Voucher Nos.		Amount	Engaged by whom	Billing/ Passing Authority	Name of A.O. Who has paid
			PARTICULARS	VOUCHER NOS.				
1997	OCT	1 1	ACG-17	A/C-17 Vr- 23	40.00	SDOT/HLK	SDOT/HLK	AO(C)/SC

(Shankar Das)
SDE(RRC/GH)
c/o Office Member)

(Dipak Gupta)
A.O. (Cash)
O/O GM, BSNL/Silchar

(L.R. Paul)
D.E. (P & A)
O/O GM, BNSL/Silchar

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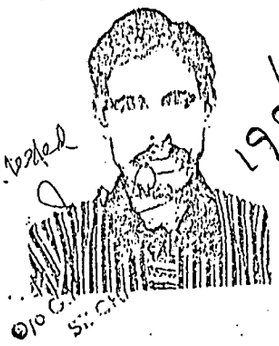
ANNEXURE "C" (Page – 1)

...ation of records of Casual Labourers in Assam Telecom Circle.



Attested

O/o C... Sil...

1. NAME OF THE APPLICANT CASUAL MAZDOOR : SRI ADHIR CH. DAS

2. O/A NO. IF THE LABOURER HAS GONE TO COURT : 45/2001.

3. FATHER'S NAME AND ADDRESS : Sri Surendra Ch. Das. Vill- Chiparsangam. P.O.- Chiparsangam. Dist.- Hailakandi.

4. DATE OF BIRTH : 01-01-1972

5. AGE AS ON 01-08-1998 : 26yrs. 07 months — days

6. DATE OF INITIAL ENGAGEMENT MODE OF SELECTION (THROUGH EMPLOYMENT EXCHANGE OR ANY OTHER METHOD) : November '97

7. NATURE OF DUTY PERFORMED : Helper.

8. PRESENT STATUS OF THE MAZDOOR : Not in engagement.

9. SPECIMEN SIGNATURE OF THE MAZDOOR : Sri Adhir Chandra Das

10. ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT (as per attached sheet) TILL 01-08-98 : As per sheet attached.

11. RECOMMENDATION OF THE COMMITTEE WHETHER CASUAL LABOUR SHOULD BE GRANTED TEMPORARY STATUS OR NOT KEEPING IN VIEW GUIDE LINE : Not recommended

12. RECOMMENDATION OF THE SSA HEAD/UNIT : Not recommended. 5/9/01

General Manager
Bharat Sanchar Nigam Ltd.
Silchar.

01/08/01
(Sankar Das)
SDE (RRC)/GH

(Dipak Gupta)
A.O (Cash)
O/o the GM BSNL/ Silchar

(I.R. Paul)
DE (P&A)
O/O the GM BSNL/ Silchar

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ANNEXURE "C" (PAGE-2)

ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT

NAME OF THE APPLICANT : SRI ADHIR CHANDRA DAS

CASUAL MAZDOOR

Year	Month	No. of Days	Mode of Payment i.e. Master Roll/ ACG-17. Particulars i.e. Voucher Nos.		Amount	Engaged by whom	Billing/ Passing Authority	Name of A.O. Who has paid
			PARTICULARS	VOUCHER NOS.				
1997	NOV	9	ACG-17	A/C- 20, Vr-66	450.00	SDOT/HLK	SDOT/HLK	AO(C)/SC
		9						

(Shankar Das)
SDE(RRC/GH)
(Circle Office Manipur)

(Dipak Gupta)
A.O. (Cash)
O/O GM, BSNL/Silchar

(K.R. Paul)
D.E. (P & A)
O/O GM, BNSL/Silchar

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records of Casual Labourers in Assam Telecom Circle.

Attested !

O/o G.M. Telecom
Silchar

1.	NAME OF THE APPLICANT CASUAL MAZDOOR	:	FAIZUR RAHMAN BARBHUIYA
2.	O/A NO. IF THE LABOURER HAS GONE TO COURT	:	115/2001.
3.	FATHER'S NAME AND ADDRESS	:	Md. Abdul Noor Barbhuiya Vill: & P.O. Latimara. Dist. Cachar.
4.	DATE OF BIRTH	:	18-02-1962
5.	AGE AS ON 01-08-1998	:	36 yrs. 05 months 13 days
6.	DATE OF INITIAL ENGAGEMENT MODE OF SELECTION (THROUGH EMPLOYMENT EXCHANGE OR ANY OTHER METHOD)	:	February '98
7.	NATURE OF DUTY PERFORMED	:	Helper.
8.	PRESENT STATUS OF THE MAZDOOR	:	Not in engagement
9.	SPECIMEN SIGNATURE OF THE MAZDOOR	:	Md. Faizur Rahman Barbhuiya
10.	ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT (as per attached sheet) TILL 01-08-98	:	As per sheet attached.
11.	RECOMMENDATION OF THE COMMITTEE WHETHER CASUAL LABOUR SHOULD BE GRANTED TEMPORARY STATUS OR NOT KEEPING IN VIEW GUIDE LINE	:	Not recommended
12.	RECOMMENDATION OF THE SSA HEAD/UNIT	:	Not recommended. 8/8/01 General Manager Bharat Sanchar Nigam Ltd Silchar

(Sankar Das)
SDE (REC/ASH

(Dipak Gupta)
A.O (Cash)
O/O the GM BSNL/ Silchar

(J.R. Paul) 7/8/2001
D.E (P&A)
O/O the GM BSNL/ Silchar

... the O.A. or the date of issue.

ANNEXURE "C" (PAGE-2)

ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT

E OF THE APPLICANT : SRI FAIZUR RAHMAN BARBHUIYA

RIAL MAZDOOR

Year	Month	No. of Days	Mode of Payment i.e. Master Roll/ ACG-17. Particulars i.e. Voucher Nos. PARTICULARS	VOUCHER NOS.	Amount	Engaged by whom	Billing/ Passing Authority	Name of A.O. Who has paid
1998	FEB	5	ACG-17	A/C-44, Vr-6	250.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1998	APR	5	ACG-17	A/C-1, Vr-2	250.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
1998	OCT	2	ACG-17	A/C-20, Vr-4	100.00	SDOT/KRM	SDOT/KRM	AO(C)/SC
		12						

(Shankar Deb)
SDE(R)(CASH)
(Circle Office Meghalaya)

(Dipak Gupta)
A.O. (Cash)
O/O GM, BSNL/Silchar

(L.R. Dhul)
D.E. (P & A)
O/O GM, BNSL/Silchar

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ANNEXURE "C" (Page – 1)

...n of records of Casual Labourers in Assam Telecom Circle.

1.	NAME OF THE APPLICANT CASUAL MAZDOOR	:	Sri PRADIP BAIDYA.
2.	O/A NO. IF THE LABOURER HAS GONE TO COURT	:	45/2001
3.	FATHER'S NAME AND ADDRESS	:	Sri Fanindra Baidya. Sadarghat, Dhakapatty shifted to N.H. Way Telecom Complex. Silchar
4.	DATE OF BIRTH	:	05-01-1975
5.	AGE AS ON 01-08-1998	:	23 yrs. 06 months 26 days
6.	DATE OF INITIAL ENGAGEMENT MODE OF SELECTION (THROUGH EMPLOYMENT EXCHANGE OR ANY OTHER METHOD)	:	January 1995
7.	NATURE OF DUTY PERFORMED	:	Helper
8.	PRESENT STATUS OF THE MAZDOOR	:	Not in engagement.
9.	SPECIMEN SIGNATURE OF THE MAZDOOR	:	Pradip Baidya
10.	ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT (as per attached sheet) TILL 01-08-98	:	As per sheet attached.
11.	RECOMMENDATION OF THE COMMITTEE WHETHER CASUAL LABOUR SHOULD BE GRANTED TEMPORARY STATUS OR NOT KEEPING IN VIEW GUIDE LINE	:	Not recommended.
12.	RECOMMENDATION OF THE SSA HEAD/UNIT	:	Not recommended.

(Sanjay Das)
SDE ... O/CH

(Dipak Gupta)
A.O (Cash)
O/O the GM BSNL/ Silchar

(I.R. Paul)
D.E (P&A)
O/O the GM BSNL/ Silchar

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ANNEXURE "C" (PAGE-2)

ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT

NAME OF THE APPLICANT : SRI PRADIP BAIDYA

CASUAL MAZDOOR

Year	Month	No. of Days	Mode of Payment i.e. Master Roll/ ACG-17. Particulars i.e. Voucher Nos.		Amount	Engaged by whom	Billing/ Passing Authority	Name of A.O. Who has paid
			PARTICULARS	VOUCHER NOS.				
1995	JAN	2	ACG-17	A/C- , Vr- 12	90.00	JTO(E)/SC	SDOT/SC	AO(C)/SC
1995	NOV	2	ACG-17	A/C-10, Vr- 4	90.00	JTO(E)/SC	SDOT/SC	AO(C)/SC
1995	NOV	2	ACG-17	A/C-10, Vr- 6	90.00	JTO(E)/SC	SDOT/SC	AO(C)/SC
1995	NOV	2	ACG-17	A/C-10, Vr- 7	90.00	JTO(E)/SC	SDOT/SC	AO(C)/SC
1995	NOV	2	ACG-17	A/C-10, Vr- 7	90.00	JTO(E)/SC	SDOT/SC	AO(C)/SC
1995	NOV	2	ACG-17	A/C-10, Vr- 7	90.00	JTO(E)/SC	SDOT/SC	AO(C)/SC
		12						

(Shanker Das)
SDE(RRC/GH)
(Circle Office Member)

(Dipak Gupta)
A.O. (Cash)
O/O GM, BSNL/Silchar

(I.R. Paul)
D.E. (P & A)
O/O GM, BNSL/Silchar

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ANNEXURE "C" (Page - 1)

of records of Casual Labourers in Assam Telecom Circle.

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Attested

1. NAME OF THE APPLICANT CASUAL MAZDOOR : SRI MANTU DAS

2. O/A NO. IF THE LABOURER HAS GONE TO COURT : 457/2001.

3. FATHER'S NAME AND ADDRESS : Late Sundar Moni Das
vill — Ghagrapar Pt-I
P.O. — Salchapra.
Dist — Cachar.

4. DATE OF BIRTH : 01-01-1966.

5. AGE AS ON 01-08-1998 : 32 yrs. 07 months — days.

6. DATE OF INITIAL ENGAGEMENT MODE OF SELECTION (THROUGH EMPLOYMENT EXCHANGE OR ANY OTHER METHOD) : August '90

7. NATURE OF DUTY PERFORMED : Helper.

8. PRESENT STATUS OF THE MAZDOOR : Not in engagement.

9. SPECIMEN SIGNATURE OF THE MAZDOOR : Mantu Das
শ্রীমন্তু দাস

10. ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT (as per attached sheet) TILL 01-08-98 : As per sheet attached.

11. RECOMMENDATION OF THE COMMITTEE WHETHER CASUAL LABOUR SHOULD BE GRANTED TEMPORARY STATUS OR NOT KEEPING IN VIEW GUIDE LINE : Not recommended.

12. RECOMMENDATION OF THE SSA HEAD/UNIT : Not recommended
General Manager
Bharat Sanchar Nigam Ltd.
Silchar.

(Dipak Gupta)
A.O (Cash)
O/O the GM BSNL/ Silchar

(A.K. Pal)
D.E (P&A)
O/O the GM BSNL/ Silchar

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ANNEXURE "C" (PAGE-2)

ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT

AME OF THE APPLICANT : SRI MANTU DAS

ARUAL MAZDOOR

Year	Month	No. of Days	Mode of Payment i.e. Master Roll/ ACG-17. Particulars i.e. Voucher Nos. PARTICULARS	VOUCHER NOS.	Amount	Engaged by whom	Billing/ Passing Authority	Name of A.O. Who has paid
1990	AUG	1	ACG-17	A/C- Vr-449	35.00	AO(C)/SC	AO(C)/SC	AO(C)/SC
		1						
1991	JUL	3	ACG-17	A/C-0 Vr-6	105.00	JTO/SC	TDE/SC	AO(C)/SC
		3						
1993	MAY	30	ACG-17	A/C-5, Vr.-15	1,350.00	SDE(C)/SC	SDE(C)/SC	AO(C)/SC
		30						
1995	JAN	10	ACG-17	A/C-19 Vr-12	450.00	SDE(CC)/SC	TDE/SC	AO(C)/SC
		10						
1996	APR	1	ACG-17	A/C-16, Vr.-6	50.00	SDOT/SC	SDOT/SC	AO(C)/SC
1996	APR	1	ACG-17	A/C-2, Vr.-31	50.00	SDOT/SC	SDOT/SC	AO(C)/SC
		2						
1997	JAN	3	ACG-17	A/C-37 Vr-5	120.00	AE(G)/UDB	TDE/SC	AO(C)/SC
1997	JAN	3	ACG-17	A/C-37 Vr-33	120.00	AE(G)/UDB	TDE/SC	AO(C)/SC
1997	JAN	3	ACG-17	A/C-37 Vr-49	120.00	AE(G)/UDB	TDE/SC	AO(C)/SC
1997	FEB	10	ACG-17	A/C-3, Vr.-7	450.00	SDE(CC)/SC	SDE(CC)/SC	AO(C)/SC
1997	MAR	10	ACG-17	A/C-3, Vr.-41	450.00	SDE(CC)/SC	SDE(CC)/SC	AO(C)/SC
		28						
1998	MAY	5	ACG-17	A/C-2, Vr.-32	250.00	SDOT/SC	SDOT/SC	AO(C)/SC
1998	MAY	5	ACG-17	A/C-2, Vr.-37	250.00	SDOT/SC	SDOT/SC	AO(C)/SC
		10						

(Shankar Das)
SDE(RRC/GH)
(Member)

(Dipak Gupta)
A.O. (Cash)
O/O GM, BSNL/Silchar

(I. R. Paul)
D.E. (P & A)
O/O GM, BNSL/Silchar

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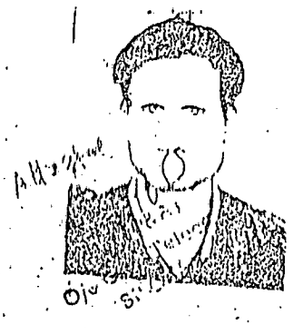
ANNEXURE-R42

ANNEXURE "C" (Page – 1)

...on of records of Casual Labourers in Assam Telecom Circle.



1.	NAME OF THE APPLICANT CASUAL MAZDOOR	: SRI ANUJ KR. DAS.
2.	O/A NO. IF THE LABOURER HAS GONE TO COURT	: 45/2001
3.	FATHER'S NAME AND ADDRESS	: Sri Dhananjay Das Vill – Bakulhawne I P.O. – Janakibazar Dist. Hailakandi
4.	DATE OF BIRTH	: 01-01-1975
5.	AGE AS ON 01-08-1998	: 23 yrs. 07 months — days
6.	DATE OF INITIAL ENGAGEMENT MODE OF SELECTION (THROUGH EMPLOYMENT EXCHANGE OR ANY OTHER METHOD)	: —
7.	NATURE OF DUTY PERFORMED	: Helper.
8.	PRESENT STATUS OF THE MAZDOOR	: Not in engagement
9.	SPECIMEN SIGNATURE OF THE MAZDOOR	: Sri Anuj Kumar Das
10.	ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT (as per attached sheet) TILL 01-08-98	: As per sheet attached.
11.	RECOMMENDATION OF THE COMMITTEE WHETHER CASUAL LABOUR SHOULD BE GRANTED TEMPORARY STATUS OR NOT KEEPING IN VIEW GUIDE LINE	: Not recommended
12.	RECOMMENDATION OF THE SSA HEAD/UNIT	: Not recommended.

General Manager
Bharat Sanchar Nigam Ltd.

(Sankar Das)
SDE (RRC)/GH

(Dipak Gupta)
A.O (Cash)
O/O the GM BSNL/ Silchar

(I.R. Paul)
D.E (P&A)
O/O the GM BSNL/ Silchar

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ANNEXURE "C" (PAGE-2)

ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT

NAME OF THE APPLICANT : SRI ANIL KUMAR DAS

CASUAL MAZDOOR

Year	Month	No. of Days	Mode of Payment i.e. Master Roll/ ACG-17, Particulars i.e. Voucher Nos.		Amount	Engaged by whom	Billing/ Passing Authority	Name of A.O. Who has paid
			PARTICULARS	VOUCHER NOS.				

(Shankar Das)
SDE(NRC/GB)
(Circle Office Member)

(Dipak Gupta)
A.O. (Cash)
O/O GM, BSNL/Silchar

(L.R. Paul)
D.E. (P & A)
O/O GM, BNSL/Silchar

ANNEXURE – R42

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ANNEXURE "C" (Page – 1)

...on of records of Casual Labourers in Assam Telecom Circle.

1.	NAME OF THE APPLICANT CASUAL MAZDOOR	: SRI DEBJIT DAS
2.	O/A NO. IF THE LABOURER HAS GONE TO COURT	: 45/2001
3.	FATHER'S NAME AND ADDRESS	: Late Ranjit Das. Vill – Bahadurpur P.O. – Nilambazar Dist. – Karimganj
4.	DATE OF BIRTH	: 14-02-1974
5.	AGE AS ON 01-08-1998	: 24 yrs 05 months 17 days
6.	DATE OF INITIAL ENGAGEMENT MODE OF SELECTION (THROUGH EMPLOYMENT EXCHANGE OR ANY OTHER METHOD)	: —
7.	NATURE OF DUTY PERFORMED	: Helper
8.	PRESENT STATUS OF THE MAZDOOR	: Not in engagement
9.	SPECIMEN SIGNATURE OF THE MAZDOOR	: Ranjit Das.
10.	ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT (as per attached sheet) TILL 01-08-98	: As per sheet attached.
11.	RECOMMENDATION OF THE COMMITTEE WHETHER CASUAL LABOUR SHOULD BE GRANTED TEMPORARY STATUS OR NOT KEEPING IN VIEW GUIDE LINE	: Not recommended
12.	RECOMMENDATION OF THE SSA HEAD/UNIT	: Not recommended. General Manager Bharat Sanchar Nigam Ltd. Silchar.

(Sankar Das)
SDE (BRCC)/GH

(Dipak Gupta)
A.O (Cash)
O/O the GM BSNL/ Silchar

(I.R. Paul)
D.E (P&A)
O/O the GM BSNL/ Silchar

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ANNEXURE "C" (PAGE-2)

ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT

NAME OF THE APPLICANT : SRI DEBAJIT DAS

CASUAL MAZDOOR

Year	Month	No. of Days	Mode of Payment i.e. Master Roll/ ACG-17. Particulars i.e. Voucher Nos.		Amount	Engaged by whom	Billing/ Passing Authority	Name of A.O. Who has paid
			PARTICULARS	VOUCHER NOS.				

07/02/01

(Das)
(RC/GH)
Office Member)

(Dipak Gupta)
A.O. (Cash)
O/O GM, BSNL/Silchar

(L.R. Paul)
D.E. (P & A)
O/O GM, BSNL/Silchar.

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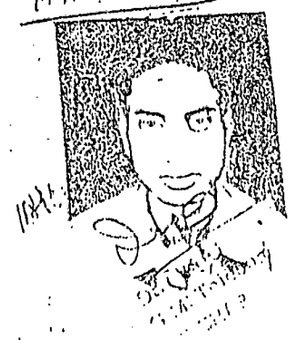
ANNEXURE-1 — R44 135 200



ANNEXURE "C" (Page – 1)

...ation of records of Casual Labourers in Assam Telecom Circle.

1. NAME OF THE APPLICANT CASUAL MAZDOOR : SRI BIMAL MALAKAR

2. O/A NO. IF THE LABOURER HAS GONE TO COURT : 45/2001

3. FATHER'S NAME AND ADDRESS : Sri Thamkurdhan Malakar. Atkhola, Idga Road P.O. Silchar. Dist. Cachar

4. DATE OF BIRTH : 02-03-1976.

5. AGE AS ON 01-08-1998 : 22 yrs. 04 months 29 days.

6. DATE OF INITIAL ENGAGEMENT MODE OF SELECTION (THROUGH EMPLOYMENT EXCHANGE OR ANY OTHER METHOD) : March 199

7. NATURE OF DUTY PERFORMED : Helper.

8. PRESENT STATUS OF THE MAZDOOR : Not in engagement.

9. SPECIMEN SIGNATURE OF THE MAZDOOR : Bimal Malakar

10. ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT (as per attached sheet) TILL 01-08-98 : As per sheet attached.

11. RECOMMENDATION OF THE COMMITTEE WHETHER CASUAL LABOUR SHOULD BE GRANTED TEMPORARY STATUS OR NOT KEEPING IN VIEW GUIDE LINE : Not recommended

12. RECOMMENDATION OF THE SSA HEAD/UNIT : Not recommended. 8/8/01

07/08/01
(Sankar Das)
SDE (C)/GH

(Dipak Gupta)
A.O (Cash)
O/O the GM BSNL/ Silchar

(I.R. Paul)
D.E (P&A)
O/O the GM BSNL/ Silchar

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ANNEXURE "C" (PAGE-II)

ENGAGEMENT PARTICULARS FROM THE DATE OF INITIAL ENGAGEMENT

NAME OF THE APPLICANT : SRI BIMAL MALAKAR

CASUAL MAZDOOR

Year	Month	No. of Days	Mode of Payment i.e. Master Roll/ ACG-17. Particulars i.e. Voucher Nos.		Amount	Engaged by whom	Billing/ Passing Authority	Name of A.O. Who has paid
			PARTICULARS	VOUCHER NOS.				
1994	MAR	14	ACG-17	A/C- 47, Vr-23	840.00	SDOT/SC	SDOT/SC	AO(C)/SC
		14						

(Shankar Das)
SDE(RRC/GH)
(Circle Office Member)

(Dipak Gupta)
A.O. (Cash)
O/O GM, BSNL/Silchar

(H.R. Paul)
D.E. (P & A)
O/O GM, BNSL/Silchar

... of filling of the O.A. or the date of issue.

Annexure-2

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

Original Application No.45 of 2001

Date of decision: This the 15th day of February 2002

The Hon'ble Mr Justice D.N. Chowdhury, Vice-Chairman

1. Md. Riazuddin,
Casual Worker,
Working under SDOT, Karimgange,
District- Cachar.

2. All India Telecom Employees Union,
LS & Gr-D, represented by Shri J.N. Mishra,
Circle Secretary.

.....Applicants

By Advocates Mr B.K. Sharma, Mr S. Sarma and U. Goswami.

- versus -

1. he Union of India, represented by the
Secretary to the Government of India,
Ministry of Communication,
New Delhi.

2. The Chief General Manager, Telecom,
Assam Circle,
Guwahati.

3. The General Manager, Telecom,
Silchar SSA, Silchar.

.....Respondents

By Advocate Mr A. Deb Roy, Sr. C.G.S.C.

.....

O R D E R (ORAL)

CHOWDHURY. J. (V.C.)

This is one more case for conferment of temporary status. By this application the applicants have prayed for a direction on the respondents for conferment of temporary status. The applicants claim that they had rendered services, some from 1987 and the others thereafter and all of them have worked for a minimum of 240 days.

2. The respondents submitted their written statement. In the written statement the respondents denied and disputed the claim of the applicants. The respondents stated that the case of these applicants were considered by a three member committee. They were also given opportunity to present their respective cases. The committee on

examination of all the records including the paid vouchers for the period found that three of the applicants were never engaged for departmental work even for a single day. As regards the others, some of them worked for a day in a year and some for more than 100 days in a year. None of the applicants were engaged for 240 days in a year.

3. I have heard the learned counsel for the parties at length. From the materials on record it appears that the case of these applicants were considered and when the authority found that the applicants did not complete the minimum period they were not granted temporary status and this action of the respondents cannot, in the circumstances be faulted. The learned counsel for the applicant stated that there ~~were~~ are still a number of vacancies and against such existing vacancies these applicants, at least the persons who rendered service for some length, their cases should be considered. The granting of temporary status depends on the number of days worked. When some norms are fixed those norms are required to be filled.

4. In view of the above I find no merit in this application and accordingly the same is dismissed. There shall, however, be no order as to costs.

Central Administrative Tribunal

Sd/VICE CHAIRMAN

Certified to be true copy
सत्यापित प्रतिलिपि

Section Officer 13/5/05
C.A.T. GUWAHATI BANCH
Guwahati-781005

13/5